

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

Principal Bench, New Delhi

Original Application No. 1041/2018

In the matter of: -

Shailesh Singh

Applicant(s)

Vs.

Bajaj Hindustan Sugar Limited (Distillery Division) & Ors.

Respondent(s)

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(P.K. Mishra)
Scientist-E

Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi- 110032.

Date: 24.02.2021

Place: Delhi



Central Pollution Control Board

(Ministry of Environment, Forests and Climate Change)

'Parivesh Bhawan', East Arjun Nagar, Shahadara,

Delhi-110032

REPORT FILED BY CENTRAL POLLUTION CONTROL BOARD IN COMPLIANCE TO HON'BLE NGT ORDER DATED 24.09.2020 IN O.A. NO-1041/2018 IN THE MATTER OF 'SHAILESH SINGH VERSUS BAJAJ HINDUSTAN SUGAR LTD. (DISTILLERY DIVISION) & OTHERS'

1.0 BACKGROUND

The Hon'ble NGT, in the matter of 'Shailesh Singh versus Bajaj Hindustan Sugar Ltd. (distillery division) & others' (O.A No. 1041/2018) in its order dated 01.03.2019 had earlier directed a Joint Committee of CPCB and State Pollution Control Board oversee further action in the matter to ensure that steps as required are taken in accordance with law. Accordingly, based on the observation and recommendation made in the joint report, CPCB had issued direction u/s 5 of the E (P) Act, 1986 to the unit for closure of operation including deposition of environmental compensation (EC) of Rs.58.20 Lakhs. An Action Taken Report (ATR) in matter was filed by CPCB before the Tribunal based on the joint inspection report.

1.1 HON'BLE NGT ORDER DATED 01.08.2019.

Hon'ble NGT, after considering the ATR filed by CPCB, directed vide its order dated **01.08.2019** the following:

"Let the compliance be ensured and a further report be filed before the Hon'ble Tribunal"

Further, as directed by the Hon'ble Tribunal, a compliance report was filed by CPCB on 02.12.2019 based on the joint inspection conducted by CPCB and UPPCB.

1.2 HON'BLE NGT ORDER DATED 24.02.2020.

Hon'ble NGT, in its order dated 24.02.2020, had directed as under;

"During the hearing, it is stated that the Unit has claimed that compliance has now been done. Let the same be verified and compensation recovered."

Let a further inspection be conducted by way of a dry inspection and a report filed before the next date by e-mail at judicialngt@gov.in.”.

Accordingly, a compliance report was filed by CPCB on **09.09.2020** before the Hon’ble NGT based on the joint inspection report of CPCB and UPPCB. It was reported by the joint inspection team that the unit has generally complied with the CPCB directions, especially with the installation of Condensate Polishing Unit (CPU), deposition of EC amount and submission of required adequacy assessment report by NSI, Kanpur. However, the NSI Kanpur team has also recommended that validation for ZLD compliance is essential when the unit is in operation.

The joint team made recommendation for allowing the unit to operate for an initial period of four months during which it shall carry out adequacy assessment of ZLD system and others as per CPCB direction. Decision on regular operation shall be taken on successful operation of ZLD system and associated activities with reference to water audit and mass balance.

1.3 HON’BLE NGT ORDER DATED 24.09.2020

Hon’ble NGT, in its order dated **24.09.2020** had further directed as under;

“We direct the CPCB to verify the allegations in the I.A. No. 120/2020 filed in this Tribunal on 24.02.2020 and permit the unit to operate for two months to assess the adequacy of Zero Liquid Discharge (ZLD) system. During the inspection, the pollution control devices may be interlocked with the production process to verify the results, as an additional precautionary measure.

Let a further report be furnished before the next date by e-mail at judicial-ngt@gov.in.”

2.0 COMPLIANCE REPEORT OF CPCB AS PER THE HON’BLE TRIBUNAL’S ORDER DATED 24.09.2020

The CPCB team carried out an inspection of distillery unit on **08.12.2020** in compliance of the Hon’ble NGT order dated 24.09.2020. The team has verified the allegation in the I.A No.120/2020 and also verified the performance of ZLD system. A copy of the inspection report is annexed at **Annexure-I**.

The CPCB inspection team has made the following **major observations**:

- The distillery unit having total consented capacity of 60 TPD was found in operation during the visit at reported production capacity of 56.25 KLD.
- The Unit has obtained NOC from CGWA for groundwater abstraction which is valid up to 04.03.2021. The daily water consumption is 596.17 KLD (freshwater-234.17 KLD & recycled water -362 KLD).
- The Distillery Unit resumed its operation on 03.11.2020 after UPPCB has granted *consent to operate* (CTO) on 28.10.2020 for two months only (upto 26.12.2020) as directed by Hon'ble NGT vide order dated 24.09.2020.
- In compliance of the Hon'ble NGT order, the unit made following interlock system:
 - i) If spent wash generation exceeds 21 m³/hr from analyser column, fermented wash feed stopped after 03 minutes of alarm.
 - ii) If MEE plant shutdown/stopped, it will automatically stop plant operation.

The team verified the interlock system during the visit.

- The team verified the allegation in the I.A No.120/2020 filed in the Tribunal and recorded the point wise reply/comments of CPCB team in the said inspection report along with supporting documents.
- The ETP comprises of Lagoons (3 no.), Digester, lamella clarifier, MEE (5 stage), bio-composting, and Condensate Polishing Unit (CPU) having ammonia stripping column (450 KLD) & RO plant (750 KLD). Effluent other than spent wash is treated in CPU. The RO Reject is fed into bio-digester and RO permeate is mixed with freshwater in underground freshwater reservoir.
- During inspection, the ammonia stripping column was not in operation.
- Samples from RO plant was collected and lab analysis report indicates RO plant is not being operated properly by the unit.
- The MEE (multiple effect evaporator) was operational and lab analysis result of MEE-condensate having high BOD (5750 mg/l) & COD (9429 mg/l) value indicates poor operation of the MEE.

- Concentrated spent wash (after MEE) is utilized for bio-composting.
- The Unit has three bio-compost yard. During the earlier visit a drain was passing between bio-compost yards. During the present visit, the drain was found dry and bio-composting was being carried out.
- The Unit has obtained certificate from District Agriculture officer for selling bio-compost.
- During the visit, the bypass drain earlier found to discharge other process effluent was closed by the unit.
- The Unit is in the process to install slope fired boiler with 40 TPH capacity.
- No significant impact was observed from the soil sample analysis results, however, study from the Agriculture department or Agriculture University may be carried out to assess the impact, if any.
- The groundwater sample (from three locations) analysis results indicates that it generally meeting with acceptable limit of drinking water quality as per BIS standards except total hardness, Fe and As in all location and phosphate exceedance in one location. The exceedance of hardness, phosphate and Arsenic may be due to geogenic factors. Presence of Arsenic in Lakhimpuri Kheri is already addressed by the Hon'ble NGT in the matter of O.A. No. 384/2019 (Earlier O.A No. 156/2019) Mrs. Sunita Pandey & Anr Vs Union of India & Ors. And review on action taken by the state is regularly been taken by the Hon'ble NGT and NGT constituted oversight Committee headed by Retd. Justice S.V.S Rathore and the matter was listed for hearing on 01.02.2021.

The Unit vide its letter dated 09.02.2021 has submitted the ZLD validation /assessment report of National Sugar Institute (NSI), Kanpur to CPCB. The NSI team assessed the performance of ZLD system during their visit on December 22-23, 2020. The NSI has made the following major observations and conclusion in the ZLD validation/assessment report:

- The distillery plant was in operation and bio-digester/bio-methanation plant was running under capacity.
- A part of the spent wash was being treated in bio-digester and rest was directly being fed to MEE for evaporation. The biogas generation was negligible. No record was being made by the unit in this regard and recommended to ensure desired COD reduction and recording of corresponding generation of biogas.

- The spent wash concentrated through MEE was 175.2 TPD at 48.9° brix and such high brix is not recommended for bio-composting. However, the unit has proposed to switch over in to incineration mode during this year.
- To treat the process condensate, the unit has ammonia stripper plant (450 m³/day) and one RO plant (750 m³/day). During visit both the plant were in operation. The RO permeate was recycled for fermentation process and cooling tower makeup.
- The unit has placed purchased order for procurement of condensate polishing unit (CPU) for modification & rectification in their existing treatment plant.
- The unit has three lagoons for the storage of raw spent wash, bio-methanated spent wash and concentrated spent wash. The Unit has extra storage capacity and required to be kept so as to meet the CPCB norms.
- Since distillery unit proposed to switch into incineration mode therefore, the storage capacity of concentrated spent wash equivalent to 7 days generation will be permitted as per CPCB guidelines. Therefore, it is recommended that distillery unit should make action plan to dismantle extra lagoon capacity to comply with CPCB norms.
- The Unit is having bio-compost yard and active area is adequate for distillery operation at 60 KLD. During visit, 79 active windrows were found in compost area and heap of press mud was observed and excess spent wash seen spread in compost yard area.
- Distillery Unit requires to develop proper infrastructure for bio-composting, storing of press mud under shed during rainy season and also for storing & packaging of bio-manure. However, with the installation/commissioning of incineration boiler, the present issue may not be of relevance.
- Erection of 40 TPH incineration boiler with 3 MW turbine was found in progress.

The ZLD validation report of NSI, Kanpur is annexed at **Annexure-II**.

3.0 CONCLUDING REMARKS / FINDINGS

A team of CPCB, Regional Directorate (North), Lucknow has verified the allegation made in the I.A No.120/2020 filed in the Tribunal and also verified the performance of ZLD system during the inspection of M/s Bajaj Hindustan Sugar Ltd. (distillery division), Palia Kalan, Lakhimpur Kheri, UP on 08.12.2020. Point-wise reply to all allegations made by the complainant is given in the inspection report (**Annexure-I**). Regarding

allegation made about operation of the said unit in full swing despite having closure direction along with supporting photographs & videographs taken on 23.02.2020, which depicts the running of chimney, queue of truck delivering raw material for operation, it was reported by the team that the distillery unit was not in operation from 29.06.20219 to 02.11.2020. The declaration of Asst. Excise Commissioner provided and attached in the inspection report in this regard has confirmed closure of above unit during the said period. Further, it was reported that during February, 2020 sister concern sugar mill of the unit was in operation and queue of trucks and trolleys as shown in photographs & videographs taken on 23.02.2020 may possibly indicating sugarcane delivery through trucks & tractors.

The Distillery Unit has bio-digester (02 no.), lamella clarifier, Multiple Effect Evaporator (MEE) & bio-composting for 'spent wash' management. The unit has installed a condensate polishing unit (CPU) comprising of ammonia stripper column & RO plant regarding management of other effluent streams apart from 'spent wash'. The RO permeate is used for molasses dilution & Cooling tower makeup and RO reject is fed into bio-digester.

It is evident from the observations that the performance of the present ZLD system is poor & unsatisfactory. The Unit is not complying bio-composting protocol for operation with respect to provisions of required infrastructure for storing press-mud & finished bio-compost and the permitted storage capacity for concentrated 'spent wash' etc. The unit has proposed to switch over in to incineration mode during this year and the erection of slope fired boiler with 40 TPH capacity was found in progress.

JOINT INSPECTION REPORT OF M/S BAJAJ HINDUSTHAN SUGAR LIMITED (DISTILLERY DIVISION), PALIA KALAN, LAKHIMPUR KHERI, U.P

**IN THE MATTER OF
Shailesh Singh Vs Bajaj Hindustan Sugar Ltd. (Distillery Division) &Ors.
(O.A. No. 1041 of 2018)**

Background:

Hon'ble NGT, Principal Bench, New Delhi has passed order on dated 24.09.2020 for inspection of M/s Bajaj Hindustan Sugar Ltd., (Distillery Division), Palia Kalan, Lakhimpur Kheri, Uttar Pradesh in the matter of Shailesh Singh V/s Bajaj Hindustan Sugar Ltd. (Distillery Division) and Ors. (Original Application no. 1041 of 2018). Copy of Hon'ble NGT order is enclosed as **Annexure-1**. The relevant portion of the order is as below:

“5. We direct the CPCB to verify the allegations in the I.A. No. 120/2020 filed in this Tribunal on 24.02.2020 and permit the unit to operate for two months to assess the adequacy of Zero Liquid Discharge (ZLD) system. During the inspection, the pollution control devices may be interlocked with the production process to verify the results, as an additional precautionary measure..... ”

Subsequently, inspection of M/s Bajaj Hindustan Sugar Ltd. (Distillery Division)(hereafter referred as “the unit”), Palia Kalan, Lakhimpur Kheri, Uttar Pradesh was carried out by a team comprising officials of CPCB, Regional Directorate (North), Lucknow on 08.12.2020. During the inspection, the unit was operational. The salient details, observations and recommendations based on the inspection are as below:

	A: General Information	
1.	Name of the unit and Address	M/s Bajaj Hindustan Sugar Ltd., (Distillery Division), Palia Kalan, Lakhimpur Kheri, Uttar Pradesh-262902
2.	Name of the Proprietor/ Contact person – Designation Contact No.	Mr. C.K. Dubey (General Manager) Mob.No.9919001419
3.	Year of Commissioning.	2004

M/s Bajaj Hindustan Sugar Ltd., (Distillery Division), Lakhimpur

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4.	Sector	Distillery
5.	Production capacity <ul style="list-style-type: none"> • Products • Installed Prod. Cap. • Present Production 	<ul style="list-style-type: none"> • Rectified Spirit (RS), Extra Neutral Alcohol (ENA) & Absolute Alcohol (AA) • 60 KL/day, 20 KL/day, 60 KL/day respectively • 56.25 KL/day Absolute alcohol
6.	Raw materials & their requirement	Molasses- 2700Qts./Day
B (I): Water Pollution and its Control		
1.	Water Supply Source Water Consumption (KLD) <ul style="list-style-type: none"> a. Industrial b. Domestic 	Bore wells (01 no.) (Avg. for November, 2020) <ul style="list-style-type: none"> > 224.17 > 10
2.	Waste Water Generation (KLD) <ul style="list-style-type: none"> a. Industrial <ul style="list-style-type: none"> ○ Spent wash ○ Other effluent b. Domestic 	(Avg. for November, 2020) <ul style="list-style-type: none"> 432.3 KLD • Spent Leese-58.53 KLD, • Vacuum pump-90.80 KLD • Cooling tower blowdown-84.98 KLD • Gland cooling & floor washing - 10.84 KLD • Process condensate-244 KLD 08 KLD
3.	Waste water treated (KLD) <ul style="list-style-type: none"> a. Industrial b. Domestic 	(Avg. for November, 2020) <ul style="list-style-type: none"> • Spent Wash-432.3 KLD • Spent lees-58.53 KLD • Vacuum pump-90.80 KLD • C/T Blowdown- 84.98 KLD • Gland cooling & floor-washing-10.84 KLD • Process condensate-244 KLD 08 KLD

4.	<p>Details of ETP ETP Description with flow diagram</p> <p>Details of Multi Effect Evaporator, if any</p>	<p>For spent wash management:</p> <ul style="list-style-type: none"> Lagoon-1(1000 KL) Digesters (02 no. with capacity 8620 KL each) Gas Holder (350 KL) Lamella Clarifier (02 nos.) Lagoon-2(1000 KL) 05 stage Multi Effect Evaporator (MEE) Lagoon-3(7200 KL) Bio-compost Yards (32 Acres) <p>For Other process effluent</p> <ul style="list-style-type: none"> Ammonia Stripping Column-450 KLD Reverse Osmosis (RO) Plant-750 KLD <p>Five Stage Multi Effect Evaporator (MEE) with capacity 650 KLD has been installed.</p>				
5.	Mode of disposal of treated effluent	Concentrated spent wash is used for bio-composting				
6.	Status of Consent under the Water Act- 1974	Valid up-to 26.12.2020.				
B (II): Information regarding Bio-composting						
1.	Active area for bio compost preparation	23.73 Acre				
2.	Area for press mud storage	4.18 Acre				
3.	Area for bio compost storage	3.15 Acre				
4.	Spent wash storage capacity	7200 KL				
5.	Availability of press mud	Through sister concern sugar unit.				
6.	Quantity of compost prepared	3379.73 MT (October 2019-September 2020)				
7.	Quantity of press mud procured	18846.05 MT (October 2019-September 2020)				
8.	Details of wind roses (Number, length, height, width of stacking, space between two wind rose)	Number of wind row	Length (mtr.)	Height (mtr.)	Width of staking (mtr.)	Space between two wind rows (mtr.).
		62	60-150	1.2	3	3

9.	Quantity of Effluent (spent wash) being used for composting (m ³ /day):	81.24 m ³ /day up to Nov.2020
10.	Quantity of press mud being used for one cycle	7446.44 MT
11.	Maturity time in days for one cycle	60 days
12.	Arrangement for rainy season	As informed, Bio-composting is discontinued during rainy season.
C: Air Pollution and its Control		
1.	Sources of Air Pollution	As such, there is no Boiler. Steam is received from boiler installed at Sugar unit.
2.	Type of Fuel used with consumption Stack details with APCS	N.A.
3.	Status of Consent under the Air Act- 1981	Valid up-to26.12.2020.
D: Waste Management		
1.	Type of Waste Generated	Fermentation sludge
2.	Facility of Storage/ Disposal	Bio-composting
3.	Disposal of waste	Bio-composting

Observations:

1. The unit has infrastructure for production of Rectified Spirit (RS), Extra Neutral Alcohol (ENA) and Absolute Alcohol (AA) with total consented capacity of 60 KLD using molasses, Yeast etc. as major raw material. During inspection, the unit was in operation with reported production of 56.25 KLD of absolute alcohol. It was informed by the unit representative; the unit has started operation on 03.11.2020 after NGT order dated 24.09.2020 to permit the unit to operate for two months to assess the adequacy of Zero Liquid Discharge (ZLD) system.
2. The unit is meeting its fresh water requirement through one bore well. Electromagnetic flow meter is installed at the bore well. The unit has maintained log book of fresh water consumption. The water balance provided by the unit for the month of November 2020 is enclosed as **Annexure-2**. As per water balance report, total water requirement of the unit is 596.17 KLD (Fresh water-234.17 KLD and Recycle water-362 KLD). Recycle water is received from the following sections:

- i) RO permeate of Condensate Polishing Unit-For molasses Dilution(52 KLD)
- ii) Spent Lees-For Cooling Tower Make up(58.5 KLD)
- iii) Process Condensate-For Cooling Tower Make up(160.67 KLD)
- iv) Vacuum and Air Blower Water- For molasses Dilution(90.8 KLD)

3. The unit has obtained NOC from Central Ground Water Authority for ground water abstraction, which is valid up-to 04.03.2021.
4. The unit was granted consent under the Water (P&CP) Act, 1974 and the Air (P&CP) Act, 1981 on 28.10.2020, which is valid up-to 26.12.2020.
5. The unit generates spent wash @ 476 KLD (Avg. generation), which is 7.9 KL/KL of RS production as against CPCB direction for spent wash generation of 6-8 KL/KL. Spent is treated through its Effluent Treatment Plant (ETP). The ETP of the unit comprises of following:
 - a. Lagoon-1 & 2 of 1000 KL each and Lagoon -3 of 7200 KL
 - b. Digesters (02 no. with capacity 8620 KL each)
 - c. Gas Holder (350 KL)
 - d. Lamella Clarifier (02 nos.)
 - e. Five Stage Multi Effect Evaporator (MEE)(capacity-650 KLD)
 - f. Bio-compost Yards (32 Acres)
6. The unit has installed flow meters at following locations:
 - a. Flow meter at analyser column for measurement of spent wash generation.
 - b. Flow meter for recycle of spent lees.
 - c. Flow meter for measurement of coloured effluent generation at fermentation section.
 - d. Flow meter for Blow down effluent generation.
 - e. Flow meter for effluent generation at vacuum pump sealing.
 - f. Flow meter for measurement of effluent generation at distillation section.
 - g. Flow meter at MEE feed, concentrate and condensate.

Pump
R2
A

h. Flow meter for MEE cooling tower blow down.

i. RO feed, reject and permeate.

7. Sample was collected from inlet and outlet of digesters. Analysis results are presented below:

Sampling locations	Parameters					
	pH	Colour (Hazen)	SS (mg/l)	Total Solids (mg/l)	BOD (mg/l)	COD (mg/l)
Digester-1 (Feed)	5.09	-	22378	-	83000	170822
Digester -1 (outlet)	8.32	-	7221	-	14600	34800
% Reduction	-	-	-	-	82.4%	79.6%
Digester -2 (feed)	5.09	-	15630	-	77500	144254
Digester -2 (outlet)	8.06	-	3707	-	10357	31619
% Reduction	-	-	-	-	86.6%	78.08%

8. It is evident from the above results that Digester is meeting the desired reduction of BOD and COD as per design criteria of 85%±5% and 65%±5% respectively.

9. It was informed that Lagoon-1 (capacity: 1000 KL) is used as raw spent wash storage. Lagoon-2 (capacity: 1000 KL) is used for storage of bio-methanated spent wash storage during shut down period. During inspection, approx. 636 KL and 207 KL of effluent were stored in lagoon-1 and 2.

10. During inspection, it was observed that the unit has provided lagoon for intermediate storage of concentrated spent wash after MEE. The lagoon had storage capacity of 18,000 KL in origin, which was reduced to 7,200 KL by constructing wall structure. During inspection, approx. 4453 KL of effluent was stored in lagoon-3.

11. The filling of fly ash on remaining area of the lagoon was carried out.

12. The unit has installed Condensate Polishing Unit (CPU), which comprises of Ammonia Stripping unit (450 KLD) and Reverse Osmosis (RO) Plant (750 KLD). Effluent other than spent wash is treated in CPU. RO reject is fed into Digester and RO Permeate is mixed with fresh water in underground fresh water reservoir.

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13. Process condensate is partially sent to CPU for treatment and partially fed to cooling tower make up.
14. During inspection, ammonia stripping column was not in operation. Other effluent is collected in tank (earlier used as spent wash receiving pit-650 KL) equipped with diffuse aeration before feeding into RO Plant to remove VOC from the effluent.
15. During inspection, RO Plant was operational. Sample was collected from RO Feed, RO permeate and RO reject. Analysis results is presented below:

Sampling locations	Parameters				
	pH	Colour (Hazen)	SS (mg/l)	BOD (mg/l)	COD (mg/l)
RO feed	5.86	35	84	932	1659
Design Parameters of RO feed	6.5-7.5	--	<50	--	--
RO permeate	5.62	15	29	171	293
Design criteria of RO Permeate	6-6.5	--	Nil	--	--
RO reject	4.53	35	76.2	898	1584
Design criteria of RO Reject	7-7.5	--	N.A.	--	--

16. It is evident from the above results that RO plant is not properly operated by the unit.
17. Earlier, the unit provided a bypass drain to discharge other process effluent through drain passing between sugar and distillery unit. During inspection, this bypass drain was found closed by the unit.
18. The concentrated spent wash (after MEE) is utilized for bio composting. The pumping system with underground pipeline is provided for transportation of concentrated spent wash to the compost yard from storage lagoon.

Pump
AD

19. During inspection, MEE was operational. Sample was collected from MEE Feed, condensate and MEE concentrate. Analysis results are presented below:

Sampling locations	Parameters					
	pH	Colour (Hazen)	SS (mg/l)	Total Solids (mg/l)	BOD (mg/l)	COD (mg/l)
MEE feed	4.85	--	--	182455	--	--
Condensate	2.96	25	20.8	--	5750	9429
MEE concentrate	5.01	--	--	506205	--	--

20. High value of BOD and COD in the condensate indicates poor operation of the MEE.
21. The bio-compost yards are located adjacent to state highway & village road. The unit has three bio-compost yards. Two bio-compost yards are adjacent and remaining one bio-compost yards is located approx. 100 m away.
22. Earlier inspection time, it was observed that a drain is passing between bio-compost yards. During inspection, it was observed that drain was found dry.
23. The unit has provided total 32-acre land for bio-composting in which 23.73 acres is active bio-compost area which is constructed with lining and bricks. The bio-compost yard is located at three locations. The 60-day bio-compost cycle is adopted by the unit with maximum 4 cycles in a year. The press mud to spent wash mixing ratio is 1:1.6. During inspection, bio-composting work was carried out. The unit was using stored spent wash for bio-composting.
24. As per adequacy report prepared by NSI, Kanpur, the unit has to enhance the cover area for finished product. The unit has provided 500 m² of covered area for storage of finished product (ready compost).
25. As per adequacy report prepared by NSI, Kanpur, the unit may install spare/floating bodies at MEE for having continuous working for the system without stoppage during cleaning period. During inspection, the unit is in the process to installation of spare/floating bodies at MEE in compliance of NSI recommendations. It was informed that it will be installed by 15.01.2021.

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26. The unit has provided 10 ground water monitoring borewells networks around the bio-compost yard.
27. The unit has provided 02 aero-tillers with side churning machine & mixing tank & 01 JCB for management of bio-compost.
28. The unit has obtained certificate from District Agriculture officer for selling bio-compost.
29. The machine & bags for packing of compost produced was found kept inside in room.
30. The unit has installed 03 web cameras, one is at spent wash storage lagoon area and two are at Bio-compost area.
31. The unit is in the process to install slope fired boiler with capacity 40 TPH. During inspection, civil work was under process. The unit has obtained NOC on 11.04.2020 from UPPCB for installation of slope fired boiler.
32. A municipal drain carrying domestic waste water of Palia kalan city is divided into two parts. One is passing between sugar and distillery unit and another is passing with the boundary of sugar mill (through Nighasan road). These two drains meet near railway line of Lakhimpur Kheri-Gonda after industry (sugar and distillery).
33. Sample of drain was collected before the unit and after the unit at Choti Palia road. Analysis results are presented below:

Sampling locations	Parameters								
	pH	Colour (Hazen)	SS (mg/l)	TDS (mg/l)	Ammonical Nitrogen (mg/l)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Faecal Coliform (MPN/100 ml)
Drain before the unit	6.85	35.0	22.4	421	15.1	19.5	50.9	3.5x10 ⁷	1.3x10 ⁷
Drain at Nighasan road	7.08	35.0	62.8	821	31.2	64.2	106.0	3.5x10 ⁷	7.9x10 ⁶
Drain at Choti Pali Road(after crossing Kendriya Jal Aayog Office)	7.17	125.0	49.1	890	13.0	67.0	157.0	1.3x10 ⁷	7.9x10 ⁶

34. Analysis results of drain at different locations indicate presence of domestic waste water.

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35. It is also observed that sister concern Sugar unit is located adjacent to the distillery unit and it is informed that treated effluent from sugar is collected in lagoon for use in irrigation purpose. During inspection, no effluent was found discharged from the sugar unit.

36. Ground water sample was collected at Jina Baba Temple, Mill Colony Gate and Bio-compost yard. Analysis results of sample collected are as below:

Sampling locations	Jina Baba Temple(Location-1)	Mill Colony Gate(Location-2)	Bio-compost yard (Location-3)	Standard as per BIS IS 10500: 2012 (Acceptable limit)
pH	7.11	7.19	7.50	6.5-8.5
Colour (Hazen)	BDL(<5)	5.0	BDL(<5)	5.0
SS (mg/l)	4.89	8.48	10.6	--
TDS (mg/l)	348	293	326	500
Ammonical Nitrogen (mg/l)	0.418	0.561	BDL(<0.1)	0.5
Alkalinity (mg/l)	369.0	293.0	272.0	--
Cl(mg/l)	3.19	9.13	3.0	250
F(mg/l)	BDL(<0.5)	BDL(<0.5)	BDL(<0.5)	1.0
NO ₃ (mg/l)	BDL(<2.2)	BDL(<2.2)	BDL(<2.2)	45
SO ₄ (mg/l)	2.46	BDL(<2)	18.0	200
PO ₄ ⁻³ (mg/l)	0.818	1.26	0.415	-
Hardness(mg/l)	296	272	219	200
COD (mg/l)	BDL(<5)	7.94	BDL(<5)	75
Na(mg/l)	22.2	20.9	68.6	--
K(mg/l)	5.56	6.43	4.35	--
Cd (mg/l)	BDL(<0.01)	BDL(<0.01)	BDL(<0.01)	0.003
Cu(mg/l)	BDL(<0.01)	BDL(<0.01)	BDL(<0.01)	0.05
Fe (mg/l)	0.50	2.28	1.90	0.3
Zn (mg/l)	0.12	0.10	0.02	5.0
As (mg/l)	0.03	0.13	0.04	0.01

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37. It is evident from the results that ground water quality is generally meeting with acceptable limit of drinking water quality as per BIS standards except Total hardness, Fe and As in all locations, Phosphate in Location-2. Exceedance of Hardness, Phosphate and Arsenic may be due to geogenic factors. Exceedance of Iron may be due to rust in hand pump. Presence of arsenic in Lakhimpur Kheri is already addressed by the Hon'ble NGT in the matter of Original Application No. 384/2019(Earlier O.A. No. 156/2019) Mrs. Sunita Pandey & Anr. Vs Union of India &Ors. (**Annexure-3**) and review on action taken by the state is reviews regularly by the Hon'ble NGT and NGT constituted oversight committee headed by Retd. Justice S.V.S. Rathore. The matter is further listed for hearing on 01.02.2021.
38. As informed by the unit vide its letter dated 24.12.2020, adequacy assessment of ZLD system has been carried out by the unit through NSI, Kanpur during December 22-23, 2020. Report is yet to receive from the unit.
39. Soil sample was collected from three locations of nearby units. Analysis results are presented below:

Parameters	pH*	EC*	OC*	Avl. P*	Avl.* K	Fe	Zn	Mn	Cu
Locations		dS/m	%	Kg/Ha	Kg/Ha	mg/g	mg/g	mg/g	mg/g
Soil Samples near Jind Baba Temple	--	--	--	--	--	20.09	0.06	0.34	BDL
Soil Sample at Choti Palia Road	--	--	--	--	--	16.51	0.05	0.32	BDL
Soil Sample near Bio-compost Yard	--	--	--	--	--	12.68	0.06	0.26	BDL
Soil sample at Palia Lakhimpur Road(Control Sample)	--	--	--	--	--	18.07	0.07	0.39	BDL

*Sample under process in lab.

40. No significant impact was observed based on the above analysis results of the sample collected. However, it will be appropriate that study may be carried out by Agriculture department or Agriculture University to assess the impact if any.

41. As per Hon'ble NGT order dated 24.09.2020, "During the inspection, the pollution control devices may be interlocked with the production process to verify the results, as an additional precautionary measure". In compliance of NGT order, the unit has provided following interlock system:

- a. If spent wash generation exceeds 21 m³/hr from analyser column, fermented wash feed stopped after 03 minutes of alarm.
- b. If MEE plant shut down/stopped, it will automatically be stopped plant operation.

Team has verified the above interlock systems during visit.

42. As per Hon'ble NGT order dated 24.09.2020, "We direct the CPCB to verify the allegations in the I.A. No. 120/2020 filed in this Tribunal on 24.02.2020". The pointwise status/reply of the allegations in the I.A. No. 120/2020 is as below:

S. No.	Allegation	Reply
1.	That the actual fact was concealed by respondents. The applicant is placing on record photographs and video graphs taken on 23.02.2020 which evidently proves that respondent unit is operational and is operating in full swing, Moreover, the said video graphs and photographs denotes the massive pollution being caused by respondent in open day light without any fear of pollution control board and directions passed by this Ld.	<ul style="list-style-type: none"> • As informed by the unit representative, the unit was not in operation from 29.06.2019 to 02.11.2020. The declaration of Assistant Excise Commissioner regarding closure of the unit during above said period is enclosed as Annexure-4. • The Consolidated monthly report (PD-29) for the month of October 2019 to November 2020

S. No.	Allegation	Reply
	Tribunal. The said photograph further depicts the running of chimney, the que of trucks delivering the raw material for operation.	<p>of production Head. BHSL, Palia and Assistant Excise Commissioner are enclosed as Annexure-5. As per report, the production for the month of February 2020 is NIL.</p> <ul style="list-style-type: none"> • It is informed by the unit representative, during February 2020, its sister concern sugar mill was in operation (Final Manufacturing report (RT8(C) of the sugar unit for the year 2019-20 is enclosed as Annexure-6. • The distillery unit receives steam from boiler installed at its sister concern sugar unit and same has been mentioned in all previous joint inspection reports and also mentioned in page 328 of the IA No. 104/2020. Further, sugar unit was in operation during February 2020 and que of trucks and trolley as shown in IA No. 120/2020 may possibly indicating sugar cane delivering trucks and tractors.
2.	The statements and submission made by respondents were totally false. This is the	Reply is mentioned as above. (Refer Sl. No. 1)

S. No.	Allegation	Reply
	case of misrepresentation and misleading the Ld. Tribunal. That despite having closure notice issued and being declared as pollutant unit, the respondent unit is still operating.	
3.	It is pertinent to mention herein that the respondent has not even filed photographs and videographs to illustrate and prove that unit was not operational and is closed. The respondent has not even described the time that they took to conduct the inspection in order to substantiate their claim.	Photograph taken during inspection by joint team of CPCB and UPPCB dated 23.06.2020 is enclosed as Annexure-7 .
4.	It is also significant to mention herein that respondents Consent to Operate under Air Act and Consent to Operate under Water Act is also expired but the said fact was not acknowledged by the pollution control boards for the reason best known to them. The copy of Consent to Operate under air Act and Consent To Operate under Water Act are annexed herewith as AnnexureA-2	The expiry of the consent to operate of the unit has been mentioned in joint inspection report dated 23.06.2020 (Point no. 6 of B (I): Water Pollution and Its Control). Copy of the previous joint inspection report dated 23.06.2020 is enclosed as ready reference (Annexure-8).




RV

S. No.	Allegation	Reply
5.	That the present report and conduct of respondent denotes that the operation of the industry in question should be closed forthwith. It is also relevant to mention herein that the inspection report is not comprehensive since despite various averments were made regarding waste & effluent discharge still no soil sample is being taken to evaluate the environment degradation.	Referenced inspection was conducted in compliance of Hon'ble NGT order dated 24.02.2020 whereby "dry inspection" was desired. Accordingly no sample was collected and inspection team carried out physical verification of compliance.
6.	That the respondent no. 2 is the industry/company a leading distillery unit in Uttar Pradesh, this unit is polluting the vast area since 2003 and it operating with its own terms and conditions without complying the given rules and regulations. In 2003 following the public outrage over the high coloration and pollution of the Gomti in March, the UPPCB deduced that the coloration and pollution was caused by either distillery units or sugar mills. Consequent to this, they conducted an inspection of the industries from about 200-300 kms upstream of Lucknow. And after inspection, served the notice to the units, warning that as they are "zero discharge" units and are not allowed to discharge	The unit has been commissioned on Year 2004 and same is mentioned in every inspection reports. Hence, pollution caused due to distillery unit in 2003 is not possible. Copy of the Environmental Clearance granted by MoEF& CC on 02.04.2004 in enclosed as Annexure-9 .

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S. No.	Allegation	Reply
	<p>their wastes into the Gomti. Action would be taken against them. The respondent unit was one of the pollutant units in this event. A copy of news article dated 25.04.2003 published in Times of India is already annexed with the Original Application as Annexure A1 at Page 25-26</p>	
7.	<p>That the finding of the inspection report raises so many questions, first and foremost is the time of inspection, it has nowhere been mentioned that how much time was taken by the committee in the inspection. It is also necessary to mention here that the inspection committee neither taken any photographs or attached any photograph with the inspection report to confirm their visit/inspection. *</p>	<p>Photograph taken during inspection by joint team of CPCB and UPPCB dated 23.06.2020 is enclosed as Annexure-7.</p>
8.	<p>The intention of the authorities is very much clear from this piece of evidence, that in reality ground water of the area is polluted and its consumption is causing various kinds of health issues but no concerns of the same is taken by any of the government department and natives are afraid of coming against the said unit, knowing the fact that people involved are very influential and powerful. ,</p>	<p>Ground water sample was collected around the areas in all inspection with reference to said NGT matter and ground water is not found contaminated with the Industrial pollution. Source of arsenic has been reportedly "geogenic" as there is a vast area (>20 district of UP State) observed affected by arsenic and no specific point source is identified reportedly. Further, Presence of arsenic</p>





S. No.	Allegation	Reply
		in Lakhimpur Kheri is already addressed by the Hon'ble NGT in the matter of Original Application No. 384/2019(Earlier O.A. No. 156/2019) Mrs. Sunita Pandey & Anr. Vs Union of India &Ors. (Annexure-2) and review on action taken by the state is reviewed regularly by the Hon'ble NGT and NGT constituted oversight committee headed by Retd. Justice S.V.S. Rathore. The matter is further listed for hearing on 01.02.2021.
9.	That the Arsenic contamination and arsenic presence in high percentage is evident in the area of Lakhimpur Kheri. That the entire district especially Pallia is in the grip of arsenic contamination, the situation has only worsened for masses exposed to this slow and consistent toxin. The quality of harmful concentration of arsenic in ground water of this area is exceeding the Bureau of Indian Standards permissible limit. The BIS standards are also in sync with the guidelines laid down by the World Health Organization vis-à-vis arsenic contamination.	Reply is mentioned as above.(Refer Sl. No. 8)
10.	It will be relevant to mention herein that the problem of arsenic contamination is	Ground water sample collected in nearby area during inspection dated 08.12.2020

S. No.	Allegation	Reply
	<p>prevalent is areas where extraction of groundwater has been rampant and where there is no provision for recharge. The applicant herein as also relying on report titled as "Arsenic Toxicity in Ground Water of Uttar Pradesh" prepared by State water resources data and analyses center. The said report specifically points out that findings of arsenic testing the established that Lakhimpur Kheri is amongst the most critically contaminated area. About 1980 sources from Ballia & Lakhimpur Kheri were found contaminated with high Arsenic i.e., 5 times greater than the permissible limits of 0.01 mg/l and even more.</p>	<p>is mentioned in observation no.35 of this report. The observed concentration shall be interpreted in light of the NGT order referred in Sl. No. 8 of this report.</p>
11.	<p>That the quality of ground water has become harmful and it is spreading below the ground for a long area, neither the state/central govt. has any technique/strong planning nor the cause of contamination is searched out.</p>	<p>Reply is mentioned on para 8 of the table</p>
12.	<p>That the mixing of arsenic and other chemical is continuing from a long unknown time, and the condition of LakhimpurKheri and neighbouring district Shahjahanpur is much more fearful, the officers of govt. and</p>	<p>Reply is mentioned on para 8 of the table</p>

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S. No.	Allegation	Reply
	and health department are not reducing the mistakes and also the problem of a big part of the population is not brought before the law. The violation (water, air and ground water) of rules have become a trend, the senior officers are silent spectators and none is searching the source.	
13.	The respondent unit produces liquor in very big quantity and also extract huge amount of ground water. The turnover of the respondent unit runs in crores. The said industry in past occasions also failed to comply with environmental norms but till date no appropriate action has been taken against it. The authorities have turned their eyes blind towards sufferings and pain of the nearby residents. That for the administrative system, authorities and officials involved in the process, welfare of industrial unit is of primary consideration and health of people is of least significance.	The unit has been granted NOC from Central Ground Water Authority on 14.03.2019, which is valid upto 04.03.2021. Copy of the NOC granted to the unit is enclosed as Annexure-10 . Further, CPCB has issued closure direction under Section 5 of the Environment (Protection) Act, 1986 to the unit on 01.07.2019. The details of Compliance are mentioned in previous joint inspection report (Annexure-8).

Recommendations: -

The unit may be directed to comply with the following:

1. The unit should expedite to submit ZLD assessment report carried out by NSI, Kanpur.
2. Although the ZLD system at the unit has been verified by CPCB team during inspection dated 08.12.2020 based on records physically verified and monitoring of effluent stream vis-




a-vis log book and water balance report of the unit, decision on further operation of the unit may be decided on submission of ZLD assessment report submitted by NSI Kanpur.

3. The unit should optimise operation of its CPU and MEE system properly.
4. The unit should expedite to install Slope Fired Boiler.
5. The unit should expedite to install spare/floating bodies at MEE for having continuous working for the system without stoppage during cleaning period in compliance of NSI recommendations.

Inspection Team: -

1. Sh. Runa Oraon, Sc. 'D', CPCB, RD (N), Lucknow.
2. Sh. Arvind Kumar, SRF, CPCB, RD (N), Lucknow.



Item No. 06

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 1041/2018
(I.A. No. 120/2020)

(With report dated 09.09.2020)

Shailesh Singh

Applicant(s)

Versus

Bajaj Hindustan Sugar Ltd.
(Distillery Division) & Ors.

Respondent(s)

Date of hearing: 24.09.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent(s): Mr. Alok Krishna Aggarwal, Advocate for Bajaj Hindustan Sugar Ltd.
Mr. Raj Kumar, Advocate for CPCB
Mr. Pradeep Misra, Advocate for UPPCB

ORDER

1. The issue for consideration is the remedial action against the pollution by M/s Bajaj Hindustan Sugar Ltd. (distillery division), village - Paliakalan, District Lakhimpur Kheri, Uttar Pradesh.
2. The matter was earlier considered and in light of the report of the CPCB and the State PCB, finding deficiencies in the compliance of environmental norms, further report was sought. Finally, on 24.02.2020, the matter was considered in light of the report dated 02.12.2019, filed by the CPCB to the effect that the unit had yet to comply with the

4. However, the applicant has filed I.A. No.120/2020 stating that the unit remained functional, even when it was ordered to be closed, causing massive pollution. The applicant has relied upon photographs and videos taken on 23.02.2020. The applicant has also mentioned that there was a public outrage against the pollution of the unit in the year 2003 and there was a news article in the "Times of India" on 25.04.2003 on the subject. It is submitted that the unit is non-compliant and discharging arsenic resulting in damage to the environment. The arsenic and chemicals were affecting the ground water quality and ground water was being extracted illegally.

3. The unit should expedite to install spare/floating bodies at MBE for having continuous working for the system without stoppage during cleaning period in compliance of NSI recommendations."

2. The unit may be allowed to operate only after obtaining consent under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 from UPPCB.

1. The unit shall be allowed for an initial period of 04 months during which it shall be carry out adequacy assessment of ZLD system and others as per CPCB direction. Decision on regular operation shall be taken on successful operation ZLD system and associated activities with reference to water audit and mass balance.

"It is evident from the results that the unit is generally complying with the CPCB direction dated 01.07.2019. The unit may be directed to comply with the following:

3. Accordingly, the CPCB has filed its report on 09.09.2020 to the effect that the CPCB directions have been substantially complied may be allowed to operate for four months subject to conditions. The recommendations in the report are :-

hearing was deferred to today and a further report was sought. The environmental norms and pay the environmental compensation. The

5. We direct the CPCB to verify the allegations in the I.A. No. 120/2020 filed in this Tribunal on 24.02.2020 and permit the unit to operate for two months to assess the adequacy of Zero Liquid Discharge (ZLD) system. During the inspection, the pollution control devices may be interlocked with the production process to verify the results, as an additional precautionary measure.

Let a further report be furnished before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List again on 21.12.2020.

A copy of the I.A. be sent to the CPCB and the unit by e-mail.

A copy of this order be sent to the CPCB by e-mail for compliance.

Adarsh Kumar Goel, CP

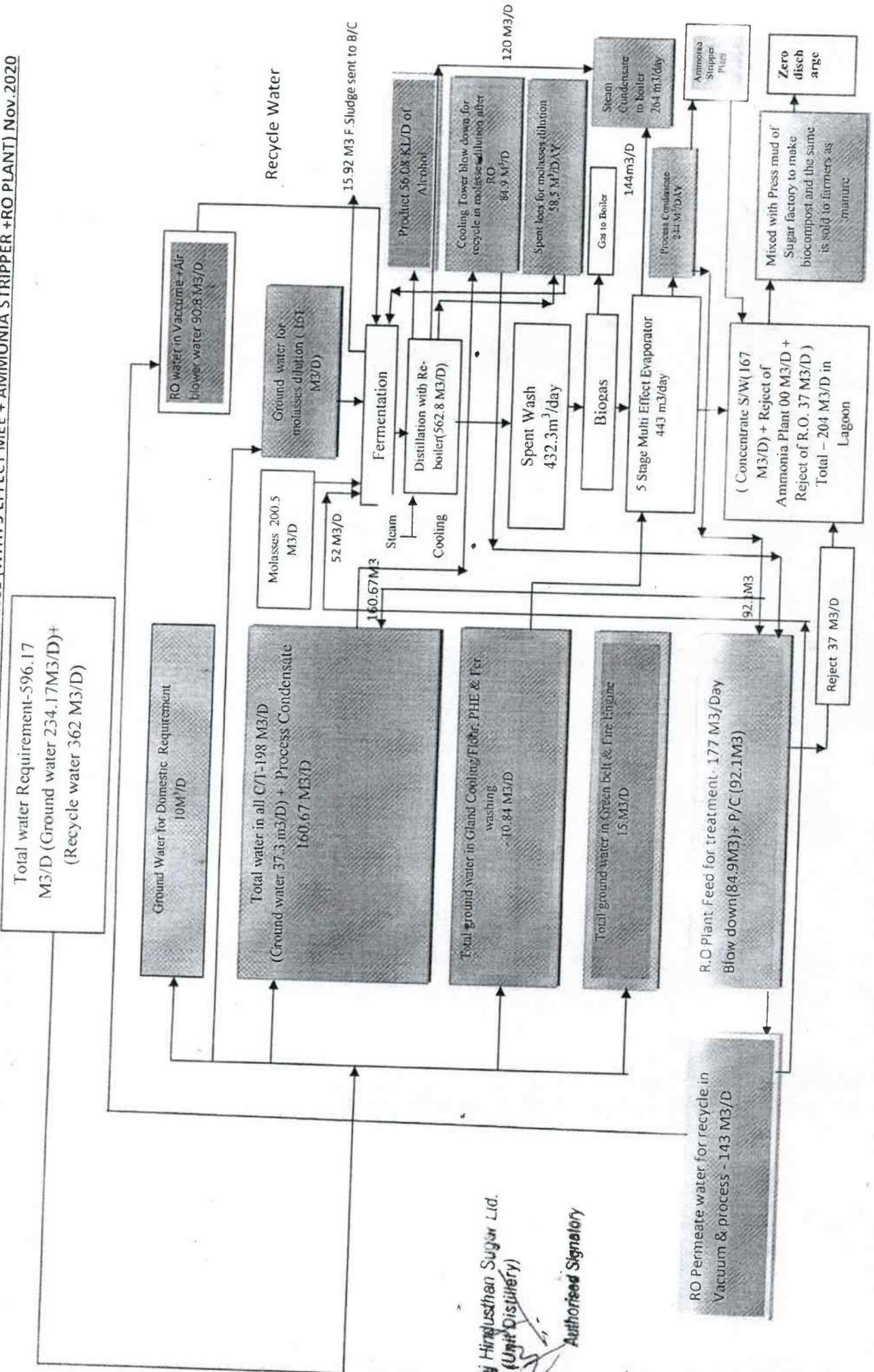
S. P. Wangdi, JM

Dr. Nagin Nanda, EM

September 24, 2020
Original Application No. 1041/2018
(I.A. No. 120/2020)
SN

Annexure-2

BAJAJ HINDUSTHAN SUGAR LIMITED, PALIA DISTILLERY WATER AND MASS BALANCE (WITH 5 EFFECT MEE + AMMONIA STRIPPER + RO PLANT) Nov. 2020



For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)
Authorized Signatory

Item No. 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 384/2019
(Earlier O.A.No.156/2015)

(With report dated 27.08.2020)

Mrs. Sunita Pandey & Anr.

Applicant(s)

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 04.08.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent(s): Mr. Pradeep Misra, Mr. Daleep Dhyani, Advocates for UPPCB
Mr. Raj Kumar, Advocate for CPCB
Mr. A.K Prasad, Advocate for MoJS

ORDER

1. The issue for consideration is the steps to deal with the problem of contamination of groundwater due to Arsenic and availability of clean drinking water in Bahraich, Ballia, Balrampur, Bareilly, Basti, Bijnor, Chandauli, Ghazipur, Gonda, Ghorakpur, Lakhimpur Kheri, Meerut, Mirzapur, Muradabad, Rai Bareilly, Santkabirnagar, Shajahanpur, Siddharthnagar, Sant Ravidas Nagar and Unnao and certain other districts in Uttar Pradesh and other similarly affected areas in the

country including in Assam, Bihar, Jharkhand, Karnataka, Punjab and West Bengal is the.

2. After considering the matter for more than three years, vide order dated 25.10.2018, this Tribunal undertook an extensive review on the subject and noted the gravity of situation shown by high arsenic content leading to serious diseases and environmental damage in several districts of Uttar Pradesh. 28 districts of Uttar Pradesh were identified as affected by the problem in the report prepared by the State Water Resources Agency, Uttar Pradesh. A team of the Ministry of Environment, Forest and Climate Change (MoEF&CC) found number of deaths from the diseases on account of the problem. The Ministry of Drinking Water and Sanitation took cognizance and identified mitigation measures. The Ministry of Agriculture also identified certain steps to be taken. The matter was discussed in the Parliament and a report was submitted on the subject. Uttar Pradesh Jal Nigam identified 310 village hamlets situated in 179 revenue villages of District Ballia and 165 village hamlets situated in 49 revenue villages in District Lakhimpur Kheri, where shallow ground water is found to contain Arsenic in excess of permissible limit of 0.05 mg/L, prescribed for potable water by Bureau of Indian Standards (BIS:10500).

3. It was noted that as per inputs available with the CGWB, the Arsenic is prevailing in the underground water (above 0.05 mg/L or 50 ppb) in the districts/blocks of Bahraich, Ballia, Balrampur, Bareilly, Basti, Bijnor, Chandauli, Ghazipur, Gonda, Ghorakpur, Lakhimpur Kheri, Meerut, Mirzapur, Muradabad, Rai Bareilly, Santkabirnagar, Shajahanpur, Siddharthnagar, Sant Ravidas Nagar and Unnao in the State of Uttar Pradesh. The well water contained Arsenic, a known carcinogen that occurs in ground water at concentrations that can

exceed the Maximum Contaminant Level (10 ppb/WHO Standard). In order to reduce Arsenic exposure, private well-owners could either rely on treated water for drinking or install in-house water treatment systems for Arsenic removal.

4. The Tribunal noted that the Inter-Ministerial Group (IMG) of the Government of India also prepared a report suggesting an action plan to mitigate Arsenic contamination and made comprehensive recommendations on the whole gamut.

5. The Tribunal noted that the matter was highlighted in news item in Hindustan Times dated 26.11.2015 under the heading "Arsenic contamination on the rise: 1 Lakh dead, 3 lakh suffering". According to the said news item, **7.04 crore people are affected by Arsenic related diseases in 12 States and 1 lakh persons have died as per report of a Committee of Secretaries.** A Joint Inspection Report was filed before this Tribunal by the Central Pollution Control Board, MoEF&CC, CWGA and Uttar Pradesh Pollution Control Board to the effect that Arsenic Removal Units were not working properly. Heavy metals were seen in the water samples. **The Tribunal directed dismantling of hand pumps with concentration of Arsenic beyond permissible limits.**

6. The Tribunal also noted the report of the NITI Aayog published in June, 2018 on "Water Management Index" to the effect that **70% water in India is contaminated. India is at 120th number out of 122 countries in water quality index. The report mentions that the acute water crisis is being faced by 600 million people. About two lakh people die every year due to inadequate access to safe water.**

7. Accordingly, the Tribunal issued directions for remedial action including a direction to the Secretary, Ministry of Drinking Water and Water Resources to file a report compiling information from the States in terms of the order of the Tribunal.

8. The matter was thereafter considered on 11.09.2019 and 28.01.2020 in the light of feedback of Ministry of Jal Shakti (MoJS).

9. On 28.01.2020, this Tribunal noted the status and directed as follows:

“

9. An affidavit dated 13.12.2019 has been filed by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti in pursuance of the above order. However, during the hearing, the information is sought to be updated in the form of following table of Arsenic affected habitations and population as on 26.01.2020:-

State	As on 25.03.2019		As on 25.06.2019		As on 09.12.2019		As on 26.01.2020	
	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population
Assam	4,301	16,07,660	4,293	16,05,148	3,343	12,53,702	3,309	12,42,151
Bihar	807	12,05,934	804	12,01,715	336	5,15,474	335	5,14,396
Jharkhand	19	13,336	19	13,336	03	6,714	3	6,714
Karnataka	3	2,590	2	1,706	0	0	0	0
Punjab	652	8,28,073	660	8,36,625	646	8,22,381	644	8,20,192
Uttar Pradesh	707	5,32,507	650	4,57,893	607	4,09,918	606	4,09,180
West Bengal	9,126	93,19,930	7,544	69,93,938	6,207	55,24,893	5,304	44,50,889
Total	15,615	1,35,10,030	13,972	1,11,10,361	11,142	85,33,082	10,201	74,43,522

10. *Learned Counsel for the Department states that the targeted date for total remediation is 31.03.2021. **The table quoted above shows that there is hardly any improvement in the situation in the State of Punjab. Progress with regard to State of Uttar Pradesh, Assam and Bihar is not adequate. The problem is acute in State of West Bengal. Accountability needs to be fixed on erring officers and timelines for total remedial needs to be pre-poned to 31.12.2020 in view of serious health consequences. In the interim period, alternate arrangements need to be made for the supply of safe potable water to inhabitants of affected areas.***
11. *Let further steps be taken at the earliest and rigorously monitored by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti. Status as on 31.03.2020 may be filed before this Tribunal by email at judicial-ngt@gov.in before the next date.”*

10. In pursuance of the above, the MoJS has filed an affidavit dated 12.05.2020 mentioning the steps taken for mitigation of Arsenic. It is mentioned that targeted date of December, 2020 for remediation of Arsenic is likely to be achieved in the States of Bihar, Jharkhand and Uttar Pradesh but in State of Punjab, two habitations may go beyond December, 2020. The MoJS has filed following table giving the status of the Arsenic affected habitation as on 28.07.2020, in comparison to the situation prevailing as on 25.03.2020 and thereafter:

State	As on 25.03.2019		As on 09.12.2019		As on 26.01.2020		As on 31.03.2020		As on 28.07.2020	
	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population
Assam	4,301	16,07,660	3,343	12,53,702	3,309	12,42,151	2,848	10,21,118	2,522	9,70,431
Bihar	807	12,05,934	336	5,15,474	335	5,14,396	332	5,13,635	405	7,31,982
Jharkhand	19	13,336	3	6,714	3	6,714	1	353	2	7,075
Karnataka	3	2,590	-	-	-	-	-	-	-	-
Punjab	652	8,28,073	646	8,22,381	644	8,20,192	621	8,04,898	616	7,97,628
Uttar Pradesh	707	5,32,507	607	4,09,918	606	4,09,180	592	3,98,932	164	2,33,647
West Bengal	9,126	93,19,930	6,207	55,24,893	5,304	44,50,889	4,705	39,64,829	1,395	19,37,691
Total	15,615	1,35,10,030	11,142	85,33,082	10,201	74,43,522	9,099	67,03,765	5,104	46,78,454

(Source: IMIS, DDWS)

11. We are of the view that while further steps must be taken expeditiously and monitored rigorously by the MoJS, the statistics may be duly cross-checked in qualitative and quantitative process.

12. The Oversight Committee for the State of U.P., headed by Justice S.V.S Rathore, former Judge of Allahabad High Court, mentioning the measures taken for remediation and the meetings conducted by the Oversight Committee. The timeline for completing the remedial work were directed to be preponed. The recommendations of the Committee are as follows:

“Recommendations:

In view of above we recommend as follows:

1. *Jal Nigam has indicated that the remaining 164 habitations would be covered:*
 - a) *By laying down piped water supply in 44 habitations by December 2020*
 - b) *By laying down piped water supply in 45 habitations by March 2021*
 - c) *By installing 120 ARUs by December 2020.*

Since NGT has directed preponing the time lines from March 2012 to December 2020, Jal Nigam may be directed to expedite the work in the above mentioned 45 habitations so as to prepone the completion by 3 months.

2. *The work of dismantling the hand pumps in Arsenic polluted habitations has not been done. It should be completed in the next 3 month and responsibility for negligence be fixed by Chief Secretary.*
3. *Health Department may conduct a health survey in the affected areas in next 3 months and present a micro plan indicating the health hazards and their mitigation strategy to NGT in 6 months time.*
4. *The Agriculture Department may conduct a study to assess the impact of Arsenic on the food chain. They may prepare the impact assessment plan in 6 months time alongwith mitigation strategy like change in cropping pattern, modification in agricultural practices etc.*
5. *The Panchayati Raj Development may work out a plan for ensuring involvement of Panchayats in operation and*

maintenance of these projects. The funds for operation/maintenance may be permitted from the devolution grants given to Panchayats.

6. *Water Harvesting Schemes for harvesting rain water may be aggressively pursued in these villages. The State Government may make extra budgetary provisions/extra allocation in MGNREGA for Water Harvesting Schemes in these villages.*
7. *Jal Nigam may be directed to conduct an annual survey every year of the quality of drinking water in this area and the adjoining areas to assess the impact of the mitigation measures on a continuous basis.*

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of UP for necessary action. The report also be uploaded on the website of the committee."

13. The recommendations of the Committee are accepted and necessary action in terms of the said recommendations may be taken by the concerned Departments of the State of U.P which may be further monitored by the Oversight Committee and a report furnished before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

14. Further report of status as on 31.12.2020 be also furnished by the MoJS before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

A copy of this order be sent to Justice S.V.S Rathore, former Judge of Allahabad High Court, MoJS and the Chief Secretary, U.P. by email for compliance.

List for further consideration on 01.02.2021.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

August 04, 2020
Original Application No. 384/2019
(Earlier O.A.No.156/2015)
AK



Date:- 08.12.2020

TO WHOMSOEVER IT MAY CONCERN

This is to inform that Bajaj Hindusthan Sugar Ltd., Palia Distillery unit is under shutdown since 29.06.2019 to 02.11.2020.

No any Alcohol production has been done during above period.

(C. K. Dubey)
General Manager
BHSL, Palia Distillery

(Dinesh Kumar)
Asstt. Excise Commissioner
BHSL, Palia Distillery

bajaj hindusthan Sugar Ltd. Distillery, Palia Kalan (Lakhimpur Kheri)

PD-29

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CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....October-2019.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	7985.30	0.00	0.00	7985.30	7985.30	0.00	43.3	88.8
Molasses Tank No.2	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.0
Pit								
TOTAL	7985.30	0.00	0.00	7985.30	7985.30	0.00		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Formaldehyde	948.00	0.00	0	948.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatonium Sachcharide	21.68	0.0	0.00	21.68				
Denatonium Benzoate	0.00	0.0	0.00	0.00				

3- PRODUCTION DATA

	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. in AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Sprit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00

EFFICIENCY DATA

October-2019

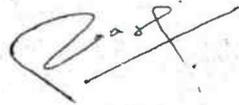
1. No. of working days	0	Total Stoppage 744 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
3. Main stoppage with reasons	744.00		16. Total Alcohol produced in BL from 1st Nov. to this month	1255606.5
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	12493061.6
5. Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	536100.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/qtls. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qtls. of fermentable sugar	0.00
11. Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
12. Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remarks
1. BHSL- Palia	0.00	0.00	0.0	0.00	
Total	0.00	0.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. IOCL AONLA, BAREILLY	0.00			DAA
2. HPCL, AONLA, BAREILLY	0.00			DAA
3. BPC, AONLA, BAREILLY	0.00			DAA
3. Nag ndas Hiralal Bhayani, Gujarat	0.00			SDS
TOTAL	0.00			



(Dinesh Kumar)
Assist. Excise Commissioner
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)



(Prabhaker Singh)
Production Head
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

Dated.....

bajaj hindusthan Sugar Ltd. Distillery, Palia Kalan (Lakhimpur Kheri)

PD-29

CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....November-2019.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	7985.30	0.00	0.00	7985.30	7985.30	0.00	43.3	88.8
Molasses Tank No.2	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.0
Pit								
TOTAL	7985.30	0.00	0.00	7985.30	7985.30	0.00		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Crotonaldehyde	948.00	0.00	0	948.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatonium Sachcharide	21.68	0.0	0.00	21.68				
Den tonium Benzoate	0.00	0.0	0.00	0.00				

3- PRODUCTION DATA

	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Aa. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R S. In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) iv alt Sprit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00

EFFICIENCY DATA

November-2019

1. No. of working days	0	Total Stoppage 720 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
3. Main stoppage with reasons	720.00		16. Total Alcohol produced in BL from 1st Nov. to this month	0.0
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	0.0
5. Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/qtls. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qtls. of fermentable sugar	0.00
11. Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
12. Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remarks
1. B.H.SL- Palia	0.00	0.00	0.0	0.00	
Total	0.00	0.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. IOCL AONLA, BAREILLY	0.00			DAA
2. HPCL, AONLA, BAREILLY	0.00			DAA
3. BPCL, AONLA, BAREILLY	0.00			DAA
4. Nagindas Hiralal Bhayani, Gujarat	0.00			SDS
TOTAL	0.00			


 (Poonam Tomar)
 Officer In-Charge
 M/s Bajaj Hindusthan Sugar Ltd.,
 Palia Distillery, Palia
 Distt. Kheri (U.P.).


 (Prabhaker Singh)
 Production Head
 M/s Bajaj Hindusthan Sugar Ltd.,
 Palia Distillery, Palia
 Distt. Kheri (U.P.).

Dated.....

CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....December-2019.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	7985.30	0.00	0.00	7985.30	7985.30	0.00	43.3	88.8
Molasses Tank No.2	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.0
Pit								
TOTAL	7985.30	0.00	0.00	7985.30	7985.30	0.00		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Crotonaldehyde	948.00	0.00	0	948.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatonium Sachcharide	21.68	0.0	0.00	21.68				
Denatonium Benzoate	0.00	0.0	0.00	0.00				

3- PRODUCTION DATA

	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(c) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Sprit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

(Signature)

EFFICIENCY DATA

December-2019

1. No. of working days	0	Total Stoppage 744 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
3. Main stoppage with reasons	744.00		16. Total Alcohol produced in BL from 1st Nov. to this month	0.0
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	0.0
5. Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/qtls. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qtls. of fermentable sugar	0.00
11. Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
12. Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remarks
1. BHSL- Palia	0.00	0.00	0.0	0.00	
Total	0.00	0.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. IOCL AONLA, BAREILLY	0.00			DAA
3. HPCL, AONLA, BAREILLY	0.00			DAA
2. BPCL, AONLA, BAREILLY	0.00			DAA
4. Nagandas Hiralal Bhayani, Gujarat	0.00			SDS
TOTAL	0.00			

(Poonam Tomar)
Officer In-Charge

M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

(Prabhaker Singh)
Production Head

M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

Dated:

bajaj hindusthan Sugar Ltd. Distillery, Palia Kalan (Lakhimpur Kheri)

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CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....January-2020.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	7985.30	0.00	0.00	7985.30	7985.30	0.00	43.3	88.8
Molasses Tank No.2	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.0
Pit								
TOTAL	7985.30	0.00	0.00	7985.30	7985.30	0.00		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Crotonaldehyde	948.00	0.00	0	948.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatonium Sachcharide	21.68	0.0	0.00	21.68				
Denatonium Benzoate	0.00	0.0	0.00	0.00				

PRODUCTION DATA

3-	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Sprit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00

For Bajaj Hindusthan Sugar
(Unit Distillery)

Authorized Signatory

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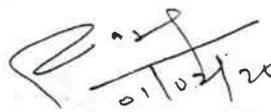
EFFICIENCY DATA			January-2020	
1. No. of working days	0	Total Stoppage 744 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
3. Main stoppage with reasons	744.00		16. Total Alcohol produced in BL from 1st Nov. to this month	0.0
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL, from 1st Nov. to this month	0.0
5. Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/qtls. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qtls. of fermentable sugar	0.00
11. Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
12. Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Erix	TRS	Remarks
1. BHSL- Palia	0.00	0.00	0.0	0.00	
Total	0.00	0.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. IOCL AONLA, BAREILLY	0.00			DAA
3. HPCL, AONLA, BAREILLY	0.00			DAA
3. RPCL, AONLA, BAREILLY	0.00			DAA
4. Nagindas Hiralal Bhayani, Gujarat	0.00			SDS
TOTAL	0.00			


01/02/20

(Dinesh Kumar)
Asstt. Excise Commissioner
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)



(Prabhakar Singh)
Production Head
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

Dated.....

CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....February-2020.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	7985.30	0.00	0.00	7985.30	7985.30	0.00	43.3	88.8
Molasses Tank No.2	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.0
Pit								
TOTAL	7985.30	0.00	0.00	7985.30	7985.30	0.00		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0	0.0			
Crotonaldehyde	948.00	0.00	0	948.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatonium Saccharide	21.68	0.0	0.00	21.68				
Denatonium Benzoate	0.00	0.0	0.00	0.00				

PRODUCTION DATA

3-								
	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. In BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. In AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. In BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. In AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Sprit In BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit In AL		2991.6	0.00	0.00	0.00	2991.6		0.00

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)


Authorized Signatory

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EFFICIENCY DATA

February-2020

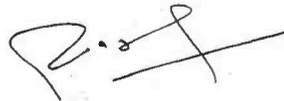
1. No. of working days	0	Total Stoppage 696 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
3. Main stoppage with reasons	696.00		16. Total Alcohol produced in BL from 1st Nov. to this month	0.0
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	0.0
5. Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/qtls. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qtls. of fermentable sugar	0.00
11. Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
12. Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remarks
1. BHSL- Palia	0.00	0.00	0.0	0.00	
Total	0.00	0.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. IOCL AONLA, BAREILLY	0.00			DAA
3. HPCL, AONLA, BAREILLY	0.00			DAA
3. BPCL, AONLA, BAREILLY	0.00			DAA
4. Nagindas Hiralal Bhayani, Gujarat	0.00			SDS
TOTAL	0.00			



(Dinesh Kumar)
Asstt. Excise Commissioner
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)



(Prabhaker Singh)
Production Head
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

Dated.....

CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....March-2020.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINALS								
Molasses Tank No.1	7985.30	0.00	0.00	7985.30	7985.30	0.00	43.3	88.8
Molasses Tank No.2	0.00	20000.00	0.00	20000.00	19937.00	63.00	43.7	90.0
Pit								
TOTAL	7985.30	20000.00	0.00	27985.30	27922.30	63.00		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Crotonaldehyde	948.00	0.00	0	948.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatonium Sachcharide	21.68	0.0	0.00	21.68				
Denatonium Benzoate	0.00	0.0	0.00	0.00				

3- PRODUCTION DATA

	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol in BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol in AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Sprit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00

For Bajaj Hindusthan Sugar
(Unit Distillery)


Authorized Signatory

EFFICIENCY DATA

March-2020

1. No. of working days	0	Total Stoppage 744 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
3. Main stoppage with reasons	744.00		16. Total Alcohol produced in BL from 1st Nov. to this month	0.0
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	0.0
5. Molasse: distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/qtls. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qtls. of fermentable sugar	0.00
11. Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
12. Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remarks
1. BHSL- Palia	20000.00	20000.00	90	43.70	
Total	20000.00	20000.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. IOCL AONLA, BAREILLY	0.00			DAA
2. HPCL, AONLA, BAREILLY	0.00			DAA
3. BPCL, AONLA, BAREILLY	0.00			DAA
4. Nagindas Hiralal Bhayani, Gujarat	0.00			SDS
TOTAL	0.00			



(Dinesh Kumar)
Asstt. Excise Commissioner
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)



(Prabhaker Singh)
Production Head
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

Dated:

CONSOLIDATED MONTHLY REPORT FOR THE MONTH OFApril-2020.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	7985.30	12000.00	0.00	19985.30	19936.90	48.40	43.7	90.0
Molasses Tank No.2	19937.00	0.00	0.00	19937.00	19937.00	0.00	43.7	90.0
Pit								
TOTAL	27922.30	12000.00	0.00	39922.30	39873.90	48.40		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Crotonaldehyde	948.00	0.00	0	948.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Aceetone	0.00	0.0	0.0	0.00				
Denatonium Sachcharide	21.68	0.0	0.00	21.68				
Denatonium Benzoate	0.00	0.0	0.00	0.00				

3- PRODUCTION DATA

	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Sprit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

[Signature]
Authorized Signatory

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EFFICIENCY DATA

April-2020

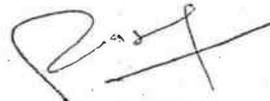
1. No. of working days	0	Total Stoppage 720 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
3. Main stoppage with reasons	720.00		16. Total Alcohol produced in BL from 1st Nov. to this month	0.0
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	0.0
5. Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/qlts. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qlts. of fermentable sugar	0.00
11. Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
12. Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remarks
1. BHSL- Palia	12000.00	12000.00	90	43.70	
Total	12000.00	12000.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. IOCL AONLA, BAREILLY	0.00			DAA
3. HPCL, AONLA, BAREILLY	0.00			DAA
3. BPCL, AONLA, BAREILLY	0.00			DAA
4. Nagindas Hirajal Bhayani, Gujarat	0.00			SDS
TOTAL	0.00			



(Dinesh Kumar)
Asstt. Excise Commissioner
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)



(Prabhaker Singh)
Production Head
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

Dated.....

bajaj hindusthan Sugar Ltd. Distillery, Palia Kalan (Lakhimpur Kheri)

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CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....May -2020.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	19936.90	0.00	0.00	19936.90	19936.90	0.00	43.7	90.0
Molasses Tank No.2	19937.00	0.00	0.00	19937.00	19937.00	0.00	43.7	90.0
Pit								
TOTAL	39873.90	0.00	0.00	39873.90	39873.90	0.00		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Crotonaldehyde	948.00	0.00	0	948.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatonium Sachcharide	21.68	0.0	0.00	21.68				
Denatonium Benzoate	0.00	0.0	0.00	0.00				

3- PRODUCTION DATA

	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Sprit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

(Signature)
Authorized Signatory

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EFFICIENCY DATA

May-2020

1. No. of working days	0	Total Stoppage 744 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
3. Total stoppage with reasons	744.00		16. Total Alcohol produced in BL from Nov. to this month	0.0
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	0.0
5. Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/Qtls. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/Qtls. of fermentable sugar	0.00
11. Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
12. Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remark
SHSL- Palia	0.00	0.00	0	0.00	
Total	0.00	0.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. OCL, AONLA, BAREILLY	0.00			DAA
2. HPCL, AONLA, BAREILLY	0.00			DAA
3. BPCL, AONLA, BAREILLY	0.00			DAA
4. Nagindas Hiralal Bhayani, Gujarat	0.00			SDS
TOTAL	0.00			



(Dinesh Kumar)
Asstt. Excise Commissioner
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)



(Prabhaker Singh)
Production Head
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

Dated.....

CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....June -2020.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	19936.90	0.00	0.00	19936.90	19936.90	0.00	43.7	90.0
Molasses Tank No.2	19937.00	0.00	0.00	19937.00	19937.00	0.00	43.7	90.0
Pit								
TOTAL	39873.90	0.00	0.00	39873.90	39873.90	0.00		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Crotonaldehyde	948.00	0.00	0	948.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatonium Saccharide	21.68	0.0	0.00	21.68				
Denatonium Benzoate	0.00	0.0	0.00	0.00				

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PRODUCTION DATA

	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R S In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Sprit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

[Signature]
Authorized Signatory

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EFFICIENCY DATA			June-2020	
1. No. of working days	0	Total Stoppage 720 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
3. Main stoppage with reasons	720.00		16. Total Alcohol produced in BL from Nov. to this month	0.0
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	0.0
5. Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/qtls. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qtls. of fermentable sugar	0.00
11. Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
12. Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT					
Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remark
1. BHSL- Palia	0.00	0.00	0	0.00	
Total	0.00	0.00			

ISSUE OF ALCOHOL				
Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. IOCL AONLA, BAREILLY	0.00			
2. HPCL, AONLA, BAREILLY	0.00			
3. BPCL, AONLA, BAREILLY	0.00			
4. Nagindas Hirajal Bhayani, Gujarat	0.00			
TOTAL	0.00			


 (Dinesh Kumar)
 Asstt. Excise Commissioner
 M/s Bajaj Hindusthan Sugar Ltd.,
 Palia Distillery, Palia
 Distt. Kheri (U.P.)


 (Prabhaker Singh)
 Production Head
 M/s Bajaj Hindusthan Sugar Ltd.,
 Palia Distillery, Palia
 Distt. Kheri (U.P.)

Dated.....

bajaj hindusthan Sugar Ltd. Distillery, Palia Kalan (Lakhimpur Kheri)

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CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....July -2020.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	19936.90	0.00	0.00	19936.90	19936.90	0.00	43.7	90.0
Molasses Tank No.2	19937.00	0.00	0.00	19937.00	19937.00	0.00	43.7	90.0
TOTAL	39873.90	0.00	0.00	39873.90	39873.90	0.00		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Crotonaldehyde	948.00	0.00	0	948.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.0				
Acetone	0.00	0.0	0.0	0.0				
Denatonium								
Sulphuric	21.68	0.0	0.00	0.00	21.68			
Denatonium Benzoate	0.00	0.0	0.00	0.00	0.00			

PRODUCTION DATA

3-								
	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) L. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
L. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.0
(d) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.0
S.D.S. in AL		24458.1	0.0	-0.00	0.00	24458.1		0.0
(f) Malt Spirit in BL		4991.2	0.00	0.00	0.00	4991.2		0.0
Malt Spirit in AL		2991.6	0.00	0.00	0.00	2991.6		0.0

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

[Signature]
Authorized Signatory

EFFICIENCY DATA

July-2020

1. No. of working days	0	Total Stoppage 744 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
3. Man stoppage with reasons	744.00		16. Total Alcohol produced in BL from 1st Nov. to this month	0.0
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	0.0
5. Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/qlts. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qlts. of fermentable sugar	0.00
11. Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
12. Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remarks
1. BHEL, Palia	0.00	0.00	0	0.00	
Total	0.00	0.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. IFCI AONLA, BAREILLY	0.00			
2. IFCI AONLA, BAREILLY	0.00			
3. IFCI AONLA, BAREILLY	0.00			
4. Name: Hiralal Bhayani, Gujarat	0.00			
TOTAL	0.00			



(Dinesh Kumar)
Asstt. Excise Commissioner
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)



(Prabhaker Singh)
Production Head
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....August -2020.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	19936.90	0.00	0.00	19936.90	19936.90	0.00	43.7	90.0
Molasses Tank No.2	19937.00	0.00	0.00	19937.00	19937.00	0.00	43.7	90.0
Pit								
TOTAL	39873.90	0.00	0.00	39873.90	39873.90	0.00		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Crotonaldehyde	948.00	0.00	0	948.00				
Tertiary Butyie Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatonium Sachcharide	21.68	0.0	0.00	21.68				
Denatonium Benzoate	0.00	0.0	0.00	0.00				

3- PRODUCTION DATA

	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) P. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Sprit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00



For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)


Authorized Signatory

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EFFICIENCY DATA

August - 2022

1. No. of working days	0	Total Stoppage 744 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	
3. Main stoppage with reasons	744.00		16. Total Alcohol produced in BL from 1st Nov. to this month	0.
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	0.0
5. Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/qtls. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qtls. of fermentable sugar	0.00
11. Maximum possible recovery	0.00	24. Steam consumed in Kg/Litres	0.00	
12. Actual Fermentation-House recovery in AL	0.00	25. Coal consumed in M.T.	N.A.	
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remarks
1. BHSL- Palia	0.00	0.00	0	0.00	
Total	0.00	0.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. HPCI, AONI, BAREILLY	0.00			
2. HPCI, AONI, BAREILLY	0.00			
3. HPCI, AONI, BAREILLY	0.00			
4. Nagi das Hiralal Bhayani, Gujarat	0.00			
TOTAL	0.00			



(Dinesh Kumar)
Asstt. Excise Commissioner
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)



(Prabhaker Singh)
Production Head
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

Dated:

Bajaj Hindusthan Sugar Ltd. Distillery, Palla Kalan (Lakhimpur Kheri)

PD-29

CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....September -2020.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	19936.90	0.00	0.00	19936.90	19936.90	0.00	43.7	90.0
Molasses Tank No.2	19937.00	0.00	0.00	19937.00	19937.00	0.00	43.7	90.0
Pil								
TOTAL	39873.90	0.00	0.00	39873.90	39873.90	0.00		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Formaldehyde	948.00	0.00	0	948.00				
Butyryl Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatolum Suchcharde	21.68	0.0	0.00	21.68				
Denatolum Benzoate	0.00	0.0	0.00	0.00				

3- PRODUCTION DATA

	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S. D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S. D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Spirit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Spirit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00

[Handwritten Signature]

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

Authorised Signatory

(86)

EFFICIENCY DATA

September-2020

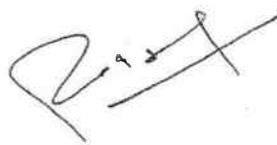
Number of working days	0	Total Stoppage 720 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
Plant stoppage with reasons	720.00		16. Total Alcohol produced in BL from 1st Nov. to this month	0.0
Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	0.0
Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
Total wash prepared in litres	0		22. Overall recovery in AL/qtls. of Molasses	0.00
Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qtls. of fermentable sugar	0.00
Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remarks
BHSL Palia	0.00	0.00	0	0.00	
Total	0.00	0.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
SONI AONIA, BAREILLY	0.00			
SONI, AONIA, BAREILLY	0.00			
SONI, AONIA, BAREILLY	0.00			
Magandas Hirafal Bhayani, Gujarat	0.00			
TOTAL	0.00			



(Dinesh Kumar)
Asstt. Excise Commissioner
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)



(Prabhaker Singh)
Production Head
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....October -2020.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	19936.90	0.00	4920.00	15016.90	14960.50	56.40	43.7	90.0
Molasses Tank No.2	19937.00	0.00	0.00	19937.00	19937.00	0.00	43.7	90.0
Pit								
TOTAL	39873.90	0.00	4920.00	34953.90	34897.50	56.40		

2- DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Crotonaldehyde	948.00	0.00	0	948.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatonium Sachcharide	21.68	0.0	0.00	21.68				
Denatonium Benzoate	0.00	0.0	0.00	0.00				

3- **PRODUCTION DATA**

	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	0.0	0.0	0.00	0.0		0.0
Ab. Alcohol In AL		0.0	0.0	0.0	0.00	0.0		0.0
(b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. in AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. in BL		0.0	0.0	0.00	0.0	0.0		0.0
D.A.A. in AL		0.0	0.0	0.00	0.0	0.0		0.0
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Sprit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

[Signature]
Authorized Signatory

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EFFICIENCY DATA

October-2020

1. No. of working days	0	Total Stoppage 744 hrs. due to annual maintenan ce & cleaning.	14. Alcohol in the month produced in BL	0.0
2. Actual distillation hours	0		15. Alcohol in the month produced in AL	0.0
3. Main stoppage with reasons	744.00		16. Total Alcohol produced in BL from 1st Nov. to this month	0.0
4. Rate of production in AL/Hours	#DIV/0!		17. Total Alcohol produced in AL from 1st Nov. to this month	0.0
5. Molasses distilled in Qtls. In the month	0.0		18. Alcohol % in wash	0.00
6. Molasses distilled from 1st Nov. of the year to this month	0.0		19. Fermentation efficiency	0.00
7. TOTAL SUGAR IN QUINTALS	0.0		20. Distillation efficiency	0.00
8. Fermentable sugar in quintals	0.0		21. Overall efficiency	0.00
9. Total wash prepared in litres	0		22. Overall recovery in AL/qtls. of Molasses	0.00
10. Estimated Alcohol in AL	0.0		23. Overall recovery in AL/qtls. of fermentable sugar	0.00
11. Maximum possible recovery	0.00		24. Steam consumed in Kg/Litres	0.00
12. Actual Fermentation-House recovery in AL	0.00		25. Coal consumed in M.T.	N.A.
13. Actual overall recovery (BL)	0.00			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remarks
BHSL- Palia	0.00	0.00	0	0.00	
Total	0.00	0.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. IFCI, AONIA, BAREILLY	0.00			
2. IFCI, AONIA, BAREILLY	0.00			
3. IFCI, AONIA, BAREILLY	0.00			
4. Nanded: Hirālāl Bhayani Gujarat	0.00			
TOTAL	0.00			


 (Dinesh Kumar)
 Asstt. Excise Commissioner
 M/s Bajaj Hindusthan Sugar Ltd.,
 Palia Distillery, Palia
 Distt. Kheri (U.P.)


 (Prabhaker Singh)
 Production Head
 M/s Bajaj Hindusthan Sugar Ltd.,
 Palia Distillery, Palia
 Distt. Kheri (U.P.)

bajaj hindusthan Sugar Ltd. Distillery, Palia Kalan (Lakhimpur Kheri)

PD-29

CONSOLIDATED MONTHLY REPORT FOR THE MONTH OF.....November -2020.....

	Opening Balance	Receipts	Issue	Closing balance by A/c	Closing balance actual	Storage Wastage	TRS	BRIX
1- MOLASSES IN QUINTALS								
Molasses Tank No.1	14960.50	21700.00	33120.00	3540.50	3473.00	67.50	43.5	90.0
Molasses Tank No.2	19937.00	14800.00	27460.00	7277.00	7240.20	36.80	43.5	90.0
Pit								
TOTAL	34897.50	36500.00	60580.00	10817.50	10713.20	104.30		

2 DENATURANTS AND OTHER CHEMICALS								
Methyle Alcohol	0.0	0.0	0.0	0.0				
Crotonaldehyde	0.00	3980.00	2747	1233.00				
Tertiary Butyle Alcohol	0.00	0.0	0.0	0.00				
Caustic Soda	0.00	0.0	0.0	0.00				
Acetone	0.00	0.0	0.0	0.00				
Denatonium S chcharide	0.00	49.5	0.00	49.50				
Denatonium Benzoate	0.00	99.0	47.48	51.52				

3- PRODUCTION DATA

	Opening balance in Receivers	Opening balance in Ware House	Production	Qty-removed from Ware House for denaturation	Actual Issue	Closing balance in Ware House	Closing balance in Receivers	Wastage
(a) Ab. Alcohol In BL		0.0	1197799.8	1185418.9	0.00	9306.3		3074.6
Ab. Alcohol In AL		0.0	1195404.3	1183048.3	0.00	9287.7		3068.3
b) R. S. In BL		7995.1	0.0	0.0	0.00	7995.1		0.00
R. S. In AL		7592.1	0.0	0.0	0.00	7592.1		0.00
(c) E. N. A. In BL		0.0	0.00	0.00	0.00	0.0		0.00
E. N. A. In AL		0.0	0.00	0.00	0.00	0.0		0.00
(d) D.A.A. in BL		0.0	1188165.9	0.00	1187000.0	0.0		1165.9
D.A.A. in AL		0.0	1184601.4	0.00	1183439.0	0.0		1162.4
(e) S.D.S. in BL		27260.3	0.0	0.00	0.00	27260.3		0.00
S.D.S. in AL		24458.1	0.0	0.00	0.00	24458.1		0.00
(f) Malt Sprit in BL		4991.2	0.00	0.00	0.00	4991.2		0.00
Malt Sprit in AL		2991.6	0.00	0.00	0.00	2991.6		0.00

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

[Signature]
Authorized Signatory

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EFFICIENCY DATA

November 2020

1. No. of working days	22	Total Stoppage 207.25 hrs. (10.50 hrs. due to power failure & 12.00 hrs. due to CIP of MEE Plant & 110.5 hrs. Plant cleaning and 4.25 hrs. for Leakage maintenance of discharge line of calendria & 70 hrs. in annual maintenance.)	14. Alcohol in the month produced in BL	1197799.8
2. Actual distillation hours	512.75		15. Alcohol in the month produced in AL	1195404.3
3. Main stoppage with reasons	207.25		16. Total Alcohol produced in BL from 1st Nov. to this month	1197799.8
4. Date of production in AL/Hours	2331.4		16. Total Alcohol produced in BL from 1st Nov. to this month	1195404.3
5. Molasses distilled in Qtls. In the month	58900.0		18. Alcohol % in wash	9.96
6. Molasses distilled from 1st Nov. of the year to this month	58900.0		19. Fermentation efficiency	86.28
7. TOTAL SUGAR IN QUINTALS	25368.2		20. Distillation efficiency	97.76
8. Fermentable sugar in quintals	22228.9		21. Overall efficiency	83.50
9. Total wash prepared in litres	12400698		22. Overall recovery in AL/qtls. of Molasses	20.30
10. Estimated Alcohol in AL	1235109.5		23. Overall recovery in AL/qtls. of fermentable sugar	53.78
11. Maximum possible recovery	24.30	24. Steam consumed in Kg/Litres	1.86	
12. Actual Fermentation-House recovery in AL	20.97	25. Coal consumed in M.T.	N.A.	
13. Actual overall recovery (BL)	20.34			

MOLASSE STATEMENT

Name of Sugar Factory	Quantity lifted in the month	Quantity received	Brix	TRS	Remarks
BHSL- Palia	36500.00	36500.00	89.5	43.07	
Total	36500.00	36500.00			

ISSUE OF ALCOHOL

Name of the Purchaser	BL	Duty Released	Verification of Passes	Remarks
1. IOCL AQNLA, BAREILLY	100000.00			DAA
2. BPCL, AQNLA, BAREILLY	239000.00			DAA
3. BPCL, AQNLA, BAREILLY	226000.00			DAA
4. BPCL, BATALPUR, DEORIA	296000.00			DAA
5. BPCL, MUCHALSARAI, CHANDALI	79000.00			DAA
6. HPCL, BHATINDA, PUNJAB	79000.00			DAA
7. BPCL, BHATINDA, PUNJAB	29000.00			DAA
8. IOCL, BHATINDA, PUNJAB	65000.00			DAA
9. HPCL, FATHADURGARH, HARYANA	74000.00			DAA
TOTAL	1187000.00			



(Dinesh Kumar)
Asstt. Excise Commissioner
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)



(Prabhaker Singh)
Production Head
M/s Bajaj Hindusthan Sugar Ltd.,
Palia Distillery, Palia
Distt. Kheri (U.P.)

bajaj hindusthan sugar ltd.

Unit: Palia Kalan – 262902
Distt: Lakhimpur-Kheri (U.P.).

FINAL MANUFACTURING REPORT RT-8 (C) FOR THE CRUSHING SEASON 2019-20

UNIT:
PALIA KALAN
TEH.: PALIA KALAN
DISTT.: LAKHIMPUR-KHERI
UTTAR PRADESH-262902

CORP.OFFICE:
BAJAJ HINDUSTHAN SUGAR LTD.,
PLOT NO TC.13 VIBHUTI KHAND
GOMTI NAGAR LUCKNOW
DISTT. LUCKNOW (U.P.)-266010

REGD. OFFICE:
BAJAJ BHAWAN
GOLAGOKARANNATH
DISTT.: LAKHIMPUR-KHERI
UTTAR PRADESH-262802

FORM RT 8 (C) / S A
(For Central Sugar Factories)
Final Manufacturing Report for the Season 2019- 2020
(Central Excise Rule 83)

Name & Address of the Factory : Bajaj Hindusthan Sugar Limited , Palia Kalan , (Kheri)
GST Registration No. : 09AAACB4351J1ZQ
Clarification Process Used : Double Sulphitation

S.No.	PARTICULARS	This Season	Last Season
01.	TIME ACCOUNT		
	a) Date of Start	13-NOV- 2019 ;02:30 PM	10-NOV- 2018 ;08:00 PM
	b) Date of Finish	25-APRIL-2020 ;03:30 AM	21-APRIL-2019 ;03:30 AM
	c) Gross Season (Days) (F)	165	163
	d) Duration of Season (Days) (G)	171	170
	e) Total Hours Actual Crushing	3772.00	3730.10
	f) Total Hours Lost	177.00	165.40
	- Cane Shortage	2.83	33.92
	- Engineering	51.25	52.65
	- Process	0.00	0.00
	- General Cleaning	35.00	38.33
	- Miscellaneous	87.92	40.50
02.	CANE CRUSHING		
	a) Own Estate Cane (Qtls.)	2116.85	2207.55
	b) Gate Cane (Qtls.)	7706415.98	7159437.18
	c) Out Station Cane (a)		
	- Rail Cane (Qtls.)	-	-
	- Other Than Rail Cane (Qtls.)	7510970.08	7717922.16
	- Total Cane Crushed (Qtls.)	15219502.91	14879566.89
03.	JUICE AND ADDED WATER		
	- Average gross mixed juice percent cane	116.75	116.02
	- Correction percent mixed juice	0.40	0.40
	- Average net mixed juice percent cane	116.28	115.56
	- Total net mixed juice obtained (Qtls.)	17697326.40	17194396.20
	- Average added water percent cane	45.29	46.09
04.	SUGARS		
	- Total White Sugar Bagged (100 Kg.) (Nos.)	-	-
	- Total White Sugar Bagged (50 Kg.) (Nos.)	3299340	3208000
	- Total White Sugar Bagged (Qtls.)	1649670	1604000
	- BISS Sugar (Brown) Bagged (Qtls.)	*4160	**3600
	- Total Quantity of Sugar Bagged (Qtls.)	1653830	1607600
	- Sugar in Process if any (Qtls.)	-	-
	- Total Sugar made (Qtls.)	1653830	1607600
	- Sugar recovered from previous season's Process (Qtls.)	-	-
	- Sugar from previous season's remelted sugar or other source (Qtls.)	3240	3997
	- Total nett sugar made (Qtls.)	1650590	1603603
05.	MOLASSES		
	- Total molasses sent out (Qtls.)	719540	674280
	- Molasses in process if any (Qtls.)	-	-
	- Total molasses produced (Qtls.)	719540	674280
	- Molasses recovered from previous season's Process (Qtls.)	-	-
	- Molasses from previous season's remelted sugar or other source (Qtls.)	360	458
	- Total nett molasses produced (Qtls.)	719180	673822

Total Qty Bagged includes * 4160 Qtls of BISS Sugar above 90 Pol for this year
Total Qty Bagged includes** 3600 Qtls of BISS Sugar above 90 Pol for last year

S.No.	PARTICULARS	This Season	Last Season
06.	RECOVERY	10.85	10.78
	- Average recovery of sugar percent cane		
	- Average production of final molasses percent cane	4.73	4.53
07.	BAGASSE PERCENT CANE (E)	28.54	30.07
	- Filter cake percent cane	3.67	4.00
08.	STORE USED		
	- Coal % Cane	i) Trial ii) Season	- -
	- Firewood % Cane	i) Trial ii) Season	- -
	- Other fuel% cane(Bagasse purchased)	i) Trial ii) Season	- -
	- Lime % Cane		
	(i) Process	0.189	0.182
	(ii) Spray & ETP	0.000	0.000
	- Sulphur % Cane	0.052	0.051
	- Lubricant	0.168	0.171
	- Grease	0.038	0.041
	- Caustic Soda	0.357	0.401
	- Phosphoric Acid	0.327	0.328
	- Mill Sanitation Chemicals	0.070	0.070
	- T.Floculant (Dorr,SCS,MCS&FCS)	0.029	0.029
	- Antifoam	0.007	0.000
	- Viscosity Reducer	0.022	0.021
	- Boiler Water Treatment Chemicals	0.050	0.045
	- Hydrochloric Acid	0.176	0.225
	- Gunny Bags (100 kg)	0.000	0.000
	- Gunny Bags (50 kg)	0.000	0.000
	- H.D.P.E Bags(50 kg)	21.790	21.711
09.	ANALYSIS		
	- Cane	Sugar % Fibre %	12.79 14.44
	- Primary Juice	Sugar % Brix % Purity	15.61 18.95 82.37
	- Mixed Juice	Sugar % Brix % Purity	10.61 13.14 80.73
	- Last Express Juice	Sugar % Brix % Purity	1.48 2.03 72.81
	- Clarified Juice	Sugar % Brix % Purity	10.71 13.27 80.72
	- Filtered Juice	Sugar % Brix % Purity	7.18 9.51 75.57
	- Unsulphured Syrup	Sugar % Brix % Purity	51.23 63.73 80.39
	- Sulphured Syrup	Sugar % Brix % Purity	49.56 61.83 80.16
	- Masecuite A	Brix % Purity	92.88 88.18
	- Masecuite A1	Brix % Purity	91.98 79.18
	- Masecuite B	Brix % Purity	95.47 76.51
	- Masecuite C	Brix % Purity	101.38 51.96
	- Masecuite C1	Brix % Purity	99.73 60.67

S.No	PARTICULARS	This Season	Last Season
- A	Heavy Brix %	81.67	81.69
	Purity	76.38	73.97
- A1	Heavy Brix %	87.10	83.81
	Purity	63.21	64.69
- A	Light Brix %	70.31	71.14
	Purity	89.48	89.65
- B	Heavy Brix %	85.82	87.16
	Purity	58.62	54.92
- C1	Heavy Brix %	89.61	88.15
	Purity	43.83	41.41
- C	Light Brix %	80.44	78.92
	Purity	73.74	72.64
- Sugar			
(i) White Sugar bagged	Sugar %	99.90	99.90
	Moisture %	0.02	0.02
(iii) Raw Sugar bagged	Sugar %	-	-
	Moisture %	-	-
	Red. Sugar %	-	-
	Ash %	-	-
- Final Molasses	Sugar %	29.08	28.24
	Brix %	91.13	91.18
	Purity	31.91	30.97
- Bagasse	Sugar %	1.59	1.59
	Water %	50.20	49.81
	Fibre %	47.60	48.01
- Filler Cake	Sugar %	1.72	1.71
- Boiler Feed Water	Temperature	101.33	102.00
	pH	9.14	9.40
- Clear Juice	Temperature	98.00	98.00
10.	Mill Extraction, Boiling house & Overall Extraction		
- Mill Extraction		96.44	96.23
- Reduced Mill Extraction		96.77	96.81
- Boiling House Extraction		87.72	88.35
- Reduced Boiling House Extraction		90.92	91.27
- Overall Extraction		84.68	85.10
- Reduced Overall Extraction		87.98	88.36
11.	SUGAR BALANCE		
- Sugar in Cane		12.79	12.65
- Sugar in Mixed Juice		12.34	12.17
- Sugar in Bagasse		0.45	0.48
- Sugar in Filler Cake		0.06	0.07
- Sugar in Molasses		1.37	1.28
- Sugar in Sugars		10.83	10.77
- Sugar in Undetermined		0.07	0.06
- Total Sugar Losses (Bagasse+F. Cake+ Molasses+Undetermined)		1.96	1.89
12.	AREA AND YIELD OF CANE IN FACTORY FARM		
- Total area of Farm (Hect.)		13.00	13.00
- Area under Cane (Hect.)		6.888	6.637
- Production of Cane (Qtls.)		2858.52	2754.36
- Average yield per hectare (Qtls.)		415.00	415.00
- Average Varieties	- Early	Co.S.8436, Co.S.895255, Co.Se. 98231, Co.Se. 01235, Co.S.88230, UP5125	Co.S.8436, Co.S.895255, Co.Se. 98231, Co.Se. 01235, Co.S.88230, UP5125
	- General	Co. 0238, Co.S. 96268, Co.S. 8272 Co. 0239, Co.118 & Co. 98014, Coj. 85	Co. 0238, Co.S. 96268, Co.S. 8272 Co. 0239, Co.118 & Co. 98014, Coj. 85 Coj.64
	- Plant	Co.S. 8432, Co.S. 767, Co.S. 97261, Co.S. 97264, Co.S. 8279	Co.S. 8432, Co.Se. 95422, Co.S. 767, Co.S. 97261, Co.S. 97264, Co.S. 8279
		U.P. 0097, U.P.39, Co.S. 96275, Co.S. 01434, Co.S. 07250, Co 5011	U.P. 0097, Co.Se. 92423, U.P.39, Co.S. 96275, Co.S. 01434, Co.S. 07250, Co 5011
		Co.S. 8436, Co.S. 98231, Co.Se. 01235, Co.S. 88230, Co.S. 96268	Co.S. 8436, Co.S. 98231, Co.Se. 01235, Co.S. 88230, Co.S. 96268, Co.S. 95422,
		U.P. 9530, Coj. 85, Co. 0238, Co.S. 95255, U.P. 0097	U.P. 9530, Coj. 85, Co. 0238, Co.Se. 92423, Co.S. 95255
		Co.S. 767, Co.S. 97261, Co.S. 97264, U.P. 39, Co.S. 96275, Co.S. 01434	Co.S. 767, Co.S. 97261, Co.S. 97264, U.P. 39, Co.S. 96275, Co.S. 01434
		Co.S. 8432, Co.S. 8279, Co.S.5011, UP 5125, Co.S. 8272	Co.S. 8432, Co.S. 8279, Co.S.5011, UP 5125, Co.S. 8272
	- Adsali	NIL	NIL
	- Ratoon	Co.S. 8436, Co.Se. 98231, Co.S. 8432, Co.S. 95255, Co.Se. 01235	Co.S. 8436, Co.Se. 98231, Co.S. 8432, Co.S. 95255, Co.Se. 01235
		Co.S. 767, Co.S. 96268, Coj.85, Co 0238, U.P. 0097	Co.Se. 95422, Co.S. 767, Co.S. 96268, Coj.85, Co 0238, U.P. 0097
		Co.S. 97261, Co.S. 97264, Co.S. 88230, U.P.39, Co.S. 8279, Co.S.5011	Co.S. 97261, Co.S. 97264, Co.S. 88230, U.P.39, Co.S. 8279, Co.S.5011
		Co.S.01434, U.P. 9530, Co.S. 96275, UP 5125, Co.S. 8272	Co.S.01434, U.P. 9530, Co.S. 96275, Co.S.92423, UP 5125, Co.S. 8272

We hereby declare that the figures given in this return are complete and true to the best of our knowledge and belief.

V.G. Gupta
Dy. Mgr (LAB & Q.C.)

O.P. Chauhan
GM (Cane)

M.L. Chaudhary
GM (Engg.)

R.S. Kushwaha
GM (Prod.)

Rakesh Yadav
(Vice President)

NOTES :

- (a) Outstation cane is the cane weighed and purchased at a centre other than at the factory gate.
- (b) For Carbonation Factories only.
- (c) In case of Three massecuite system Brix & Purity of C-Heavy & D-Light Molasses are not to be given.
- (d) Sugar means 'Direct Pol' .
- (e) Bagasse % cane = $100 + \text{Added water \% cane} - \text{Mixed Juice (Gross) \% cane}$.
- (f) Gross season means total number of days from the date of start to the date of close both days inclusive.
- (g) Duration of season - This is calculated by dividing the total hours actual crushing by 22.

Return in this form must be prepared for the entire working season of the factory and must be submitted so as to reach not later than thirty days after the date on which working season closes to the following authorities -

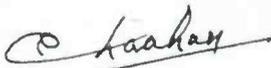
- 1) Central Excise Authorities concerned.
- 2) Directorate of Sugar & Vanaspati.
- 3) National Sugar Institute , Kanpur.
- 4) Directorate of Economics & Statistics.

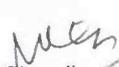
bajaj hindusthan sugar limited, paliakalan (kheri)
Additional Information for the season 2019-2020
Annexure - I

Additional Information for the season 2019-2020 submitted alongwith RT 8 (C)

S.No.	PARTICULARS	This Year	Last Year			
01.	Mill Extraction	96.44	96.23			
02.	Reduced Mill Extraction					
	(a) Noel Deer	96.77	96.81			
	(b) Mittal	96.73	96.73			
03.	Boiling House Extraction	87.72	88.35			
04.	Reduced Boiling House Extraction					
	(a) Gundu Rao	90.66	91.02			
	(b) Noel Deer	90.92	91.27			
05.	Overall Extraction	84.68	85.10			
06.	Reduced Overall Extraction					
	(a) Gundu Rao	87.62	88.01			
	(b) Noel Deer	87.98	88.36			
07.	Added Water % Fibre	333.37	319.29			
08.	Java Ratio	81.96	80.74			
09.	Undiluted Juice Lost In Bagasse % Fibre	24.34	23.93			
10.	Virtual Purity of Final Molasses	33.98	33.09			
11.	Added Water Extraction in MJ % Added Water	78.68	78.75			
12.	Clarification efficiency	99.27	99.47			
13.	E. R. Q. V.					
	(a) MJ / PJ	96.95	96.98			
	(b) LMJ / PJ	82.24	81.99			
14.	Undiluted Juice % Cane	80.65	79.26			
15.	Hrs. Lost % Available	4.48	4.25			
16.	Molasses Produced Actual /Theoretical	100.59	100.02			
17.	Steam % Cane	55.36	61.11			
18.	Bagasse saving % cane	1.30	1.12			
19.	Crush Rate					
	(a) Including Stoppages (22 hrs.)	84788	84033			
	(b) Including Stoppages (24 hrs.)	92496	91672			
	(c) Excluding Stoppages (22 hrs.)	88767	87759			
	(d) Excluding Stoppages (24 hrs.)	96837	95737			
	(e) Cane Crushed per crop day	92239	91286			
20.	Capacity Utilisation					
	(a) Including Stoppages (22 hrs.)	77.08	76.39			
	(b) Including Stoppages (24 hrs.)	84.09	83.34			
	(c) Excluding Stoppages (22 hrs.)	80.70	79.78			
	(d) Excluding Stoppages (24 hrs.)	88.03	87.03			
	(e) Cane Crushed per crop day	83.85	82.99			
21.	Sanction / Installed Capacity	Qtls. 110000 / 110000	110000 / 110000			
22.	Masseccuite % Cane					
	(a) A- Masseccuite	37.76	35.07			
	(b) A1- Masseccuite	0.08	1.00			
	(c) B- Masseccuite	13.34	13.51			
	(d) C- Masseccuite	7.36	6.63			
	(e) C-1 Masseccuite	5.93	5.02			
	TOTAL	64.47	61.23			
23.	Grade wise Sugar Production (Qtls.)	ISS Grade	Quantity	%	Quantity	%
		L-31	0	0.00	2130	0.132
		L-30	-	-	-	-
		M-31	1649670	99.749	1601870	99.644
		M-30	-	-	-	-
		M-29	-	-	-	-
		S-31	0	0.00	0	0.00
		S-30	-	-	-	-
		S-29	-	-	-	-
		BISS	4160	0.251	3600	0.224
	TOTAL		1653830	100.00	1607600	100.00


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G.M (Prod.)


Rakesh Yadav
(Vice President)

Effluent Treatment Plant



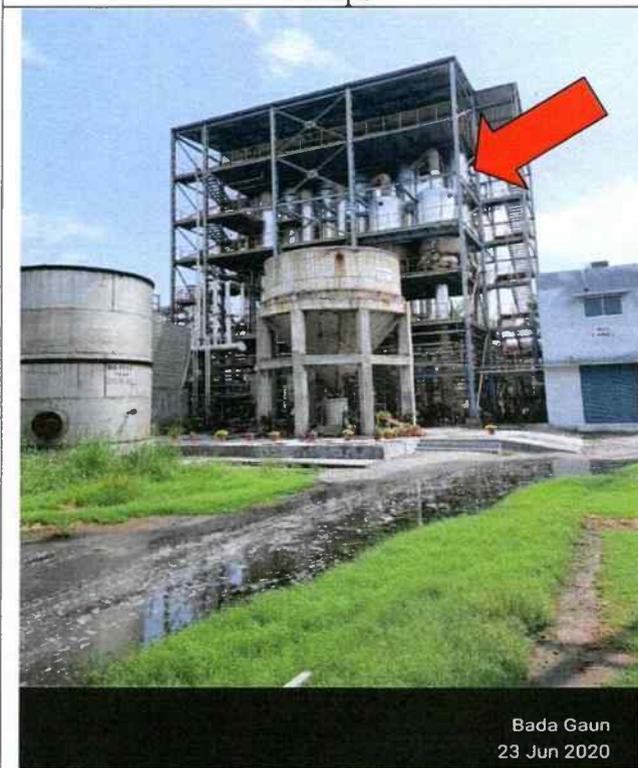
Bada Gaun
23 Jun 2020

Figure-1: -Membrane Housing, High Pressure Pumps



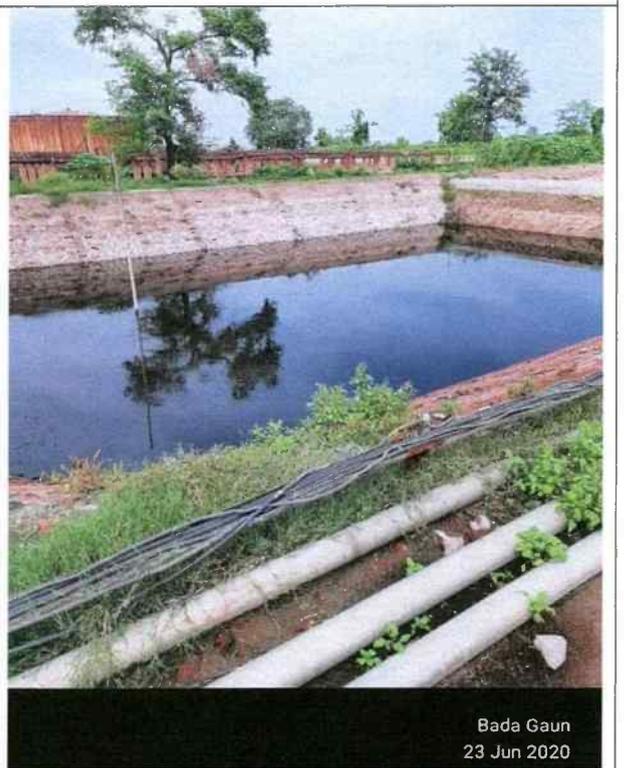
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Figure-2: -RO Plant Feed water Tank



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23 Jun 2020

Figure-3: -MEE Plant



Bada Gaun
23 Jun 2020

Figure-4:- Lagoon-1

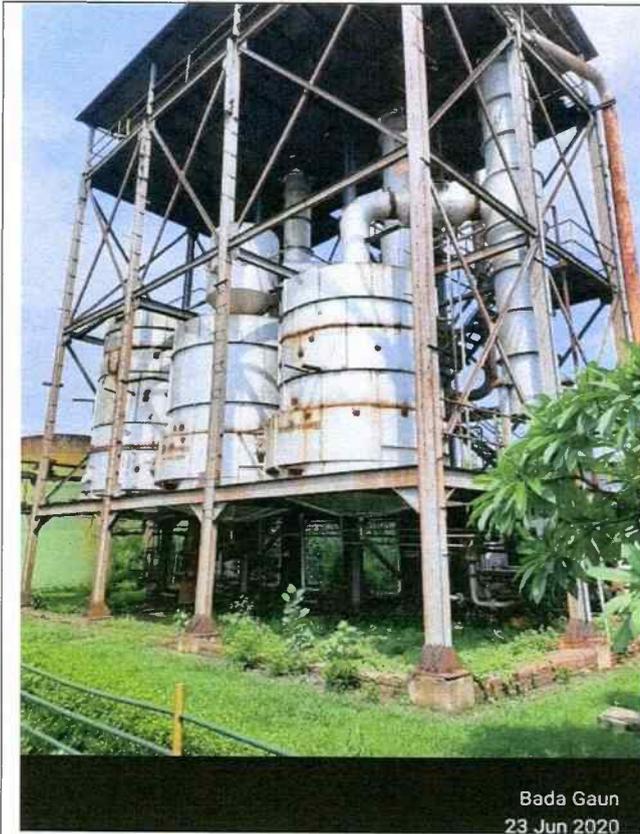


Figure-5:- Old MEE Plant (non-functional)



Figure-6: -Joint Inspection Team Members

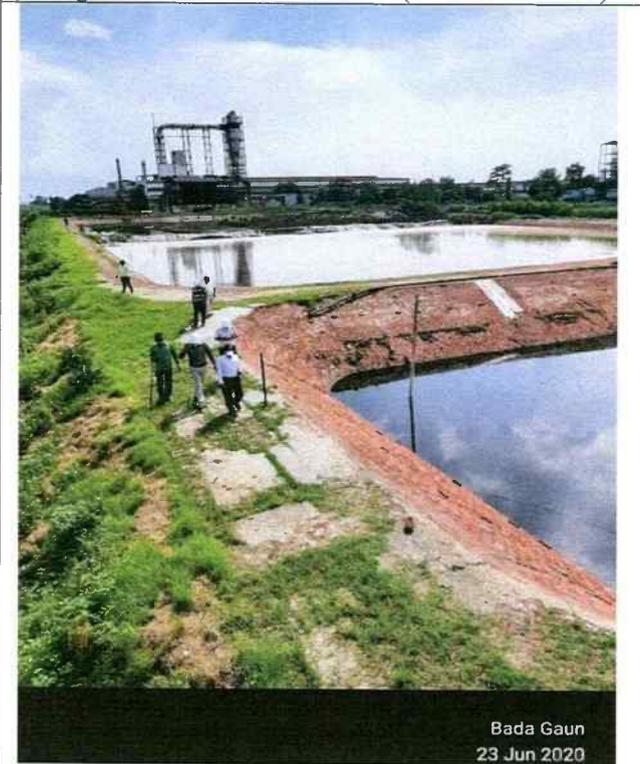


Figure-7: -Joint Team Inspecting SW Storage area

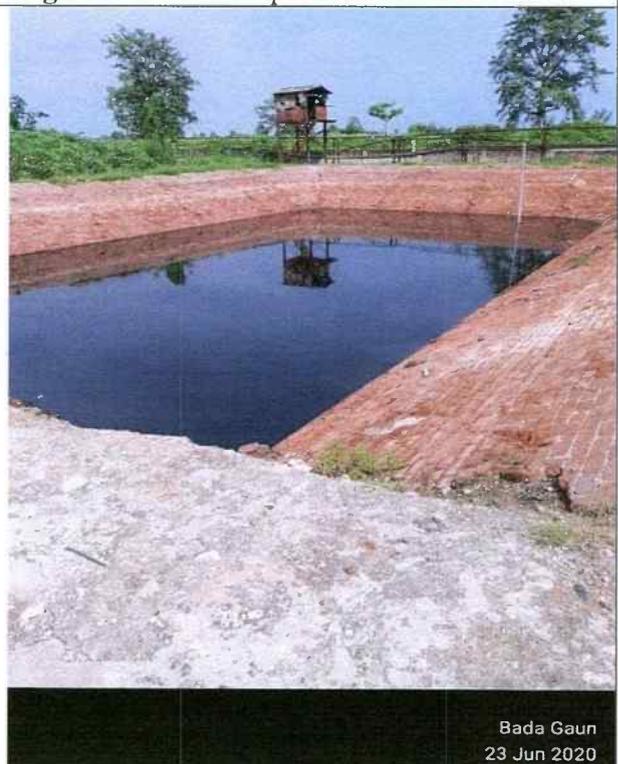
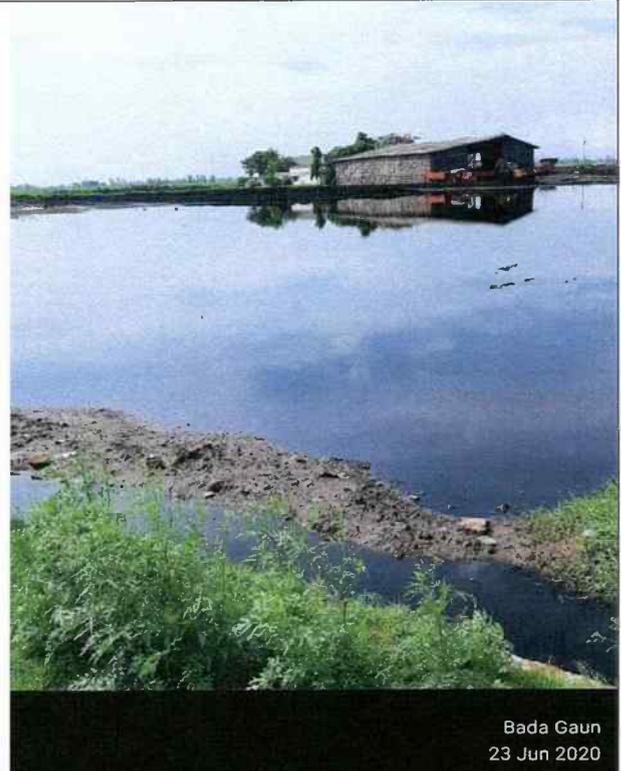


Figure-8 :-Lagoon -2



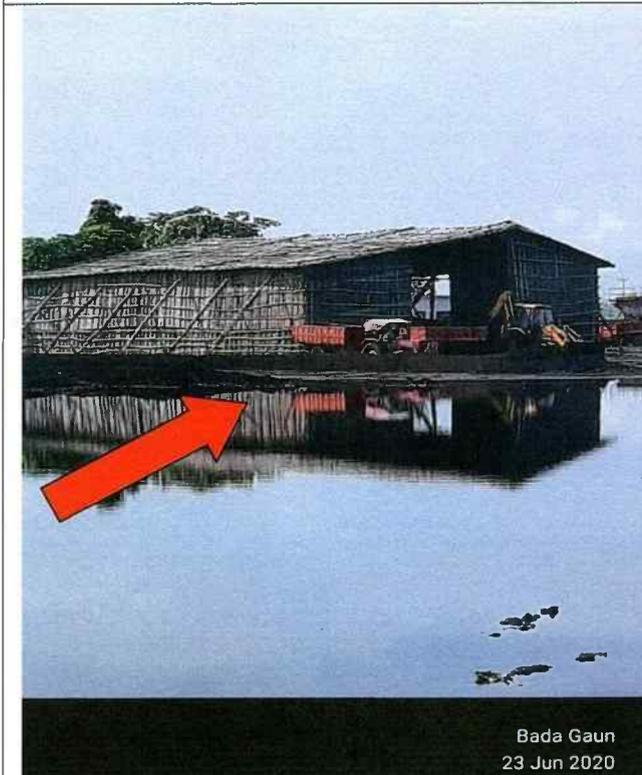
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Figure-9: -Area under construction Slope fired Boiler



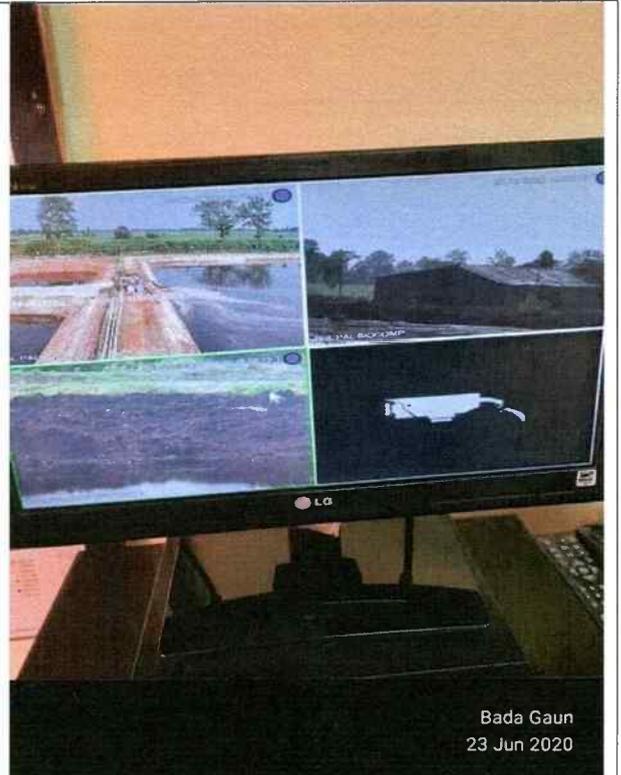
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Figure-10:- Water Logged, Bio-compost Area



Bada Gaun
23 Jun 2020

Figure-11:-Temporary Shed for Bio-compost



Bada Gaun
23 Jun 2020

Figure-12 :- PTZ camera display

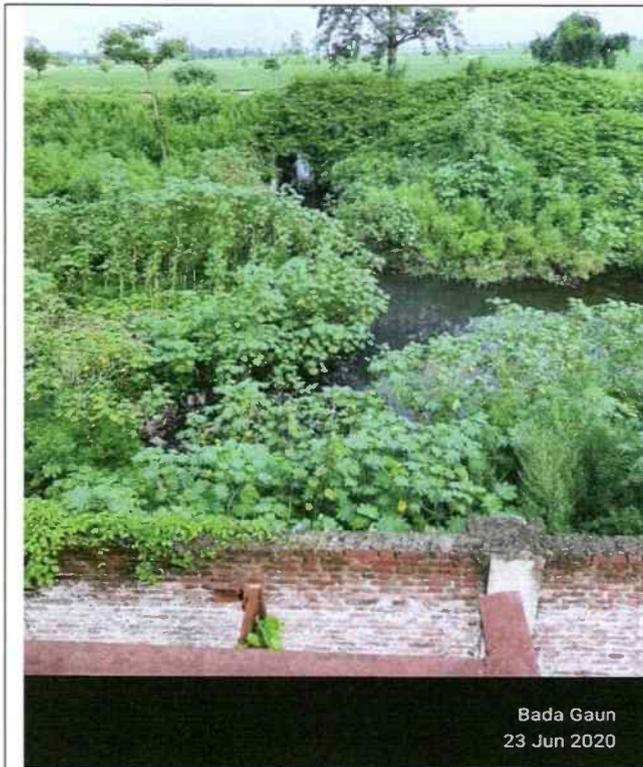


Figure-13 :-Drain exiting downstream of unit

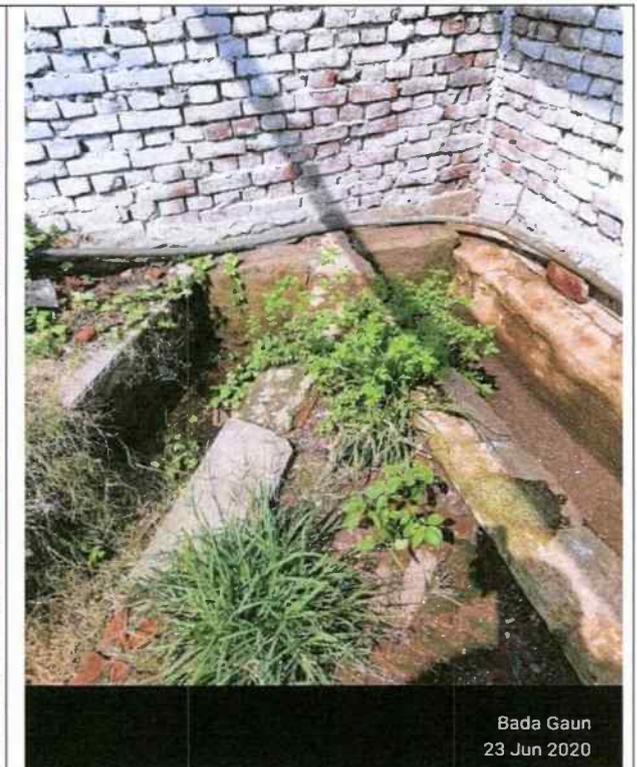


Figure-14:- Closed bye-pass drain by unit

**JOINT INSPECTION REPORT OF M/S BAJAJ HINDUSTHAN SUGAR
LIMITED (DISTILLERY DIVISION), PALIA KALAN, LAKHIMPUR
KHERI, U.P**

**IN THE MATTER OF
Shailesh Singh Vs Bajaj Hindustan Sugar Ltd. (Distillery Division) & Ors.
(O.A. No. 1041 of 2018)**

Background:

Hon'ble NGT, Principal Bench, New Delhi has passed order on dated 24.02.2020 for inspection of Bajaj Hindustan Sugar Ltd., (Distillery Division), Palia Kalan, Lakhimpur Kheri, Uttar Pradesh in the matter of Shailesh Singh Vs Bajaj Hindustan Sugar Ltd. (Distillery Division) and Ors. (Original Application no. 1041 of 2018). The relevant portion of the order is as below:

6. During the hearing, it is stated that the unit has claimed that compliance has now been done. Let the same be verified and compensation recovered.

7. Let a further inspection be conducted by way of a dry inspection and a report filed before the next date by e-mail at judicial-ngt@gov.in.

Subsequently, joint inspection of M/s Bajaj Hindustan Sugar Ltd., (Distillery Division), Palia Kalan, Lakhimpur Kheri, Uttar Pradesh was carried out by a joint team comprising officials of CPCB, Regional Directorate (North), Lucknow and UPPCB, Regional Office, Lucknow on 23.06.2020. During the inspection, it was noted that the unit was not in operation since 29.06.2019 due to rainy season and subsequently in compliance of CPCB direction dt. 01.07.2019. The salient details, observations and recommendations based on the inspection are as below:

A: General Information		
1.	Name of the unit and Address	Bajaj Hindustan Sugar Ltd., (Distillery Division), Palia Kalan, Lakhimpur Kheri, Uttar Pradesh- 262902
2.	Name of the Proprietor/ Contact person – Designation Contact No.	Mr. C.K. Dubey (General Manager) Mob.No. 9919001419

3.	Year of Commissioning.	2004
4.	Sector	Distillery
5.	Production capacity <ul style="list-style-type: none"> • Products • Installed Prod. Cap. • Present Production 	Rectified Spirit (RS), Extra Neutral Alcohol (ENA) & Absolute Alcohol (AA) 60 KL/day, 20 KL/day, 60 KL/day respectively NIL
6.	Raw materials & their requirement	Molasses- 2570 Qts./Day (on full production)
B (I): Water Pollution and its Control		
1.	Water Supply Source Water Consumption (KLD) <ul style="list-style-type: none"> a. Industrial b. Domestic 	Bore wells (01 no.) (Avg. for May 2020) 3.7 10
2.	Waste Water Generation (KLD) <ul style="list-style-type: none"> a. Industrial <ul style="list-style-type: none"> ○ Spent wash ○ Other effluent b. Domestic 	Currently- Nil; 476 KLD (Avg.) on full production capacity (Avg. for May 2019) <ul style="list-style-type: none"> • Spent Leese-63 KLD, • Vacuum water+ Air Blower-98 KLD, • Blow down water-80 KLD, • Gland cooling & floor washing water-6 KLD 08
3.	Waste water treated (KLD) <ul style="list-style-type: none"> a. Industrial b. Domestic 	(Avg. for May 2020) <ul style="list-style-type: none"> • Nil • 08 KLD
4.	Details of ETP ETP Description with flow diagram	For spent wash management: <ul style="list-style-type: none"> • Spent Wash Receiving Pit (650 KL) • Lagoon-1 (1000 KL) • Digesters (02 no. with capacity 8620 KL each) • Gas Holder (350 KL) • Lamella Clarifier (02 nos.) • Lagoon-2 (1000 KL) • 05 stage Multi Effect Evaporator (MEE)

PMS

[Signature]

	Details of Multi Effect Evaporator, if any	<ul style="list-style-type: none"> Lagoon-3(7200 KL) Bio-compost Yards (32 Acres) <p>For Other process effluent</p> <ul style="list-style-type: none"> Ammonia Stripping Column-450 KLD Reverse Osmosis(RO) Plant-750 KLD <p>Five Stage Multi Effect Evaporator (MEE) with capacity 650 KLD has been installed.</p>										
5.	Mode of disposal of treated effluent	Concentrated spent wash is used for bio-composting										
6.	Status of Consent under the Water Act- 1974	Valid upto 31.12.2019. Applied for renewal on 05.02.2020, which is rejected by UPPCB on dated 18.05.2020 due to CPCB closure direction.										
B (II): Information regarding Bio-composting												
1.	Active area for bio compost preparation	23.73 Acre										
2.	Area for press mud storage	4.18 Acre										
3.	Area for bio compost storage	3.15 Acre										
4.	Spent wash storage capacity	7200 KL										
5.	Availability of press mud	Through sister concern sugar unit.										
6.	Quantity of compost prepared	13472.525 MT (2018-19)										
7.	Quantity of press mud procured	42133.78 MT (2018-19)										
8.	Details of wind roses (Number, length, height, width of stacking, space between two wind rose)	<table border="1"> <thead> <tr> <th>Number of wind row</th> <th>Length (mtr.)</th> <th>Height (mtr.)</th> <th>Width of staking (mtr.)</th> <th>Space between two wind rows (mtr.).</th> </tr> </thead> <tbody> <tr> <td>80-90</td> <td>60-150</td> <td>1.2</td> <td>3</td> <td>3</td> </tr> </tbody> </table>	Number of wind row	Length (mtr.)	Height (mtr.)	Width of staking (mtr.)	Space between two wind rows (mtr.).	80-90	60-150	1.2	3	3
Number of wind row	Length (mtr.)	Height (mtr.)	Width of staking (mtr.)	Space between two wind rows (mtr.).								
80-90	60-150	1.2	3	3								
9.	Quantity of Effluent (spent wash) being used for composting (m ³ /day):	191.42 m ³ /day(2018-19)										
10.	Quantity of press mud being used for one cycle	11321 MT(2018-19)										
11.	Maturity time in days for one cycle	60 days										
12.	Arrangement for rainy season	As informed, Bio-composting is discontinued during rainy season.										

C: Air Pollution and its Control		
1.	Sources of Air Pollution	As such, there is no Boiler. Steam is received from boiler installed at Sugar unit.
2.	Type of Fuel used with consumption Stack details with APCS	N.A.
3.	Status of Consent under the Air Act- 1981	Valid upto 31.12.2019. Applied for renewal on 05.02.2020, which is rejected by UPPCB on dated 18.05.2020 due to CPCB closure direction.
D: Waste Management		
1.	Type of Waste Generated	Fermentation sludge
2.	Facility of Storage/ Disposal	Bio-composting
3.	Disposal of waste	Bio-composting

Observations:

1. The unit has infrastructure for production of Rectified Spirit (RS), Extra Neutral Alcohol (ENA) and Absolute Alcohol (AA) with total consented capacity of 60 KLD using molasses, Yeast etc. as major raw material. During inspection, the unit was not in operation. It was informed by the unit representative; the unit is not in operation since 29.06.2019 due to rainy season and subsequently CPCB closure direction issued on 01.07.2019.
2. The unit is meeting its fresh water requirement through one bore well. Electromagnetic flow meter is installed at the bore well.
3. The unit has obtained NOC from Central Ground Water Authority for ground water abstraction, which is valid upto 04.03.2021.
4. The unit was granted consent under the Water (P&CP) Act, 1974 and the Air (P&CP) Act, 1981, which was valid upto 31.12.2019. The unit has applied on 05.02.2020 for renewal of consent.
5. The unit generates spent wash, which is treated through its Effluent Treatment Plant (ETP). The ETP of the unit comprises of following:
 - a. Spent Wash Receiving Pit (650 KL)
 - b. Lagoon-1& 2 of 1000 KL each and Lagoon -3 of 7200 KL
 - c. Digesters (02 no. with capacity 8620 KL each)
 - d. Gas Holder (350 KL)

- e. Lamella Clarifier (02 nos.)
 - f. Five Stage Multi Effect Evaporator (MEE)(capacity-650 KLD)
 - g. Bio-compost Yards (32 Acres)
6. The unit has installed flow meter for the measurement of spent wash generation and log book of same is maintained.
 7. It was informed that Lagoon-1(capacity: 1000 KL) is used as raw spent wash storage. Lagoon-2(capacity: 1000 KL) is used for storage of bio-methanated spent wash storage.
 8. During inspection, it was observed that the unit has provided lagoon for intermediate storage of concentrated spent wash after MEE. The lagoon had storage capacity of 18,000 KL in origin, which was reduced to 7,200 KL by constructing wall structure. During inspection, approx. 2030 KL of effluent was stored in lagoon-3.
 9. The filling of fly ash on remaining area of the lagoon was carried out.
 10. The unit has installed Condensate Polishing Unit (CPU), which comprises of Ammonia Stripping unit (450 KLD) and Reverse Osmosis (RO) Plant (750 KLD).It is informed that MEE condensate, Spent lees, Blow Down etc. will be treated in CPU.RO reject will be fed into Digester and RO Permeate will be used in molasses dilution.
 11. Earlier, the unit provided a bypass drain to discharge other process effluent through drain passing between sugar and distillery unit. During inspection, this bypass drain was found closed by the unit.
 12. The concentrated spent wash (after MEE) is utilized for bio composting. The pumping system with underground pipeline is provided for transportation of concentrated spent wash to the compost yard from storage lagoon.
 13. The bio-compost yards are located adjacent to state highway & village road. The unit has three bio-compost yards. Two bio-compost yards are adjacent and remaining one bio-compost yards is located approx. 100 m away.
 14. Earlier inspection, it was observed that a drain is passing between bio-compost yards. During inspection it was observed that drain was found dry.
 15. The unit has provided total 32-acre land for bio-composting in which 23.73 acres is active bio-compost area which is constructed with lining and bricks. The bio-compost yard is located at three locations. The 60-day bio-compost cycle is adopted by the unit with

PAN

[Signature]

maximum 4 cycles in a year. The press mud to spent wash mixing ratio is 1:1.6. During inspection, bio-composting work was not carried out. The unit was using stored spent wash for bio-composting. It was informed that the unit has stopped bio-composting since 10.06.2020 due to rainy season. The unit is in the process to transfer ready compost to shed.

16. As per adequacy report prepared by NSI, Kanpur, the unit has to enhancing the cover area for finished product. The unit has provided 500 m² of covered area for storage of finished product (ready compost).
17. As per adequacy report prepared by NSI, Kanpur, the unit may install spare/floating bodies at MEE for having continuous working for the system without stoppage during cleaning period. It is informed by unit representative that the unit is the process of purchase. Negotiation with the vendors is under process.
18. During inspection, flooding of rain water was observed in the bio-compost yard. It was also observed that the unit is transferring coloured water stored in compost yard into lagoon.
19. The unit has provided 10 ground water monitoring bore wells networks around the bio-compost yard.
20. The unit has provided 02 aerotrillers with side churning machine & mixing tank & 01 JCB for management of bio-compost.
21. The unit has obtained certificate from District Agriculture officer for selling bio-compost.
22. The machine & bags for packing of compost produced was found kept inside in room.
23. The unit has installed 03 web cameras, one is spent wash storage lagoon area and two are Bio-compost area.
24. The unit is in the process to install slope fired boiler with capacity 40 TPH. During inspection, civil work of foundation was under process. The unit has obtained NOC on 11.04.2020 from UPPCB for installation of slope fired boiler.
25. A municipal drain carrying domestic waste water of palia kalan city is divided into two parts. One is passing between sugar and distillery unit and another is passing with the boundary of sugar mill. These two drains meet near railway line of Lakhimpur Kheri-Gonda after industry (sugar and distillery).

26. The unit has been issued closure direction under Section 5 of the Environment (Protection) Act, 1986 on 01.07.2019. The present compliance status of the CPCB direction is as below:

Sl. No.	CPCB Direction	Present compliance status
1.	The unit shall deposit the EC amount of Rs. 58,20,000/- within 15 days from the date of receipt of direction in CPCB account A/C No. 532702050000164 (Bank Name: Union Bank of India, IP Extension Branch, Vikas Marg Extn., Delhi; IFSC: UBIN0553271).	Complied. The unit has submitted Environmental Compensation (EC) amount of Rs. 58,20,000/- on 03.02.2020.
2.	The unit shall complete the ongoing installation and commissioning of the 05 stage MEE for achieving the desired volume reduction and solid concentration of spent wash as per ZLD action plan implemented by CPCB.	Complied. The unit has installed 05 stages MEE.
3.	The unit shall install ETP/Condensate Polishing Unit (CPU) for treatment of MEE condensate and other process effluent management and its resourceful reuse as per the ZLD condition specified in the Consent to Operate.	Complied. The unit has installed Condensate Polishing Unit (CPU), which comprises of Ammonia Stripping Column and RO Plant.
4.	The unit dismantle the bypass drain used for discharge of other process effluent.	Complied. During inspection, bypass drain was found closed by the unit.
5.	The unit should strictly comply with the bio-composting protocol and adhere to safe and scientific practices in the bio-composting operations. The unit shall	Bio-composting operation could not verify as the unit discontinue its bio-composting operation since 10.06.2020.

	ensure sale of prepared bio-compost in poly bags as per guidelines.	
6.	The unit shall install required additional PTZ cameras at the bio-composting yards as per the CPCB guidelines/Consent conditions, with connectivity to CPCB/U PPCB server so as to cover the entire bio-compost yards.	Complied. The unit has provided 02 PTZ cameras at bio-compost yards. Earlier, the unit has installed 02 PTZ cameras at compost yard, but only one was operational. Now, the unit has made operational both cameras at compost yard and connected with CPCB server.
7.	The unit should provide proper ground water monitoring network with required number of piezometers/hand pumps at upstream & downstream locations as per bio-composting protocol and shall carry out regular monitoring of ground water quality.	Complied. The unit has provided 10(ten) ground water quality monitoring borewell system. It was informed that ground water quality is monitored on quarterly basis.
8.	The unit should carry out an adequacy assessment study of the pollution control measures by reputed institution like NSI, Kanpur, VSI Nagpur or IITs as directed by CPCB for Ganga Basin distillery units. The adequacy assessment study with implementation report on the recommendations shall be submitted to CPCB. The adequacy assessment study shall cover:	Partially Complied. The unit adequacy assessment report carried out through NSI, Kanpur is enclosed as Annexure-1 . As per NSI Report, adequacy assessment of ZLD system could not be carried out by NSI, Kanpur as the unit is not in operation due to CPCB closure direction.

	<ul style="list-style-type: none"> i. Assessment of the manufacturing technology for spent wash generation and adequacy assessment of ZLD system comprising of Bio-methanation, MEE, composting system and steam availability etc. ii. Water Audit and mass balance reports to establish spent wash generation rate. iii. Action plan to achieve Zero Liquid Discharge (ZLD) iv. Assessment of the spent wash storage capacity as per CPCB guideline/UPPCB consent v. Assessment of availability of press mud, compost yard, composting process, sell compost and compost quality. 	
--	---	--

Recommendations:

It is evident from the results that the unit is generally complying with the CPCB direction dated 01.07.2019. The unit may be directed to comply with the following:

1. The unit shall be allowed for an initial period of 04 months during which it shall be carry out adequacy assessment of ZLD system and others as per CPCB direction. Decision on regular operation shall be taken on successful operation ZLD system and associated activities with reference to water audit and mass balance.
2. The unit may be allowed to operate only after obtaining consent under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 from UPPCB.

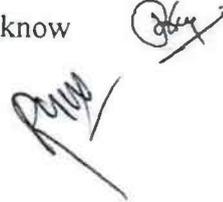
Ravi

(Signature)

3. The unit should expedite to install spare/floating bodies at MEE for having continuous working for the system without stoppage during cleaning period in compliance of NSI recommendations.

Inspection Team:

1. Dr. Ram Karan, Regional Officer, UPPCB, RO, Lucknow
2. Sh. Runa Oraon, Sc. 'D', CPCB, RD(N), Lucknow

Handwritten signatures and initials in black ink, including a signature that appears to be 'Runa' and another signature that is partially obscured.

Annexure-9

an(Dist.)

No. J-11011/196/2003-IA-II
Government of India
Ministry of Environment & Forests

Paryavaran Bhawan,
CGO Complex, Lodi Road,
New Delhi-110 003
Telefax : 24364595
Email : sujata@menf.delhi.nic.in
Telefax : 2436 4595
April 2, 2004

To
Shri K.N. Sharma
President (Corporate Affairs)
M/s Bajaj Hindusthan Ltd.
B-2/355, Vishal Khand II, Gomti Nagar
Lucknow-226 010

Sub : 60 KLD distillery unit of M/s Bajaj Hindusthan Ltd. at Pallakalan, Lakhimpur Khiri district, Uttar Pradesh

Sir,

This has reference to your letter No. LKO/Palia/Dist-D-1 dated 4.9.03 enclosing EIA/EMP report, and subsequent clarifications furnished vide your letters dated 3.11.03, 13.12.03 and 10.3.04 on the above mentioned project.

2. The Ministry of Environment & Forests has examined the proposal. It is noted that the proposal is for setting up of a distillery unit of 60 KLD at Pallakalan in Lakhimpur Khiri district of Uttar Pradesh. The unit will be located in an area of 17.8 ha within the existing premises of their own 7000 TCD sugar factory. The project does not involve forest land and displacement of people. Water requirement of 1420 m³/d will be met from the groundwater. The distillery will operate for 270 days in a year. The unit will adopt continuous fermentation technology. Biomethanation followed by biocomposting shall be practiced for utilization of spentwash from the distillery and pressmud from the 7000 TCD sugar mill. There will be zero discharge of effluents from the distillery. Requirement of molasses (6750 TPM) and pressmud (55543 TPA) will be met from own Sugar Mill. NOC from Uttar Pradesh Pollution Control Board has been obtained on 3.9.03. Public hearing for the project was held on 15.7.03. Total cost of the project is Rs. 23 crores.

3. The Ministry of Environment and Forests hereby accords environmental clearance to the above project under the provisions of EIA Notification dated 27th January, 1994 as amended subsequently subject to strict compliance of the following specific and general conditions:

A. SPECIFIC CONDITIONS

- (i) The industry shall ensure that the treated effluent and stack emissions from the unit are within the norms stipulated under the EPA rules or SPCB whichever is more stringent. In case of process disturbances/failure of pollution control equipments adopted by the unit, the respective unit shall be shut down and shall not be restarted until the control measures are rectified to achieve the desired efficiency.
- (ii) The company shall adopt state of the art continuous fermentation technology and ensure that the spentwash generated does not exceed 8-10 KL/KL of alcohol produced. The company shall

- install reboller system, if required, to limit the quantity of spentwash to 8-10 KL/KL of alcohol produced.
- (iii) The unit shall not operate for more than 270 days in a year as per the CPCB guidelines.
- (iv) Biomethanation followed by biocomposting with pressmud shall be practiced for utilization of spentwash. The biogas generated shall be utilized for steam generation in the boiler, which shall be provided with an electrostatic precipitator.
- (v) Land and other requirements for treatment of spentwash with pressmud shall be as per the CPCB guidelines. The company shall earmark a separate area of 32 acres for biocomposting and storage of pressmud and finished products. Spentwash storage shall not be more than 30 days. The company shall monitor the soil and ground water quality in the compost and project area on a regular basis and submit half-yearly reports to SPCB and the Ministry.
- (vi) The company shall obtain necessary permission for drawal of groundwater from the concerned state agency.
- (vii) The company shall undertake rainwater harvesting measures.
- (viii) As reflected in the EIA/EMP, green belt of adequate width and density shall be provided to mitigate the effects of fugitive emissions all around the plant as per the CPCB guidelines in consultation with the local DFO.
- (ix) Occupational health surveillance programme shall be undertaken as a regular exercise for all the employees and their medical records maintained.

B. GENERAL CONDITIONS

- (i) The project authorities shall strictly adhere to the stipulations made by the Uttar Pradesh Pradesh State Pollution Control Board and the State Government.
- (ii) No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment & Forests.
- (iii) Ambient Air Quality Monitoring Stations shall be set up in the down wind direction as well as where maximum ground level concentration of SPM, SO₂, NO_x are anticipated in consultation with the State Pollution Control Board.
- (iv) Adequate number of influent and effluent quality monitoring stations shall be set up in consultation with the State Pollution Control Board. Regular monitoring shall be carried out for relevant parameters.
- (v) The overall noise levels in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).
- (vi) The project proponent shall comply with all the environmental protection measures and safeguards recommended in the EIA report.
- (vii) A separate environmental management cell equipped with full fledged laboratory facilities shall be set up to carry out the environmental management and monitoring functions. The project authorities shall provide adequate funds both recurring and non-recurring to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government alongwith the implementation schedule for all the conditions stipulated herein. The funds so provided shall not be diverted for any other purpose.
- (viii) The implementation of the project vis-à-vis environmental action plans will be monitored by Ministry's Regional Office at Lucknow/State Pollution Control Board/Central Pollution Control Board. A six monthly compliance status report alongwith the monitored data shall be submitted to the monitoring agencies.
- (ix) The Project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the State Pollution Control Board/Committee and may also be seen at website of the Ministry of Environment &

Forests at <http://envfor.nic.in>. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the Regional Office.

(x) The project authorities shall inform the Regional Office as well as the Ministry the date of financial closure and final approval of the project by the concerned authorities and the date of start of land development work.

4. The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.

5. The Ministry reserves the right to stipulate additional conditions if found necessary. The company will implement these conditions in a time bound manner.

6. The above conditions will be enforced interalia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974; the Air (Prevention & Control of Pollution) Act, 1981; the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991, alongwith their amendments and rules.

Sujata Arora
(Dr. Sujata Arora)
Joint Director

Copy to :

1. Secretary, Department of Environment & Forests, Government of Uttar Pradesh, Lucknow
2. Chief Conservator of Forests, Ministry of Environment & Forests, Regional Office (Central Region), 5th floor, Kendriya Bhawan, Sector H, Aliganj, Lucknow-226 024
3. Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-office Complex, East Arjun Nagar, New Delhi-110032
4. Chairman, Uttar Pradesh Pollution Control Board, 11th floor, PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow-226 020
5. JS (CCI-I), MOEF
6. Director, Monitoring Cell, MoEF
7. Guard file
8. Monitoring file
9. Record file

(Dr. Sujata Arora)
Joint Director

Member (CGWA)



भारत सरकार
केंद्रीय भूमि जल प्राधिकरण
जल संसाधन, नदी विकास
और गंगा संरक्षण मंत्रालय

Government of India
Central Ground Water Authority
Ministry of Water Resources,
River Development & Ganga Rejuvenation

File No: - 21-4/5155/UP/IND/2018-427

NOC No: - CGWA/NOC/IND/ORIG/2019/4916

Date: - 14 MAR 2019

To:

M/s Bajaj Hindustan Sugar Ltd
Bajaj Bhawan B-10, Sector-3, Noida,
District Gautam Buddha Nagar,
Uttar Pradesh - 201301

Sub: - NOC for ground water withdrawal to M/s Bajaj Hindustan Sugar Ltd. in respect of their existing Distillery unit located at Town Lakhimpur (NPP), Block Lakhimpur, District Kheri, Uttar Pradesh – reg.

Refer to your application dated 29/03/2018 for grant of NOC for ground water withdrawal. Based on recommendation of Regional Director, Central Ground Water Board, Northern Region, Lucknow vide his letter dated 29/11/2018 and further deliberations on the subject, the NOC of Central Ground Water Authority is hereby accorded to M/s Bajaj Hindustan Sugar Ltd. in respect of their existing Distillery unit located at Town Lakhimpur (NPP), Block Lakhimpur, District Kheri, Uttar Pradesh. The NOC is valid from 05/03/2019 to 04/03/2021 and is subject to the following conditions -

1. The firm may abstract 1,83,700 cu.m/year of ground water through two (2) existing tube wells only. No additional ground water abstraction structures shall be constructed for this purpose without prior approval of the CGWA.
2. Both the wells shall be fitted with digital water flow meter by the firm at its own cost and monthly ground water abstraction data of each well shall be recorded in a log book. Compliance to this condition shall be reported within one month from the date of issue of this letter.
3. M/s Bajaj Hindustan Sugar Ltd., in consultation with the Regional Director, Central Ground Water Board, Northern Region, Lucknow shall implement ground water recharge measures atleast to the tune of 92,650 cu.m/year as proposed, for augmenting the ground water resources of the area. Firm shall report the compliance within six months from the date of issue of this letter. Firm shall also undertake periodic maintenance of recharge structures at its own cost.
4. The photographs of the recharge structures after completion of construction of the same shall be furnished immediately to the Regional Director, Central Ground Water Board, Northern Region, Lucknow for verification under intimation to this office.
5. The firm, at its own cost, shall construct two (2) observation wells (piezometers) at suitable locations and install digital water level recorders for monthly ground water level monitoring in consultation with the Regional Director, Central Ground Water Board, Northern Region, Lucknow. Firm shall install telemetry system in one of the piezometers and share user ID and password of the telemetry system with the Regional Director, Central Ground Water Board, Northern Region, Lucknow.

18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561, Fax: 23382051, 23386743

Website : www.cgwa-noc.gov.in

स्वच्छ सुरक्षित जल - सुन्दर खुशहाल कल

6. The ground water quality shall be monitored once in a year during pre- monsoon period
7. The ground water monitoring data in respect of S. No. 2, 5 & 8 shall be submitted to the Regional Director, Central Ground Water Board, Northern Region, Lucknow on regular basis at least once in a year.
8. The firm shall ensure proper recycling and reuse of waste water after adequate treatment
9. Action taken report in respect of S. No. 1 to 8 shall be submitted to CGWA within one year period.
10. This NOC is liable to be cancelled in case of non-compliance of any of the conditions as mentioned in S. No. 1 to 9.
11. The project proponent shall take all necessary measures to prevent contamination of groundwater in the premises failing which the firm shall be responsible for any consequences arising there upon
12. This NOC is subject to prevailing Central/State Government rules/laws or Court orders related to construction of tubewell/ground water withdrawal/construction of recharge or conservation structure/discharge of effluents or any such matter as applicable
13. The firm shall report self compliance online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC
14. This NOC does not absolve the applicant / proponent of this obligation / requirement to obtain other statutory and administrative clearances from other statutory and administrative authorities
15. The NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and be taking decisions independently of the NOC.


 Member (CGWA)

Copy to:

1. The Member Secretary, Uttar Pradesh Pollution Control Board, PICUP Bhawan, Third Floor, B-Block, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh.
2. The District Magistrate, District Kheri, Uttar Pradesh for necessary action.
3. The Assistant Director (RCD), Food Safety and Standards Authority of India, Regulatory Compliance Division, FDA Bhawan, Kotla Road, New Delhi - 110002.
4. The Regional Director, Central Ground Water Board, Northern Region, Lucknow. This has reference to your recommendation dated 29/11/2018
5. The Director, Ground Water Department, Govt. of Uttar Pradesh, 9th floor, Indira Bhawan, Lucknow-226001.
6. Guard File 2018-19.


 Member (CGWA)

Effluent Treatment Plant



Figure-1:- Digester 1 & 2



Figure-2:- RO Plant



Figure-3:- Permeate Flow Meter



Figure-4:- Concentrate Flow Meter

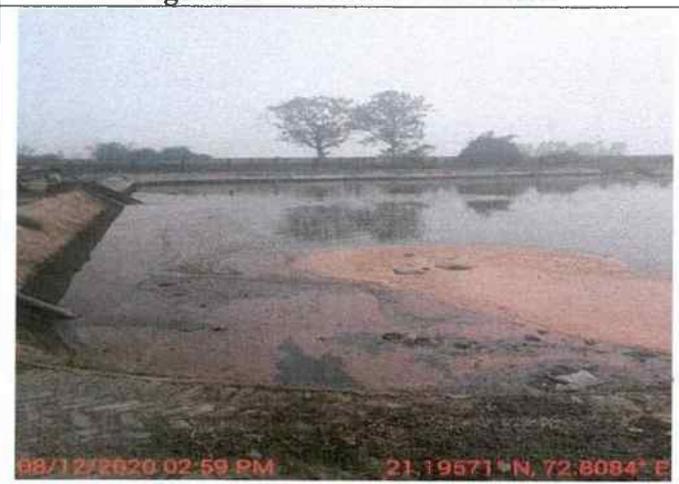


Figure-5:- Concentrate spent wash Storage Lagoon

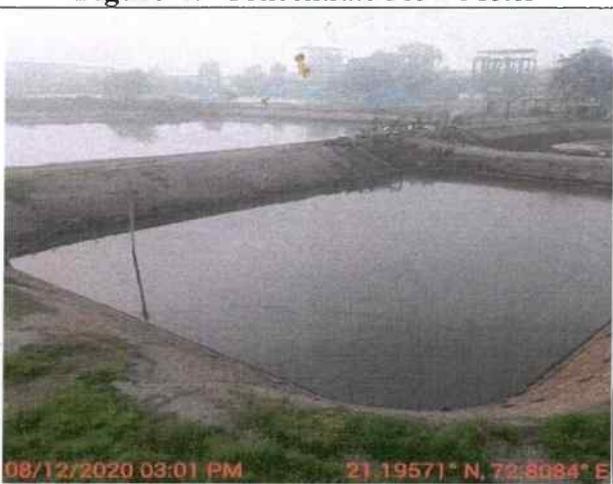


Figure-6:- Bio-methanated spent wash storage lagoon

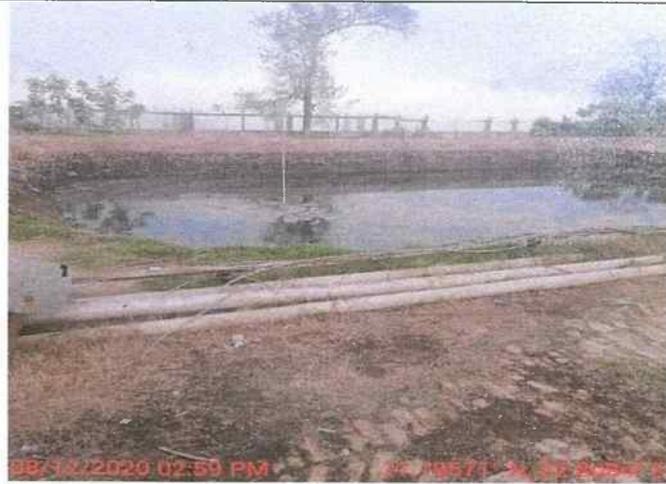


Figure-7:- Raw spent wash storage lagoon



Figure-8:- Under construction slope fired Boiler



Figure-9:- Stack of under construction Slope fired Boiler

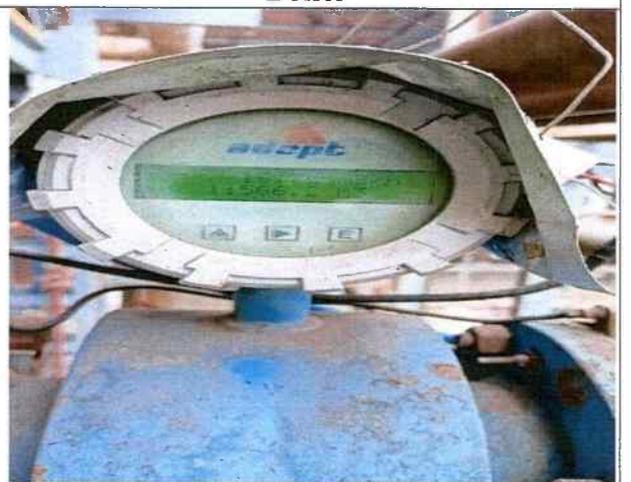


Figure-10:- Spent wash flow meter molasses feed



Figure-11:- MEE Condensate Flow Meter



Figure-12:- Controller of spent wash generation

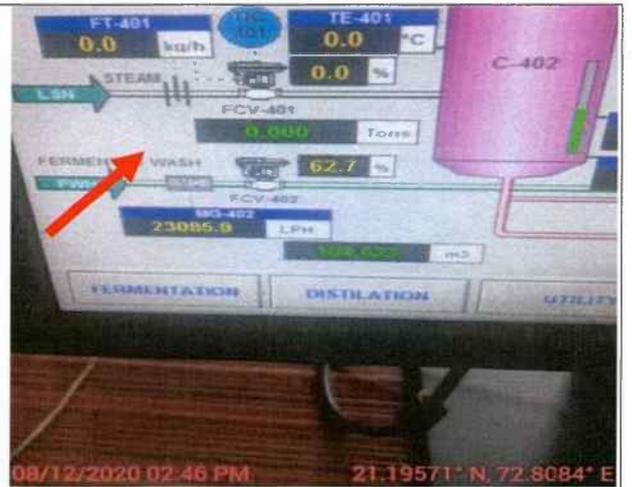


Figure-13:- PLC of distillation unit with zero



Figure-14:- Image of Shut Down of MEE plant

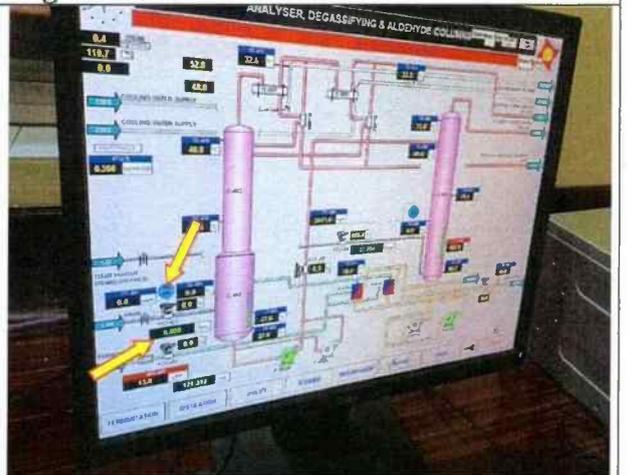


Figure -15:- Auto Shutdown Production Plant

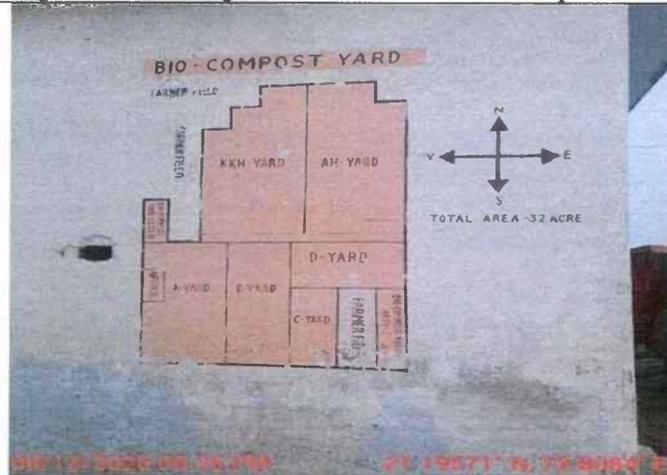


Figure-16:- Area of Compost Yard



Figure-17:- Bio-Compost Yard



Figure-18:- Windrows no. 14

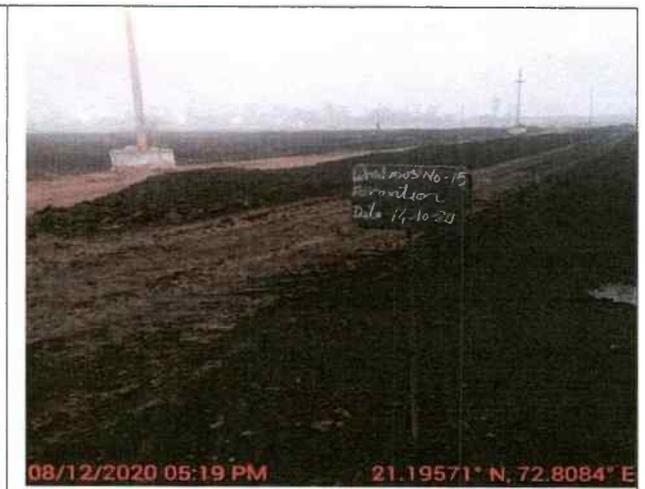


Figure-19:- Windrow no. 15



Figure-20:- Empty Compost Storage Yard



Figure-21:- Packaging Bag

Drains Monitoring Locations



Figure-1:- Drain before Industry up-stream



Figure-2:- Drain on Nighasan Road



Figure-3:- Down stream of after Unit



Figure-4:- Drain at Choti Palia Road

Ground –Water monitoring locations



Figure-1:- Near Industry Jind baba temple



Figure-2:- Near Residential Colony of Unit



Figure-3:- Bio-Compost Yard Area



CENTRAL POLLUTION CONTROL BOARD
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
WATER LABORATORY (Soil & Soild Waste Section)
ANALYSIS REPORT

NABL Accreditation: ISO/IEC: 17025: 2005, Certificate No: T-7723 (Valid Until 14.09.2021)

Source of sample : CPCB RD, Lucknow (NGT Case O.A. 1041/2018)
Samples collected by : CPCB RD, Lucknow
Date & time of sample receipt : 23.12.2020
Date of sample analysis : DEC 2020 – Jan 2021
Sample registration no. & date : 07/Water/SW/04/20
Test method reference : **Method references are given overleaf**
Report sent to (Name & Address) : **RD - CPCB, Lucknow**

Report No.: S & SWL/08
Issue Date: 20.01.2021

S. No.	Sample Detail	Dt. & time of sample collection	Dt. & time of sample receipt	S & SWL Sample Code No.	pH (1:2.5)	Cond. (µmho/cm) (1:2)	Organic Carbon (%)	Exchangeable K (mg /100 g)
1	S-1	08.12.2020	23.12.2020	26	8.7	778	0.93	42.86
2	S-2	-do-	-do-	27	8.1	815	0.73	07.39
3	S-3	-do-	-do-	28	8.2	698	1.24	18.27
4	S-4	-do-	-do-	29	7.8	418	1.88	34.93

Statement:-

1. The results relate only to the samples tested.
2. The report shall not be reproduced except in full, without the written approval of the laboratory.
- 3.*Not under NABL Scope parameter.
4. Test Method are mentioned on back side of this report.
5. Samples will be retained only for one week after receipt of report.

Analyst & Authorized Signatory:

[Signature]
20/1/2021

[Signature]
20/1/2021

Supervisor & Reviewer

[Signature]

DH-Water Lab

[Signature]
20/1/2021

DOC: CB/CL/QR/7.8/SSWL – 1	Issue No. : 01	Amendment No.: 03	Issue Date: 22.05.2007	Amendment Date: 24.11.2020	Page: 01 of 01
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S1 - Soil samples near Jind Baba Temple

S2 - Soil sample at Chatti Palla Road

S3 - Soil sample near Biocompost Yard

S4 - Soil sample at Palla Lakhimpur Road (central sample)



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110 032
जल प्रयोगशाला (मृदा एवं ठोस अपशिष्ट अनुभाग)
विश्लेषण रिपोर्ट

एन.ए.बी.एल. प्रत्यायन : आई.एस.ओ./आइ.ई.सी.:17025:2005, प्रमाणपत्र संख्या:टी-7723 (14.09.2021 तक मान्य)

नमूने का स्रोत : सी पी सी बी, आर डी लखनऊ (एन जी टी मामला O.A. 1041/2018)
नमूने एकत्रित करने वाले का नाम : सी पी सी बी, आर डी लखनऊ
नमूना प्राप्ति की तिथि एवं समय : 23.12.2020
नमूने विश्लेषण की अवधि : दिसम्बर 2020 - जनवरी 2021
नमूना पंजीकरण संख्या एवं तिथि : 07/Water/SW/04/20
परीक्षण विधि संदर्भ : परीक्षण विधि संदर्भ दूसरे पृष्ठ पर दिये गये हैं।
रिपोर्ट किसे जारी की गयी : आर डी - सी पी सी बी, लखनऊ

रिपोर्ट संख्या- एस & एस डब्लू एल 108
जारी करने की तिथि- 20.01.2021

क्रम सं.	नमूना विवरण	नमूना एकत्रीकरण की तिथि एवं समय	नमूना प्राप्ति की तिथि एवं समय	नमूना पंजीकरण संख्या एवं तिथि	पी.एच (1:2.5)	प्रवाहकत्व (माइक्रोमहोस/सेमी) (1:2)	ऑर्गेनिक कार्बन (%)	विनिमय योग्य पोटेशियम (मिगा/100ग्राम)
1	S-1	08.12.2020	23.12.2020	26	8.7	778	0.93	42.86
2	S-2	-do-	-do-	27	8.1	815	0.73	07.39
3	S-3	-do-	-do-	28	8.2	698	1.24	18.27
4	S-4	-do-	-do-	29	7.8	418	1.88	34.93

विवरण:-

- परिणाम केवल परीक्षण किए गए नमूनों से संबंधित हैं
- पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के लिखित अनुमोदन के बिना रिपोर्ट की प्रतिकृति नहीं की जायेगी।
- जॉच पददतियों को इस पृष्ठ के पीछे दर्शाया गया है।
- नमूने विश्लेषण आख्या जारी होने के उपरान्त एक सप्ताह तक ही सुरक्षित रखे जायेंगे।
- एन.ए.बी.एल. स्कोप में नहीं है।

विश्लेषक एवं अधिकृत हस्ताक्षरी

Z. K. Singh
20/01/2021

विजय लक्ष्मी
20/01/2021

Bhole
पर्यवेक्षक एवं पुनर्विलोकक

वी. चंद्र
20/01/2021
प्रभारी- जल प्रयोगशाला

डीओसी: सीबी / सीएल / क्यूआर / 7.8 / एसएसडब्ल्यूएल - 1	अंक क्रमांक: 01	संशोधन संख्या: 03	अंक की तारीख: 22.05.2007	संशोधन तिथि: 24.11.2020	पृष्ठ: 01 का 01
---	-----------------	-------------------	--------------------------	-------------------------	-----------------

- S1 - Soil sample near Jind Baba Temple
- S2 - Soil sample at Chhatra Palia Road.
- S3 - Soil sample near Bio compost Yard.
- S4 - Soil sample at Palia Karkhimpur Road (control sample)

Sludge/Sediments
TEST REPORT

S.No SL/2020/14-17

	Date of test report: 11/01/2021	Date/period of testing: 16/12/2020-05/01/2021
1	परियोजना /Project/Test Programme	NGT
2	नमूने का स्रोत /भूजल /सरिता /अन्य/Sample Source (STP/ETP/Drain/any other)	M/s Bajaj Hindustan Sugar Ltd.
3	नमूने का प्रकार /गैब/कम्पोजिट/Type of Sample (Grab/Composite)	Grab
4	नमूने एकत्र करने वाले व्यक्ति का विवरण/ Sample Collected/Deposited by	Sh. Runa Oraon, Scientist D
5	नमूना एकत्रीकरण की तिथि/Date of Sample collection	08/12/2020
6	प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of sample receipt in laboratory	16/12/2020
7	नमूना एकत्रण पद्धति/Sampling procedure.....Please Refer.....	CB/ZLN/SOP/5.7/2 & CB/ZLN/QR/5.7/1 Issue No. 01
8	विश्लेषण हेतु आवेदनकर्ता/Analysis indented by	Sh. Runa Oraon, Scientist D

क्रम सं. S. No.	पैरामीटर Parameter	इकाई Unit	नमूनों का विवरण/कोड इत्यादि Description of sample/Code etc.			
			S-1	S-2	S-3	S-4
1.	कॉपर/Cu	मि.गा./गा, mg/g	BDL	BDL	BDL	BDL
2.	आयरन/Fe	मि.गा./गा, mg/g	20.09	16.51	12.68	18.07
3.	मैंगनीज/Mn	मि.गा./गा, mg/g	0.34	0.32	0.26	0.39
4.	जिंक/Zn	मि.गा./गा, mg/g	0.06	0.05	0.06	0.07

विश्लेषण विधि हेतु कृ.प.उ./Test methods followed are appended overleaf

CODE	Description
S-1	Soil sample near Jind Baba Temple
S-2	Soil sample at Chhati Palia Road
S-3	Soil sample near Bio-Compost yard
S-4	Control Sample

End of Test Report

(Manju Srivastava)
11/01/2021

(श्री. के. सवान)
11.01.2021
अधिकृत हस्ताक्षरकर्ता/Authorized Signatory

आख्या बनाने वाले के हस्ताक्षर/ Prepared by (Name & Sign)

अधिकृत हस्ताक्षरकर्ता/ Authorized Signatory

Note : 1. The results in the Test Report relate only to the items tested ; 2. The report shall not be reproduced except in full, without the written permission of laboratory

bajaj SUGAR

CHAIRMAN OFFICE
C. P. C. B.
No. 175151
11/2/21



BHSL/PD/2021/104

To,
The Chairman,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi -110032

Date 09.02.2021

DH-IPC-III

Pl. examine.
For n/a b7

11/02/2021

SBC (KS)

- SF (CKS)

15/02

Subject : Validation of Adequacy Assessment Study of Pollution Control Measures at our Bajaj Hindusthan Sugar Limited, Distillery Unit, Palia Kalan

Dear Sir,

Enclosed herewith, please find report of validation of adequacy assessment study of pollution control measures at our Bajaj Hindusthan Sugar Limited, Distillery Unit- Palia Kalan, carried out by National Sugar Institute (NSI) Kanpur on dated 22/23.12.2020.

Thanking You

Yours Faithfully

For **BAJAJ HINDUSTHAN SUGAR LTD**

(Distillery Division-Palia Kalan)

Authorised Signatory

Enclosure : As above

Copy to:

Regional Director, Central Pollution Control Board, Lucknow

RD (KS)

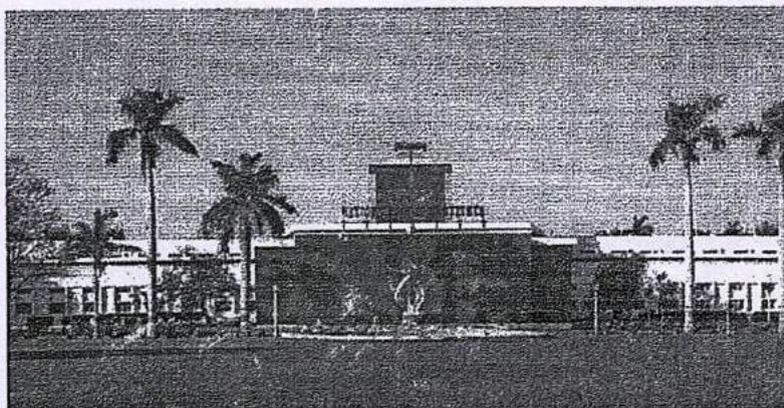
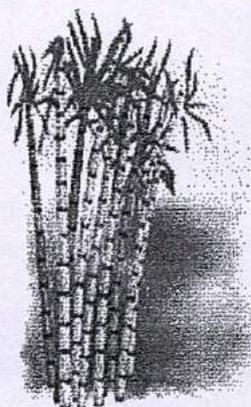
15/2

ETP (DISTILLERY) VALIDATION REPORT

FOR

**M/s Bajaj Hindusthan Sugar Limited,
(Distillery Unit)
Palia-kalan, Dist-Lakhimpur-Kheri
Uttar Pradesh**

PREPARED BY:



NATIONAL SUGAR INSTITUTE

**Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Department of Food & Public Distribution
Kanpur- 208 017 (U.P.) India
Ph. +91-512-2570730, 2570273
Fax. +91-512-2570247**

1. INTRODUCTION

M/S Bajaj Hindusthan Sugar Limited (Distillery Division), Palia-kalan , Dist- Lakhimpur-kheri (U.P.) via e mail dated 10th November 2020 requested Director , National Sugar Institute, Kanpur for validation of ZLD system (ETP) installed with 60 KLPD Distillery plant. A visit in this regard was made for period 22-23 December 2020 to observe ETP operation and its performance in view of CPCB notified norms and their compliance.

Following configuration of Effluent Treatment Plant (ETP) at Distillery was observed :

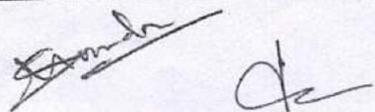
1. Bio-Methanation of Raw Spent Wash
2. Multiple Effect Evaporation system (MEE)
3. Ammonia Stripper
4. RO plant
5. Bio-Composting

Details of plant machinery and equipments installed at ETP , related operating parameters, water analysis etc. are appended below :

2. VALIDATION OF ETP PERFORMANCE

2.1. GENERAL INFORMATION

1	Name and address of the factory	Bajaj Hindusthan Sugar Ltd. Distillery Unit Palia-kalan , Dist- Lakhimpur -kheri Uttar Pradesh
2	Period of visit	22 to 23 December 2020
3	NSI officials visited	Designation
	1. J.P.Srivastava	Consultant(Sugar Engineering)
	2. Subhash Chandra	JTO (Sugar Technology)
	Factory officials interacted	Designation
	1 C.K. Dubey	General Manager (Distillery)
	2 Prabhakar Singh	AGM (Distillery)
	3 Vaibhav Singh	Officer- EHS
4	Year of Commissioning	2004
5	Manufacturing Process	Fed Batch fermentation
6	Licensed capacity of Distillery (KLPD)	60



	Present Production in KLPD	60
	Products Manufacture KLPD	
	RS	-----
	ENA	-----
	Absolute Alcohol/Ethanol	Yes
7	Raw Material requirement per day	
	Molasses (in Qtls)	2423.4 Qtls/day Annexure-1(A)
9	Status of consents and authorization (Validity/applied)	Air - valid up to 26.12.2020 & applied Water - valid up to 26.12.2020 & applied Annexure- 25
10	Estimated no. of operating days during the season	270
11	Process Details (attach mass balance, water balance & process flow diagram)	Annexure- 2 & 3

(Based on one month observation)
2.2. Water pollution and its Control

1.	Water Supply Source	Bore well	
2.	No. of Bore wells	1	Cap.- 52 m3/hr, Motor - 37 HP
3.	Water consumption (KLD)	321.39	Annexure-6
4.	Log Book Maintained Yes/No	Yes	Annexure-4
		Tube well 1	
5.	One day reading Initial	279790	
	Final	280075	
6.	CGWA Permission	Yes	Annexure-5

- If more than one water source take reading separately

(Based on one month observation)
2.3. Waste Water generation

			Annexure-6
1.	Stream/section	Quantity	Disposal/utilization
2.	Spent wash generation	389.27M ³ /day	Bio-digester
3.	Spent wash generation per litre of alcohol	6.76	
4.	Fermenter dilution process	----- M ³ /day	-----
5.	Spent lees	104.42 M ³ /day	Fermentation
6.	Fermenter washing	21.37 KL/day	Feed to MEE
7.	Process condensate	319.24 KL/day	RO/CT & process
8.	Floor washing	---- KL/day	-----
9.	Cooling tower blow down	14.86 KL/day	RO
10.	Boiler blow down	-----	-----
11.	DM plant reject	-----	-----

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12.	Others	4.83 KL/day	Feed to MEE
-----	--------	-------------	-------------

(Based on one month observation)

2.4. Bio-Methanation Plant Performance

Setting cum cooling tank capacity = 40 M³
 Setting cum cooling tank RT = 3 hrs

Digester design basis (Hydraulic Retention Time) = 18- 20 days

S.No	Particular	Bio-digester-1	Bio-digester-2
1	Capacity (m ³)	8620	8620
2	Technology	Mesophilic	Mesophilic
3	Organic Loading Rate, kg/D	-----	-----

Date of observation- 09.12.2020	Minimum Performance parameters	Actual Values	Annexure-7
Feed rate, M ³ /Day	30 m ³ /hr in each Digester	6-7 m ³ /hr in each Digester	
°Brix, (Inlet/Outlet)	16-20/10-11% solid	-----	
pH, (Inlet/Outlet)	4-4.5/ 7.5-8.0	4.75/8.01	
COD, mg/L (Inlet/Outlet)	150000-180000/70000-75000	194600/56950	
BOD, mg/L (Inlet/Outlet)	75000	-----	
COD reduction %	60 – 65%	70.7	
BOD reduction %	85 ±5%	-----	
Biogas generation, NM ³ /Kg of COD consumed	0.5- 0.55	-----	
Biogas generation, M3 /Day	30000 Nm ³ /day	At present not being recorded	

2.5 Other observations related to Bio-digester

- No. of days of operation of digesters (days/annum). 270 days
- Re-stabilization method and period required.

Initially gradual feed of raw spent wash is given and temperature , pH and VFA (Volatile fatty acid) are monitored. After stabilization of temperature, pH and VFA, regular feed is maintained. About 20 days are required for stabilization.

- How digester is maintained during idle days?

By intermittent feed

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- **Year of establishment of the digester.**
2004
- **How temp of digester is maintained?**
Through Heat Exchanger (PHE)
- **Total biogas generated (M3/annum) and bagasse/coal saved.**
No biogas generation is recorded after June 2019
- **Whether digester has been revamped? If yes, how many times & for what purpose?**
No
- **Sludge generation from digester and how the sludge is disposed off?**
No sludge is taken out from digesters
- **Log Book records supporting biogas plant performance.**
Yes, Annexure-9
- **Present Bottle-necks/problems**
No problem reported

(Based on one month observation)
Waste Management

	Date-	Quantity		Disposal/utilization
		Kg/day		
1.	Sludge (Slurry fermentation)	1376		Bio-composting
2.	Boiler Ash	-----		-----
3.	Disposal/utilization	-----		-----
4.	Log book maintained .Yes /No	Yes		Annexure-10

(Based on one month observation)
2.6 Information regarding MEE

- **Setting tank capacity before MEE**
125 m³
- **Year of installation/establishment & commissioning of MEE plant**
Year of Installation -2019
Year of commissioning – 2020
- **Type of technology of MEE.**
Combination of Falling film (3 Evaporators) and Forced circulation (2 Evaporators)

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- Number of Effects with their HTA and MOC. Number of stand-by bodies and degasser provided.

Number of effects – 5

HTA of 3 Nos Falling Film Evaporators – 500 m² each, MOC – SS 316

HTA of 2 Nos Forced Circulation Evaporators – 600 m² each, MOC – SS316

- Designed feed capacity and evaporation duty of MEE (M3/day).

a. Designed feed capacity- 650 m³/day (BMSW & RSW)

b. Evaporation duty

Biomethanated Spent wash – Inlet 9 (% solid, w/w), Outlet 40 (% solid w/w)

Raw Spent wash – Inlet 16 (% solid, w/w), Outlet 60 (% solid w/w)

Annexure-11

- Acceptable level of suspended solids, dissolved solids etc in the feed.

- No of days of operations.

270 days

- What is the frequency and duration of cleaning?

After 15 days, 8 hrs

- Log Book supporting MEE plant performance.

Yes

(Based on one month observation)

2.7 Further treatment/disposal of Condensate/Concentrate

Annexure-13,14

5.	Type-	Falling + Forced		
6.	Capacity	650 m ³ /day		
7.	No. of Effects	5		
8.	MEE feed rate	Kg/hr	21822	Sp. Gr.- 1.0198
9.	Feed rate @ Sp.Gr.(Approximate)	Kg/hr	21822	
10.	Solid content in feed	° Brix	20.43	
11.	Water evaporation rate(Minimum)	Kg/hr	13410	
12.	Concentrate Generation	Kg/hr	7367.53	
13.	Solid content in concentrate Generation /brix	°Brix	48.9	
14.	Steam required for water evaporation	Kg/hr	3933.8	
15.	Cooling water circulation rate	M ³ /hr	450	
16.	Power consumption for Evaporation	KWH	375	
17.	Feed temperature	°C	35	
18.	Steam pressure/temperature	Kg/cm ² /°C	1.5/120	

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19.	Steam Economy, (Kg water/kg steam)	Kg	3.39	
20.	Operation hour	Hr / day-or week or month	24 hr/day	
21.	Frequency of CIP	Hr/ day or week or month	8 hrs after every 15 days of operation	
22.	Quantity of CIP effluent	M ³ /hr	35	
23.	Quantity of process condensate	M ³ /hr	13.41	
24.	MEE Feed pH TSS (mg/l) TDS (mg/l)		Brown 6.9 --- ----	
25.	Concentrate Colour Temp (°C) pH TSS(mg/l) TDS(mg/l) COD(mg/l)		Dark burnt brown 75 3.05 --- --- 363200	
26.	Condensate Colour Temp pH TSS(mg/l) TDS(mg/l) COD(mg/l)		Clear 55 5.93 --- --- 3810	
27.	Whether MEE achieving design efficiency		Yes	
28.	Whether MEE operated continuously		Yes	
29.	Details of online flow measuring device installed for MEE inlet	Mass flow meter Make- Endress + Houser Model – M6030D20000		
30.	Details of online flow measuring device installed for MEE outlet	Mass flow meter Make-		

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		Endress + Houser Model – M6030E20000		
31.	Utilisation of MEE condensate			In process & CT make up
32.	Utilisation of MEE concentrate			Bio-composting

(Based on one month observation)

2.8 MEE output Characteristics

Particulars	Conc. spent wash	Process Condensate
Quantity, kg/day	175	319
pH	3.05	5.93
Temperature, degree C	75	55
BOD, ppm	-----	-----
COD, ppm	363200	-----
Total solids,%	57.8	-----
Total dissolved solids,%	-----	-----
Total suspended solids,%	-----	-----
Ammonical Nitrogen(asN), ppm	NA	83

(Based on one month observation)

2.9 Details of RO plant

- a. Setting tank capacity before RO
62.70 m³
- b. Year of installation/establishment & commissioning of RO plant
2020
- c. Type of technology of membrane filtration. Spiral Wound
- d. Number of membranes per module & number of modules.
5membranes/ module, No of module- 10
- e. Designed feed capacity of R.O.
750 m³/day

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f. Acceptable level of suspended solids, dissolved solids & other membrane affecting components in the feed.

Suspended solids – less than 150 ppm

Dissolved solids - less than 1500 ppm

g. No of days of operations.

270 days

h. Log Book supporting RO plant performance.

Yes

i. Further treatment/disposal of Permeate/Reject

RO permeate is used in process and as make up water in cooling towers

RO reject is fed to digesters

2.10 RO plant Performance (on 22.12.2020)

Annexure- 15

Particulars	Inlet (Feed)		Reject		Permeate		Rinsing back wash		Chemical Cleaning	
	Initial reading M ³ /day	Final reading M ³ /day	Initial reading M ³ /day	Final reading M ³ /day	Initial reading M ³ /day	Final reading M ³ /day	Initial reading M ³ /day	Final reading M ³ /day	Initial reading M ³ /day	Final reading M ³ /day
Quantity, M ³ /day	10595.66	10842.66	2092.98	2140.65	8287.8	8483.42	-----	-----	-----	-----
	Inlet (Feed) 247m ³ /Day		Reject 47 m ³ /Day		Permeate 195.63 m ³ /Day		-----		-----	
Recovery, %	-----		-----		79.20%					
Colour	-----		-----		Colourless					
pH	6.74		-----		6.4					
Conductivity, ms	-----		-----		-----					
BOD, ppm	-----		-----		-----					
COD, ppm	3626mg/l		-----		589.6 mg/l					
Total solids,%	-----		-----		-----					
Total dissolved solids,%	1208.4 mg/l		-----		278.4mg/l					
Total suspended solids,%	137.2 mg/l		-----		-----					

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2.11 Information regarding RO

Details of pre-treatment	Ammonia Stripper	Annexure-16
Whether RO achieving designed parameters	Yes	
Whether RO operated continuously	No, about 11 hrs in a day	
Utilization of RO permeate	In distillery process and make up water in cooling tower	
Utilization of RO reject	Feed in Bio-digester	

2.12 Information regarding CPU (Not applicable)

1	Capacity		
2	sources of effluent coming into CPU		
3	Quantity coming /day		
4	Inlet characteristics		
5	Out let characteristics		
6.	Quantity Utilized per day		

Year of installation of CPU unit.

Name of plant/ technology supplier.

Type of technology of CPU plant: Conventional /RO/Striper/Photo-oxidation/In house technology etc).

Design capacity of CPU unit (M3/day) and feed characteristics considered.

Low strength effluents treated though CPU& their quantities (Process condensate, permeate, spent lees, etc).

Recovery (%) and characteristics of treated water and its further utilization details.

Is there any reject generated and how it is disposed?

Total fresh water consumption after reuse of treated low strength effluents.

Sandhu

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2.13 CPU performance (Not Applicable)

Particulars	Mixed Influent	Treated effluent
Quantity,M3/day		
Colour		
PH		
Temperature,degree C		
BOD,ppm		
COD,ppm		
Total olids,%		
Total dissolved solids,%		
Total suspended solids,%		
Volatile acids		
Total Alkalinity		

Log Book records supporting CPU performance.

2.14 Information regarding Bio-composting

- **30 days holding tank capacity with dimensions and construction details.**
 55 m length x 54 m width x 4.4 m depth
 Total volume = 10158 m³
 Working volume = 9142.2 m³
- **Bio-compost yard details-Impervious bio-compost yard (PCC-1:3:6 or RCC-1:2:4 or brick on edge) with construction details.**
 Brick on edge
- **Area of impervious bio-compost yard (uncovered and covered) with bio-compost storage area.**
 32 acres
 Active area for Bio-composting - 23.73 acres
- **Number & type of turning & mixing machine.**
 - a. Aero-tillers 02
 - b. JCB 01
 - c. Tractor 04
 - d. Loader 01
- **Number of Bore well around compost yard.**

Sancho

OK
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02 Hand pumps

- **Number of Piezometer surrounds the compost.**
08
- **Spent wash available for bio-composting (M3/Annum) and spent wash characteristics.**
Annexure- 14, 14A
- **Log Book supporting bio-compost plant operations.**
Yes, Annexure-18,
- **Bio-compost filler material availability (Press mud/Yeast sludge/Boiler ash) (MT/day or MT/annum).**
Yes, from own integrated sugar units also
- **Record of Press mud produced or purchased from outside.**
Yes, Annexure-19
- **Average Press mud to spent wash mixing ratio.**
1.1.6

- **Windrows size (Length x width x height)** **Annexure- 18,21**

S.No	Name of yard	No of Windrows	Length of windrows	Width of windrows	Height of windrows	Space between Two windrows
1		79	7683 m	-----	-----	-----

- **Bio-compost cycle (45 days or 60 days) and number of cycle per annum.**
60 days, 4 cycles per annum
- **Bio-compost analysis report.**
Annexure-20, Regular sampling and analysis at least in a month should be conducted
- **Material balance for bio-compost.**
Not provided
- **Record of bio-compost produced and sold with selling price of bio-compost (Rs./MT).**
Yes, Annexure- 18A
- **Bio-compost sold in loose or bag packing.**
Bag Packing

1	Active Area for Bio-composting	23.73 acres	
2	Area for press mud Storage	4.18 acres	
	Area for Ready Bio-compost storage	3.15 acres	

(Signature)

3	Finished compost packing facility	yes	
4	Maturity time in days for one cycle & total cycle in year	60 4cycle /year	
5	Spent wash storage capacity: Raw SW BMSW MEE	1000 m ³ 1000 m ³ 9142.20. m ³	
6	Availability of press mud (own) Quantity required	Available from own sugar mills	
7	Utilization of S.W/ Conc SW in bio-composting	Average No of days of spraying SW in cycle: Avg. SW quantity sprayed in a Day :	----- -----
8	Ratio of press mud to spent wash	1: 1.6	
	Details of windrows		
	Number	79	
	length	7826 m	
	Height	--	
	Width of stacking	--	
	Space between the two windrows	--	
10	Equipment's Aero-tillers JCB Tractor Loader	02 01 04 01	
11	Details of registration required from agriculture department, as per new notification of Compost	Yes , Annexure-34	
12	Arrangement for rainy season and details regarding closure of operations for 03 months during monsoon	-----	
13	Details of PTZ cameras provided and connectivity.	PTZ 360 Camera provided. 1. Lagoon area 2. Bio-compost area 3. Operating satisfactorily	Annex- 22 Yes (1 No) Yes (2Nos) Yes
14	Quantity of Compost prepared	3745 MT	
15	Quantity of press mud procured.	Nil	

2.15. Information regarding Air pollution /Incineration Boiler (Under Installation)

- Year of installation
- Design basis :Slop and subsidiary fuel ratio, calorific values and feed rates considered to finalize capacity and other details

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- Boiler/Technology Supplier details and type of boiler
- Boiler capacity, pressure, temperature and other details
- Boiler performance details: Including slop and subsidiary fuel actual ratio achieved, no of working days, shut down days-cleaning period required, steam generation (MT/hr), steam pressure & temperature etc.
- Emission control system installed, its details, analysis report.
- Problems faced in operation and maintenance of Boiler.
- Quantity of ash generated (MT/day), its characteristics and method of disposal etc.
- Log Book records supporting incineration boiler performance.

1	Capacity		
2	Type of fuel used with consumption/day		
3	Stack details Height		
4	ESP		
5	Stack monitored		

2.16 General Information

- Number and location of mass flow meters installed (minimum two) with photographs.
Two Nos installed at MEE inlet and outlet, Annexure 26
- Number and location of cameras installed (minimum two) with photographs.
Bio-compost yard – 02 Nos Annexure-27
Lagoon - 01
- Details of on-line emission (stack) monitoring system for boiler.
NA
- Date on which the online monitoring system was commissioned /connected to the server.
Mass flow meters (02 Nos at MEE) - 20.11.2017
Online cameras (02 Nos) - 11.10.2017
Online camera (01 No) - 01.01.2020
- Name and contact details of the vendor who has supplied and commissioned the on-line monitoring system.
M/s Errand Enterprises Pvt. Ltd. 1206 , Pearls Omax Tower, B-1, Netaji Subhash Palace
Pitampura, Delhi- 110034
- Problems faced in maintaining the continuity of on-line monitoring system.
net work problems

Errand

Ok
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- **Green belt surrounding bio-compost yard (Photographs).**
Yes, Annexure-28
- **Hand pump near Bio-compost area and its water analysis report**
Yes, It is to be done on regular basis at least twice in a month. Annexure-29
- **Identification of recipient drains/rivulets and their u/s & d/s locations for monthly monitoring to ensure ZLD.**
Yes, Palia Municipal Drain, Annexure- 32
- **Material and mass balance of your total distillery plant operations including ETPs showing ZLD.**
Annexure- 2
- **Also indicate how your distillery unit is achieving steam and power balance.**
It is available from integrated sugar factory.
- **Environment Management Cell-Mo Ms and necessary documents.**
Yes, Annexure-30
- **EC, Consent to Operate, Directions received and related documents.**
Yes, Annexure- 25, 31
- **Water conservation measures taken report (rain water harvesting etc).**
Not provided

3. OBSERVATION AND DISCUSSIONS

1. During the period of visit the distillery plant was being operated at rated capacity of 60 KPLD although Biomethanation plant was running under capacity probably not reached out to its stabilization .
2. Average fresh water consumption for the month of December 2020 up to the date of visit was 321.39 m³/day against permitted limit of 183700 m³/year.
3. The spent wash generation on the day of visit was 366.00 m³/day and the average spent wash generation for last twenty days was recorded 389 m³/day with average spent wash to produce (alcohol) ratio of 6.76.
4. Raw sent wash feed to Biomethanation plant during the visit was 6-7 m³/hr to each bio-digester but it was mostly in one shift (for 8 hours only) revealed that part of raw spent wash was being treated in Biomethanation plant i.e. 96 to 112 m³/day and rest was directly fed to MEE for evaporation along with treated raw spent wash coming from biomethanation plant. It was also observed that biogas generation from biomethanati plant was negligible. However no recording was being made by the distillery in the log

book. It is recommended that Distillery should ensure desired COD reduction and recording of corresponding generation of biogas which in turn will provide bagasse saving equivalent to biogas generation .

5. The average feed of treated /raw spent wash to 650 m³/day capacity MEE was 519.8 MT/day (483 m³/day) at average solid content of 20.4^o Brix and average concentrated spent wash generated from MEE was 175.2 MT/day at 48.9^o Brix with 94 MT/day average steam consumption. This is due to by passing of digesters & such high brix of spent wash is not recommended for bio-composting. Since distillery has proposed to switch over in incineration mode during this year therefore, to achieve 55 - 60 % solids as given in notified norms of CPCB in concentrated spent wash from existing MEE should be ensured.
6. It has been observed that certain vital parameters recorded in Biomethanation plant operating log book could not be correlated e.g. inlet COD , outlet COD and equivalent biogas generation .Certain parameters e.g. % COD reduction, % BOD reduction was not recorded in the log book. It is recommended that % COD reduction should be recorded in the log book and to be cross checked with biogas generation quantity as per flow meter reading. Calibration of biogas generation flow meter should be ensured at least in every year before the beginning of plant operation.
7. For process condensate treatment, distillery has an Ammonia Stripper plant of 450 m³/day capacity to strip out Ammonical Nitrogen (NH₃-N) from process condensate and one RO plant of 750 m³/day capacity. During the visit both plants were found in operation. Distillery management has initiated for procurement of Condensate Polishing Unit (CPU) and has placed Purchase Order on 10.11.2020 . Copy of PO is attached as **Annexure-17** .
8. On the day of visit, the flow of process condensate to Ammonia Stripper plant was 256.8 KL/day to strip off Ammonical Nitrogen (NH₃-N) and during the process ammonia concentration was got reduced from 790 mg/l to 73 mg/l . Stripped off liquid ammonia was sent to Concentrated Spent Wash lagoon. Performance of Ammonia Stripper is given at **Annexure -16**.
9. Average feed to RO plant during the visit was observed 31 m³/hr (305 m³/day) and average duration of RO plant operation/day was 10 hrs. The average RO permeate generation was 239 m³/day which was recycled to fermentation process & cooling tower make up. Performance of RO plant is given at **Annexure- 15**.

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10. Distillery is having three lagoons of total storage capacity of 12158 m³. One lagoon of 10158 m³ storage capacity was used to store concentrated spent wash (CSW) which has extra storage capacity of 4275 m³ calculated as per guidelines given by CPCB. Therefore, Lagoon capacity should required to be kept so as to meet CPCB norms . It was observed that a redline was marked on the brick work of this lagoon to indicate storage volume of 7200 m³. Two more lagoons have been provided each of 1000 m³ capacity to store RSW and BMSW. Since distillery proposed to switch into Incineration mode after completion of erection work and commissioning of 40 TPH Incineration boiler therefore, as per notified norms of CPCB , the storage of concentrated spent wash (CSW) equivalent to 7 days generation will be permitted . It is therefore, recommended that Distillery should make a action plan to dismantle extra lagoon capacity to comply CPCB notified norms.
11. Distillery is having compost yards with total area of 32 acres, out of this, active area is 23.73 acres which is adequate for Distillery operation at 60 KLPD (**Annexure-35**). During the visit 79 active windrows were found in compost yard. Heaps of press mud was observed and excess spent wash was seen spread in compost yard area. Distillery requires to develop proper infrastructure for bio-composting , storing of press mud under shed during rainy season and also for storing and packaging of bio-manure. However, with the installation / commissioning of incineration boiler, the present issue may not be of relevance .
12. Ground water analysis of compost yard is carried out on quarterly basis as informed by the distillery . The last analysis was carried out by external agency in October 2020 . (**Annexure-29**) . Bio-compost analysis is carried out on monthly basis by engaging external agency (**Annexure-20**) . Distillery may develop in house facility for analysis of certain water quality parameters instead of being totally depended on external agency.
13. As per the records, the production and sale of bio-compost manure was made in October 2020 and no further production & sale of bio-compost manure was made till the date of visit. (**Annexure-18A**)
14. Erection work of 40 TPH, 45 ata pressure Incineration boiler with 3 MW turbine was found in progress. Erection of pressure parts of boiler was found in progress.

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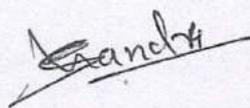
15. Water Sample taken during the visit were analysed. The analysis report of same is given at Annexure-36.

4. CONCLUSION

1. Pant & machinery and equipments installed at Effluent Treatment Plant to achieve ZLD through Bio-composting route were observed and their performance were assessed . Distillery plant was in operation at it rated capacity of 60 KPLD although certain operations e.g. Biomethanation , Bio-composting need to be given attention .
2. High brix of concentrated spent wash need to be controlled and be kept as per CPCB notified norms .
3. Storage capacity of concentrated spent wash (CSW) at lagoons requires to be kept so as to meet the notified norms of CPCB for both the routes i.e. Bio-composting (Existing) and Incineration (Proposed) .
4. Further validation of ETP is recommended after commissioning and stabilization of Incineration boiler with incineration route of ZLD (ETP system) .

5. ACKNOWLEDGEMENT

Our sincere thanks are due to Shri C.k.Dubey , General Manager(Distillery) , Shri Prabhakar Singh , AGM (Distillery), Shri Vaibhav Singh, Officer- EHS and other staff of the distillery for co-operation extended during the visit.



(Subhash Chandra)

Junior Technical Officer(Sugar Tech.)



(J.P. Srivastava)

Consultant (Sugar Engineering)

NATIONAL SUGAR INSTITUTE
An ISO 9001:2015 Certified Institute
Ministry of Consumer Affairs, Food & Public Distribution
Department of Food & Public Distribution
(Government of India)

Puna Distillery

LOG BOOK

Washup Jar	Release in C/L	Date	Time Sent to Still	Receiver	Remark
276556	1200	04/12/20	00:15	RA2	
276556	1200	04/12/20	10:30	RA3	
276556	1200	04/12/20	21:30	RA3	
276556	4800	05/12/20	07:30	RA1	
276556	1200	05/12/20	21:30	RA1	
276556	1200	06/12/20	07:30	RA2	
276556	1200	06/12/20	20:30	RA2	
276556	4800	07/12/20	05:30	RA3	①
276556	1200	07/12/20	18:30	RA3	
276556	1200	08/12/20	06:30	RA1	
276556	1200	08/12/20	19:30	RA1	Plant stopped for
276556	4800	09/12/20	07:30	RA2	② 1.5 hrs from 05:30 P.M. 09:05
276556	1200	09/12/20	19:30	RA2	04.00 hrs from 09:05
276556	1200	10/12/20	06:30	RA3	04.00 hrs from 09:05
276556	1200	10/12/20	18:30	RA3	04.00 hrs from 09:05
276556	1200	10/12/20	18:30	RA3	04.00 hrs from 09:05
276556	1200	11/12/20	06:30	RA1	③
276556	1200	11/12/20	18:30	RA1	④

Bajaj Hindusthan Ltd.

P.D.8

Initial Gravity	Final Gravity	Attenuation	Date	Time Set up	W.S.No.	Div Dip in cent.
1102	1057		07/12	11:30	2	300
1102	1058		07/12	11:15	1	305
1106	1058		08/12	00:30	1	300
1105	1060		08/12	12:30	2	300
1107	1058		04/12	02:30	3	300
1112	1060		05/12	12:00	1	295
1108	1056		05/12	21:00	1	305
1103	1060		06/12	11:00	2	300
1107	1059		06/12	20:00	3	305
1102	1060		07/12	10:45	14	305
1110	1060		07/12	26:45	1	300
1110	1058		08/12	11:00	2	300
1106	1060		08/12	02:15	3	300
1109	1060		09/12	12:00	2	300
1106	1055		09/12	21:15	1	300
1111	1060		09/12	11:30	2	300
1107	1060		11/12	00:30	3	300

Bajaj Hindusthan Ltd.

P.D.8

Initial Gravity	Final Gravity	Attenuation	Date	Time Setup	W/B No.	Dry Dip in ml
1067	1060		12/12	11:30	1	300
1068	1060		12/12	11:30	2	300
1069	1060		12/12	11:30	3	300
1070	1060		12/12	11:30	4	300
1071	1060		12/12	11:30	5	300
1072	1060		12/12	11:30	6	300
1073	1060		12/12	11:30	7	300
1074	1060		12/12	11:30	8	300
1075	1060		12/12	11:30	9	300
1076	1060		12/12	11:30	10	300
1077	1060		12/12	11:30	11	300
1078	1060		12/12	11:30	12	300
1079	1060		12/12	11:30	13	300
1080	1060		12/12	11:30	14	300
1081	1060		12/12	11:30	15	300
1082	1060		12/12	11:30	16	300
1083	1060		12/12	11:30	17	300
1084	1060		12/12	11:30	18	300
1085	1060		12/12	11:30	19	300
1086	1060		12/12	11:30	20	300
1087	1060		12/12	11:30	21	300
1088	1060		12/12	11:30	22	300
1089	1060		12/12	11:30	23	300
1090	1060		12/12	11:30	24	300
1091	1060		12/12	11:30	25	300
1092	1060		12/12	11:30	26	300
1093	1060		12/12	11:30	27	300
1094	1060		12/12	11:30	28	300
1095	1060		12/12	11:30	29	300
1096	1060		12/12	11:30	30	300

Pala Distillery LOG BOOK

Wash In Litres	Mellasses In Q/Ls	Date	Time Spent to Still	Receiver	Remark
12856	1280	12/12/20	05:00	RA2	
12857	1280	12/12/20	10:00	RA2	
12858	1280	13/12/20	06:00	RA3	
12859	1280	13/12/20	19:00	RA3	
12860	5130	14/12/20	05:00	RA1	Flood stopped from 11:50 AM to 12:30 10:50 AM to 12:30
12861	1280	14/12/20	20:00	RA1	Em ducts to be used Pressure from 500g
12862	1280	15/12/20	07:00	RA2	
12863	1280	15/12/20	19:00	RA2	
12864	15420	16/12/20	07:00	RA3	
12865	1300	16/12/20	19:00	RA3	
12866	1300	17/12/20	07:00	RA1	
12867	1300	17/12/20	10:00	RA1	
12868	5200	19/12/20	04:30	RA2	Planters added 09:00 AM onwards 13/12/20 to 18/12/20
12869	1280	19/12/20	06:30	RA2	at MEFF plant Caldor 200
12870	1280	19/12/20	17:00	RA3	Production
12871	1280	20/12/20	05:00	RA3	Production at MEFF plant
12872	1280	20/12/20	17:00	RA1	Production at MEFF plant

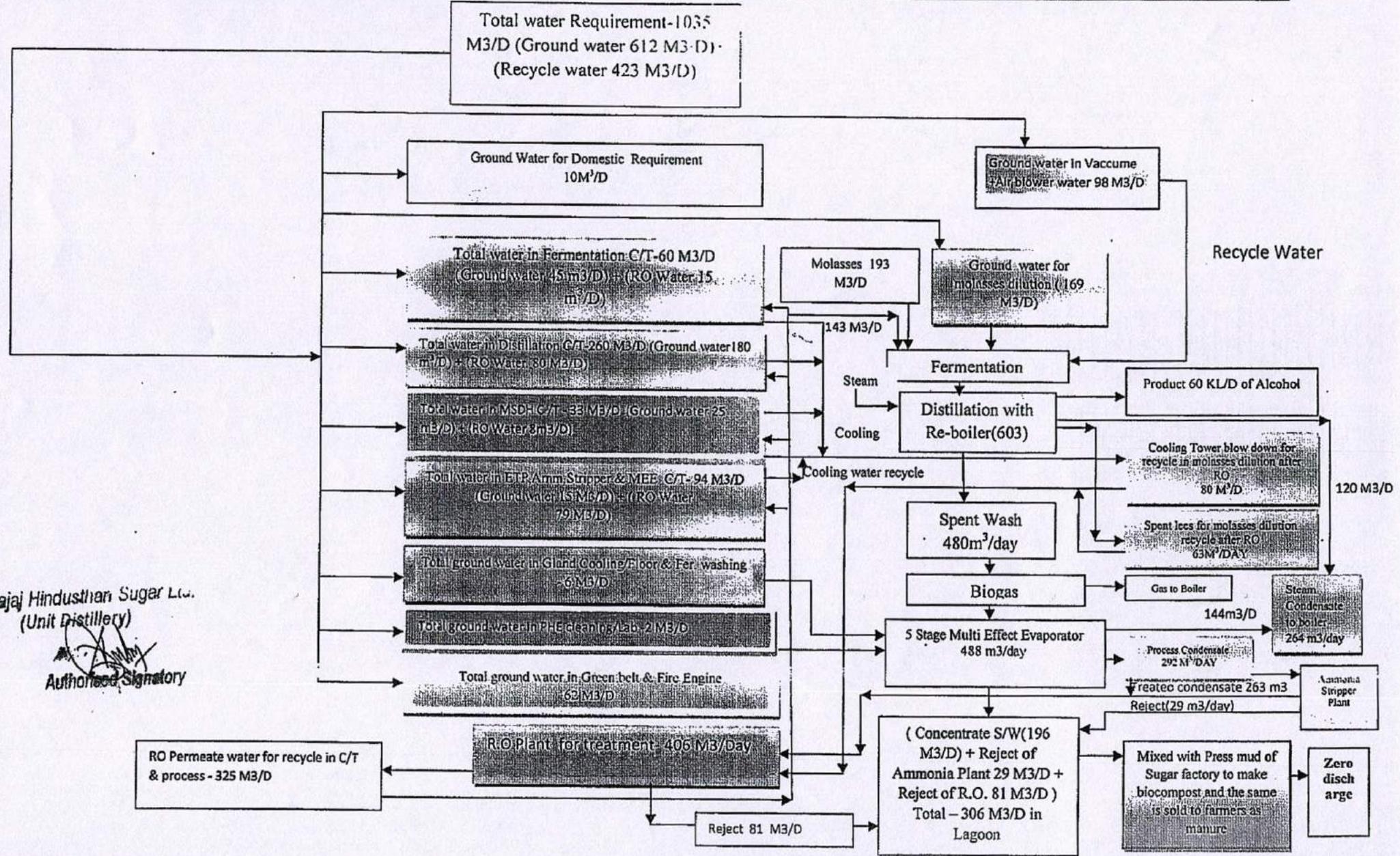
Bajaj Hindusthan Ltd. P.D.8

Initial Gravity	Final Gravity	Alcoholation	Date	Time Set up	WB.No.	Dry Dip in gm
1012	1065		20/12	18:00	1	300
1013	1060		20/12	21:00	2	300
1012	1061		21/12	14:15	2	300
1013	1062		21/12	20:15	2	300
1012	1060		22/12	12:00	1	300
1013			22/12	20:30	2	300

Bajaj Distillery
LOG BOOK

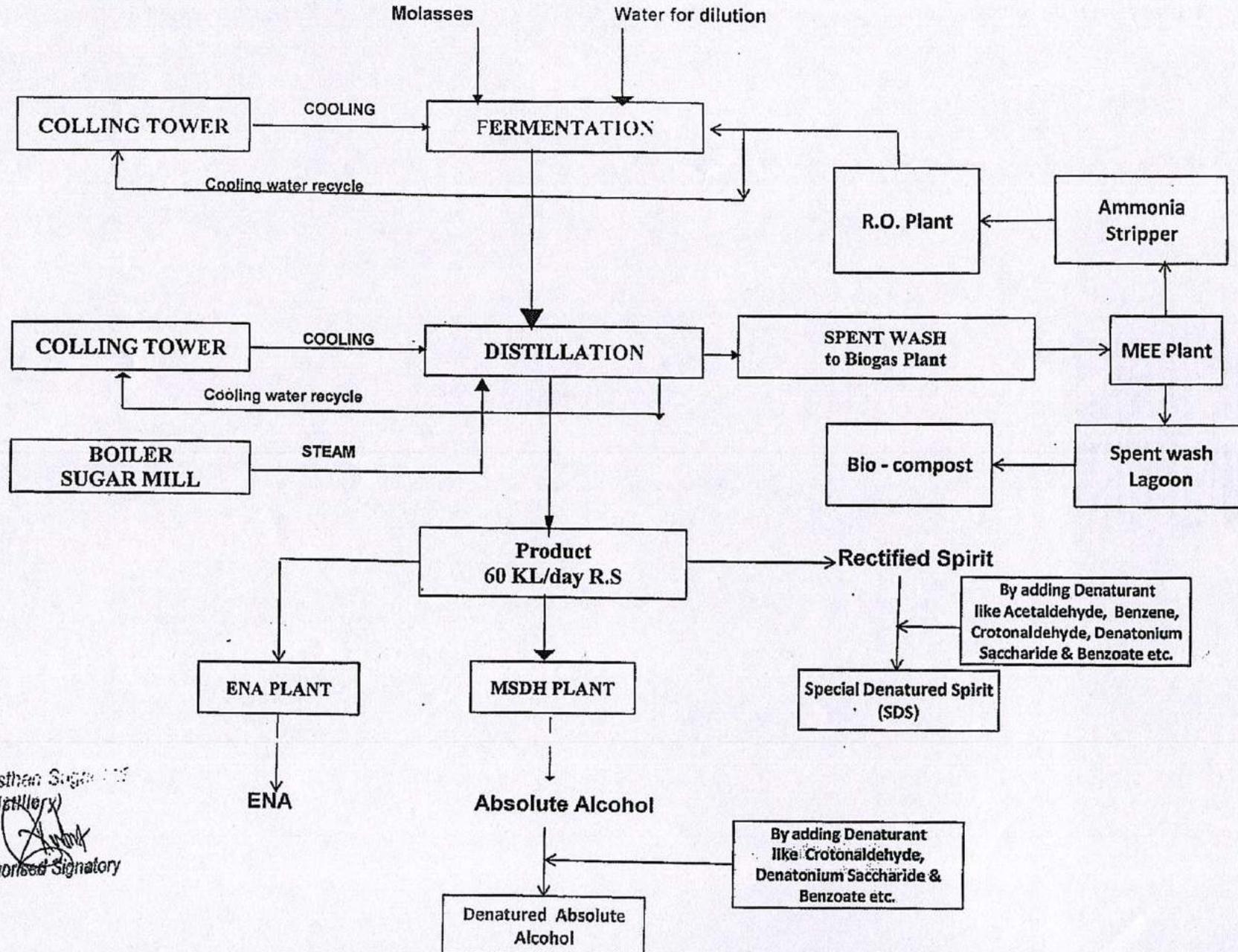
Wash In litres	Distillates in QM	Date	Time Sent to Still	Receiver	Remark
10000	1200	20/12	17:00	RTM	
10000	1200	20/12	18:00	RTM	
10000	1200	20/12	19:00	RTM	(5)
98500	1080	20/12	19:30	RTM	
276558	1200	20/12	17:00	RTM	
273706	1200				(10)
5-120					
Total molasses used from 02/12/20 to 22/12/2020 = 480000 QMts.					
Total working days = 20.12					
Avg = 242374 QMts					

BAJAJ HINDUSTHAN SUGAR LIMITED, PALIA DISTILLERY WATER AND MASS BALANCE (WITH 5 EFFECT MEE + AMMONIA STRIPPER + RO PLANT)



For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)
Authorized Signatory

**Process Flow chart of Plant
Of 60 KL/DAY**



For Bajaj Hindusthan Sugars Ltd
(Unit Distillery)
[Signature]
Authorised Signatory

Annexure - ④

Bajaj Hindusthan Sugar Limited
Paila Distillery

02

Bore-Well Water Log Book

Water Consumption Report of Month *November 2020*

Sr. No.	Date	Initial Reading	Final Reading	Total Water Consumption in m ³	Remarks
1	1/11/20	265332.0	267456.0	2124.0	
2	2/11/20	267455.0	268120.0	665.0	
3	3/11/20	268124.0	269129.0	1005.0	
4	4/11/20	269129.0	269795.0	666.0	
5	5/11/20	269795.0	269161.0	-634.0	
6	6/11/20	269161.0	269161.0	0.0	
7	7/11/20	269161.0	269441.0	280.0	
8	8/11/20	269441.0	269792.0	351.0	
9	9/11/20	269792.0	269898.0	106.0	
10	10/11/20	269898.0	270314.0	416.0	
11	11/11/20	270314.0	270693.0	379.0	
12	12/11/20	270693.0	270886.0	193.0	
13	13/11/20	270886.0	270886.0	0.0	
14	14/11/20	270886.0	271136.0	250.0	
15	15/11/20	271136.0	271496.0	360.0	
16	16/11/20	271496.0	271945.0	449.0	
17	17/11/20	271945.0	272096.0	151.0	
18	18/11/20	272096.0	272230.0	134.0	
19	19/11/20	272230.0	272340.0	110.0	
20	20/11/20	272340.0	272457.0	117.0	
21	21/11/20	272455.7	272565.9	110.2	
22	22/11/20	272565.9	272656.7	90.8	
23	23/11/20	272656.7	272857.9	201.2	
24	24/11/20	272857.9	272932.0	74.1	
25	25/11/20	272932.0	273112.7	180.7	
26	26/11/20	273112.7	273238.2	125.5	
27	27/11/20	273238.2	273389.0	150.8	
28	28/11/20	273389.0	273449.0	60.0	
29	29/11/20	273449.0	273497.5	48.5	
30	30/11/20	273497.5	273557.0	59.5	
31	-	-	-	-	
Total Water Consumption in m ³				7025.0	

Signature (Shift Incharge)

Signature (Production Head)

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

Authorized Signatory

Signature (GM Distillery)

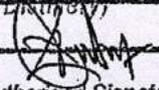
Bajaj Hindusthan Sugar Limited

Paila Distillery

03

Bore-Well Water Log Book

Water Consumption Report of Month... December 2020

Sr. No.	Date	Initial Reading	Final Reading	Total Water Consumption in m ³	Remarks
1	01/12/20	273557.0	273592.5	35.50	
2	02/12/20	273592.5	273738.0	145.50	
3	03/12/20	273738.0	273948.0	210.00	
4	04/12/20	273948.0	274238.0	290.00	
5	05/12/20	274238.0	274598.0	360.00	
6	06/12/20	274598.0	274953.0	355.00	
7	07/12/20	274953.0	275368.0	415.00	
8	08/12/20	275368.0	275696.0	328.00	
9	09/12/20	275696.0	276082.0	386.00	
10	10/12/20	276082.0	276437.0	355.00	
11	11/12/20	276437.0	276744.0	307.00	
12	12/12/20	276744.0	277078.0	334.00	
13	13/12/20	277078.0	277301.0	223.00	
14	14/12/20	277301.0	277609.0	308.00	
15	15/12/20	277609.0	278024.0	415.00	
16	16/12/20	278024.0	278349.0	325.00	
17	17/12/20	278349.0	278603.0	254.00	
18	18/12/20	278603.0	278908.0	305.00	
19	19/12/20	278908.0	279203.0	295.00	
20	20/12/20	279203.0	279518.0	315.00	
21	21/12/20	279518.0	279790.0	272.00	
22	22/12/20	279790.0	280075.0	285.00	
23					
24					
25					
26					For Bajaj Hindusthan Sugar Ltd.
27					(Unit Engineer)
28					
29					Authorized Signatory
30					
31					
Total Water Consumption in m³					

Member (CGWA)



भारत सरकार
केन्द्रीय भूमि जल प्राधिकरण
जल संसाधन, नदी विकास
और गंगा संरक्षण मंत्रालय
Government of India
Central Ground Water Authority
Ministry of Water Resources,
River Development & Ganga Rejuvenation

File No: - 21-4/5155/UP/IND/2018-427

NOC No: - CGWA/NOC/IND/ORIG/2019/4916

Date: - 14 MAR 2019

To

M/s Bajaj Hindustan Sugar Ltd.
Bajaj Bhawan B-10, Sector-3, Noida,
District Gautam Buddha Nagar,
Uttar Pradesh - 201301

Sub: - NOC for ground water withdrawal to M/s Bajaj Hindustan Sugar Ltd. in respect of their existing Distillery unit located at Town Lakhimpur (NPP), Block Lakhimpur, District Kheri, Uttar Pradesh – reg.

Refer to your application dated 29/03/2018 for grant of NOC for ground water withdrawal. Based on recommendation of Regional Director, Central Ground Water Board, Northern Region, Lucknow vide his letter dated 29/11/2018 and further deliberations on the subject, the NOC of Central Ground Water Authority is hereby accorded to M/s Bajaj Hindustan Sugar Ltd. in respect of their existing Distillery unit located at Town Lakhimpur (NPP), Block Lakhimpur, District Kheri, Uttar Pradesh. The NOC is valid from 05/03/2019 to 04/03/2021 and is subject to the following conditions:-

1. The firm may abstract 1,83,700 cu.m/year of ground water through two (2) existing tube wells only. No additional ground water abstraction structures shall be constructed for this purpose without prior approval of the CGWA.
2. Both the wells shall be fitted with digital water flow meter by the firm at its own cost and monthly ground water abstraction data of each well shall be recorded in a log book. Compliance to this condition shall be reported within one month from the date of issue of this letter.
3. M/s Bajaj Hindustan Sugar Ltd., in consultation with the Regional Director, Central Ground Water Board, Northern Region, Lucknow shall implement ground water recharge measures atleast to the tune of 92,650 cu.m/year as proposed, for augmenting the ground water resources of the area. Firm shall report the compliance within six months from the date of issue of this letter. Firm shall also undertake periodic maintenance of recharge structures at its own cost.
4. The photographs of the recharge structures after completion of construction of the same shall be furnished immediately to the Regional Director, Central Ground Water Board, Northern Region, Lucknow for verification under intimation to this office.
5. The firm, at its own cost, shall construct two (2) observation wells (piezometers) at suitable locations and install digital water level recorders for monthly ground water level monitoring in consultation with the Regional Director, Central Ground Water Board, Northern Region, Lucknow. Firm shall install telemetry system in one of the piezometers and share user ID and password of the telemetry system with the Regional Director, Central Ground Water Board, Northern Region, Lucknow.

18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561, Fax: 23382051, 23386743

Website : www.cgwa-noc.gov.in

स्वच्छ सुरक्षित जल - सुन्दर खुशहाल कल

6. The ground water quality shall be monitored once in a year during pre- monsoon period.

7. The ground water monitoring data in respect of S. No. 2, 5 & 6 shall be submitted to the Regional Director, Central Ground Water Board, Northern Region, Lucknow on regular basis at least once in a year.

8. The firm shall ensure proper recycling and reuse of waste water after adequate treatment.

9. Action taken report in respect of S. No. 1 to 8 shall be submitted to CGWA within one year period.

10. This NOC is liable to be cancelled in case of non-compliance of any of the conditions as mentioned in S. No. 1 to 9.

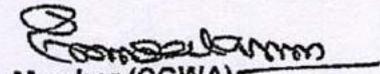
11. The project proponent shall take all necessary measures to prevent contamination of groundwater in the premises failing which the firm shall be responsible for any consequences arising there upon.

12. This NOC is subject to prevailing Central/State Government rules/laws or Court orders related to construction of tubewell/ground water withdrawal/construction of recharge or conservation structure/discharge of effluents or any such matter as applicable.

13. The firm shall report self compliance online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.

14. This NOC does not absolve the applicant / proponent of this obligation / requirement to obtain other statutory and administrative clearances from other statutory and administrative authorities.

15. The NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and be taking decisions independently of the NOC.


Member (CGWA)

Copy to:

1. The Member Secretary, Uttar Pradesh Pollution Control Board, PICUP Bhawan, Third Floor, B-Block, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh.
2. The District Magistrate, District Kheri, Uttar Pradesh for necessary action.
3. The Assistant Director (RCD), Food Safety and Standards Authority of India, Regulatory Compliance Division, FDA Bhawan, Kotla Road, New Delhi – 110002.
4. The Regional Director, Central Ground Water Board, Northern Region, Lucknow. This has reference to your recommendation dated 29/11/2018.
5. The Director, Ground Water Department, Govt. of Uttar Pradesh, 9th floor, Indira Bhawan, Lucknow-226001.
6. Guard File 2018-19.


Member (CGWA)

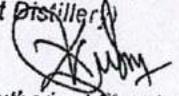
For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

Authorised Signatory

(Based on one month observation)
3. Waste Water generation (KLD)

Date	Borewell M3/day	Spent wash generation (m3/day)	Alcohol production BL/day	Spent wash generation per liter of alcohol	Spent lees (m3/day)	Fermenter washing/Flq. or washing (m3/day)	Process condensate (m3/day)	Distillation colour pit (others) (m3/day)
02.12.2020	145.5	325.80	45416.00	7.17	55.90	7.40	268.00	1.41
03.12.2020	210	416.30	60065.20	6.93	98.20	0.00	410.00	0.13
04.12.2020	285	386.20	60076.00	6.43	101.60	25.10	309.00	1.15
05.12.2020	365	369.70	60000.00	6.16	100.80	37.90	309.00	2.66
06.12.2020	355	387.20	60007.20	6.45	106.90	25.10	275.00	4.80
07.12.2020	415	390.40	60023.70	6.50	105.80	26.40	263.00	1.32
08.12.2020	328	344.40	56256.70	6.12	93.70	31.70	263.00	8.72
09.12.2020	386	393.30	60051.30	6.55	97.50	14.50	293.00	9.05
10.12.2020	355	396.10	60077.20	6.59	94.60	10.30	352.00	13.45
11.12.2020	307	406.40	60070.90	6.77	93.30	11.80	346.00	5.23
12.12.2020	334	398.70	60000.00	6.65	97.40	19.10	336.00	3.59
13.12.2020	223	390.60	60056.00	6.50	93.60	33.20	292.00	1.02
14.12.2020	308	344.20	56252.60	6.12	104.10	8.10	372.00	3.32
15.12.2020	415	390.50	60081.60	6.50	107.40	15.30	344.00	5.99
16.12.2020	325	406.00	60078.50	6.76	111.20	31.30	330.00	8.97
17.12.2020	254	403.80	60085.00	6.72	110.40	28.40	287.00	7.86
18.12.2020	305	180.30	30099.80	5.99	70.80	5.70	111.00	0.01
19.12.2020	295	392.30	60000.00	6.54	116.80	24.70	337.00	4.83
20.12.2020	315	382.36	60092.60	6.36	109.70	20.80	338.00	7.36
21.12.2020	272	381.00	60020.90	6.35	121.60	26.30	317.00	5.48
22.12.2020	285	366.00	60029.00	6.10	114.8	28.00	287.00	1.06
Avg./day	321.39	389.27	59932.58	6.76	104.42	21.37	319.24	4.83

Total operating days upto 22.12.2020=20.17

For Bajaj Hindusthan S.L.
 (Unit Distiller)

 Authorised Signatory

Bajaj Hindusthan Ltd.
E.T.P. OPERATIONS
(MTR. PRO.)

Sl. No.	Parameter	Unit	Shift - A		Shift - B	
			Dig. In	Dig. In	Dig. In	Dig. In
A-	In Flow Date		6-7-03	6-7-03	6-7-03	6-7-03
	Spent wash Feedrate	m ³ /hr.	5.4	5.4	5.4	5.4
	Temperature	°C	4.63	4.63	4.63	4.63
	pH		3.340	3.340	3.340	3.340
	VFA	ppm	1,31,606	1,31,606	1,31,606	1,31,606
	C.O.D.	ppm				
	B.O.D.	ppm				
	T.S.S./M.L.S.S	ppm/%				
B-	Reactor Date					
	Temperature	°C	33.5	34.0	34.0	34.0
	pH		8.10	8.03	8.12	8.12
	Alkalinity	ppm	24066	24500	24000	24000
	VFA	ppm	2070	2230	2095	2095
	C.O.D.	ppm				
	B.O.D.	ppm				
	T.S.S./M.L.S.S	ppm/%	9.1	9.51	9.1	9.1
C-	Over Flow Date					
	pH					
	C.O.D.	ppm	55900	54850		
	B.O.D.	ppm				
	T.S.S./M.L.S.S	ppm/%				
	Sludge recycle	m ³ /hr.	ON	ON	ON	ON
D-	Reduction date	%				
	C.O.D. Reduction	%				
	B.O.D. Reduction	%				
E-	Gas Production	m ³ /day				
	Totalizer reading		SW dig. In	SW dig. In	SW dig. In	SW dig. In
	6.00 A.M.		167074	241385		Recycle dig. In
	2.00 P.M.		167082	241439		
	10.00 P.M.		167123	241493		

Bajaj Hindusthan Ltd.
E.T.P. OPERATIONS
(MTR. PRO.)

Sl. No.	Parameter	Unit	Shift - A		Shift - B	
			Dig. In	Dig. In	Dig. In	Dig. In
A-	In Flow Date		6-7-03	6-7-03	6-7-03	6-7-03
	Spent wash Feedrate	m ³ /hr.	5.4	5.4	5.4	5.4
	Temperature	°C	4.63	4.63	4.63	4.63
	pH		3.340	3.340	3.340	3.340
	VFA	ppm	1,31,606	1,31,606	1,31,606	1,31,606
	C.O.D.	ppm				
	B.O.D.	ppm				
	T.S.S./M.L.S.S	ppm/%				
B-	Reactor Date					
	Temperature	°C	33.5	34.0	34.0	34.0
	pH		8.10	8.03	8.12	8.12
	Alkalinity	ppm	24066	24500	24000	24000
	VFA	ppm	2070	2230	2095	2095
	C.O.D.	ppm				
	B.O.D.	ppm				
	T.S.S./M.L.S.S	ppm/%	9.1	9.51	9.1	9.1
C-	Over Flow Date					
	pH					
	C.O.D.	ppm	55900	54850		
	B.O.D.	ppm				
	T.S.S./M.L.S.S	ppm/%				
	Sludge recycle	m ³ /hr.	ON	ON	ON	ON
D-	Reduction date	%				
	C.O.D. Reduction	%				
	B.O.D. Reduction	%				
E-	Gas Production	m ³ /day				
	Totalizer reading		SW dig. In	SW dig. In	SW dig. In	SW dig. In
	6.00 A.M.		167074	241385		Recycle dig. In
	2.00 P.M.		167082	241439		
	10.00 P.M.		167123	241493		

Signature
Date

Fermentation Sludge Disposal Record

Annexure - 10

Sl. No.	Material	Quantity	Date	Time	Signature
1	Sludge	3 KL			
2	Sludge				
3	Sludge				
4	Sludge				
5	Sludge				
6	Sludge				
7	Sludge				
8	Sludge				
9	Sludge				
10	Sludge				
11	Sludge				
12	Sludge				
13	Sludge				
14	Sludge				
15	Sludge				
16	Sludge				
17	Sludge				
18	Sludge				
19	Sludge				
20	Sludge				
21	Sludge				
22	Sludge				
23	Sludge				
24	Sludge				
25	Sludge				
26	Sludge				
27	Sludge				
28	Sludge				
29	Sludge				
30	Sludge				

For Bajaj Hindusthan Sugar Ltd.
(Unit Distiller)

(Signature)

No.	Date	Material	Round	Remarks	Sign.
	11-11-2020	रसलज	01	3 M. S. S. S.	Shah
	"	रसलज	01	"	Shah
	"	रसलज	01	"	Shah
1	12-11-20	रसलज	01	"	Shah
2	"	रसलज	01	"	Shah
3	"	रसलज	01	"	Shah
4	"	रसलज	01	"	Shah
5	"	रसलज	01	"	Shah
6	"	रसलज	01	"	Shah
1	13-11-20	रसलज	01	"	Shah
2	"	रसलज	01	"	Shah
3	"	रसलज	01	"	Shah
4	"	रसलज	01	"	Shah
5	"	रसलज	01	"	Shah
6	"	रसलज	01	"	Shah
1	14-11-20	रसलज	01	"	Shah
2	"	रसलज	01	"	Shah
1	17-11-20	रसलज	01	"	Shah
2	"	रसलज	01	"	Shah
3	"	रसलज	01	"	Shah
4	"	रसलज	01	"	Shah
5	"	रसलज	01	"	Shah
6	"	रसलज	01	"	Shah
1	18-11-20	रसलज	01	"	Shah
2	"	रसलज	01	"	Shah
3	"	रसलज	01	"	Shah
4	"	रसलज	01	"	Shah
5	"	रसलज	01	"	Shah
1	19-11-20	रसलज	01	"	Shah
2	"	रसलज	01	"	Shah
3	"	रसलज	01	"	Shah
4	"	रसलज	01	"	Shah
5	"	रसलज	01	"	Shah
1	20-11-20	रसलज	01	"	Shah

Bajaj Hindusthan Sugar Ltd., Palia Kalan LakhimpurKHERI

MULTI-EFFECT EVAPORATION PLANT LOG BOOK

Date	Shift		1st Effect		2nd Effect		3rd Effect		4th Effect		5th Effect		6th Effect		7th Effect		8th Effect		9th Effect		10th Effect		Total	
	Run	Stop	Temp	Pressure	Temp	Pressure	Temp	Pressure																
21	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
22	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
23	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
24	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
25	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
26	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
27	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
28	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
29	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
30	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
31	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
32	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
33	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
34	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
35	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
36	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
37	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
38	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
39	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
40	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
41	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
42	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
43	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
44	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
45	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
46	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
47	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
48	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
49	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2
50	14:20	14:45	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2	110	1.2

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

Authorised Signatory

SHIFT - C
ENGINE

SHIFT - B
LAIPI

CONSUMPTION (Tonne)	120.14	120.14	120.14
POWER CONSUMPTION (KWH/HR)	11122.5	11122.5	11122.5
AVERAGE SOLID IN FEED (B)	14.5	14.5	14.5
AVERAGE SOLID IN CONCENTRATE (B)	44.4	44.4	44.4

Bajaj Hindusthan Sugar Ltd., Palia Kalan LakhimpurKHERI

MULTI-EFFECT EVAPORATION PLANT LOG BOOK

Date	Time from	To	Steam (kg)		Water (kg)		Temp. (°C)		Pressure (kg/cm ²)		Flow (kg/hr)		Total
			High	Low	High	Low	High	Low	High	Low	High	Low	
12.12.1973	08.00	10.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	10.00	12.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	12.00	14.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	14.00	16.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	16.00	18.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	18.00	20.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	20.00	22.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	22.00	24.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	24.00	26.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	26.00	28.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	28.00	30.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	30.00	32.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	32.00	34.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	34.00	36.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	36.00	38.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	38.00	40.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	40.00	42.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	42.00	44.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	44.00	46.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	46.00	48.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	48.00	50.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	50.00	52.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	52.00	54.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	54.00	56.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	56.00	58.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	58.00	60.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	60.00	62.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	62.00	64.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	64.00	66.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	66.00	68.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	68.00	70.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	70.00	72.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	72.00	74.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	74.00	76.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	76.00	78.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	78.00	80.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	80.00	82.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	82.00	84.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	84.00	86.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	86.00	88.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	88.00	90.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	90.00	92.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	92.00	94.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	94.00	96.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	96.00	98.00	100	100	100	100	100	100	100	100	100	100	100
12.12.1973	98.00	100.00	100	100	100	100	100	100	100	100	100	100	100

For Bajaj Hindusthan Sugar
(Unit Distillery)
[Signature]
Authorized Signatory

12.12.1973
12.12.1973

SHIFT - C
12.12.1973

12.12.1973

(Based on one month observation)

5. Further treatment/disposal of Condensate/Concentrate

Date	MEE feed rate (kg/day.)	Solid content in feed/brix %/degree	Water evaporation rate(Minimum)(process condensate m3)	Concentrate Generation (kg/day.)	Solid content in concentrate Generation /brix %/degree	Steam required for water evaporation (kg/day.)	Cooling water circulation rate (m3/hr)	Power consumption for Evaporation (KWH)	Steam Economy, (Ltr. water/kg steam)
02.12.2020	441539	19.60	268	143622	43.60	86270.00	450	7932.000	
03.12.2020	585910	19.60	410	177967	55.38	137480.00	450	8350.396	
04.12.2020	466228	21.74	309	158788	57.80	77310.00	450	8288.374	
05.12.2020	475097	22.20	309	161823	56.98	79850.00	450	8309.163	
06.12.2020	470216	21.78	275	185003	50.08	66200.00	450	8227.984	
07.12.2020	480904	21.40	263	143776	45.80	61580.00	450	8721.254	
08.12.2020	442831	20.64	263	79759	45.60	61310.00	450	8494.264	
09.12.2020	495794	18.17	293	137225	45.25	78410.00	450	8617.703	
10.12.2020	538204	18.12	352	177199	45.37	103000.00	450	8789.516	
11.12.2020	547077	18.87	346	217436	46.62	101700.00	450	8711.254	
12.12.2020	556609	18.00	336	410030	44.37	104000.00	450	8488.346	
13.12.2020	566958	20.12	292	198973	46.12	98500.00	450	8659.520	
14.12.2020	554309	18.00	372	160068	44.57	104500.00	450	8543.030	
15.12.2020	551545	16.86	344	145604	45.58	113940.00	450	8703.315	
16.12.2020	529560	18.47	330	127751	45.16	108060.00	450	8625.813	
17.12.2020	480365	19.75	287	101720	44.84	87260.00	450	8963.257	
18.12.2020	161358	19.87	111	34988	42.75	40850.00	450	6208.361	
19.12.2020	558385	19.62	337	240855	45.29	109000.00	450	9513.000	
20.12.2020	546676	18.53	338	213409	44.66	104230.00	450	9384.750	
21.12.2020	526233	19.60	317	187179	45.60	92240.00	450	9534.624	
22.12.2020	508257	21.26	287	131105	44.91	80560.00	450	9493.59	
Avg./day	519784.581	20.436	319.236	175224.591	48.901	94013.386	-	8951.885	3.396
Avg./hrs.	21822.935		13.410	7367.526		3933.871	450	375.164	

CIP Done

Total operating days upto 22.12.2020=20.17

For Bajaj Industries Limited
(Unit Distillery)
[Signature]
Authorized Signatory

NOIDA TESTING LABORATORIES

(An ISO : 9001:2015, ISO 14001:2015 & ISO 45001:2018 & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory
☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503051146, 9999794369

Annexure - 14

Test Report of	Report Code	Date of Issue
Waste Water	WW-041220-01	10/12/2020

ISSUED TO: M/s. Bajaj Hindusthan Sugar Ltd
Palia Distillery, Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn On : 04/12/2020
Sample Drawn By : NTL
Sample Received on : 04/12/2020
Analysis Duration : 04/12/2020 to 10/12/2020
Sample Description : Waste Water (Before MEE)
Sample Quantity : 2lit/Plastic can
Weather Condition : Normal

TEST RESULTS

PHYSICAL EXAMINATION

S.No	Parameter	Test Method	Results	Units
1.	Colour	3025: Part - 4	Dark Brown	-
2.	Odour	3025: Part - 5	Molasses	-
3.	Total Solids	3025: Part - 16	21.74	%

CHEMICAL EXAMINATION

1.	pH	IS:3025(Part-11):1983	4.56	-
2.	Chemical Oxygen Demand (as O ₂)	APHA 5220 B:2005	212400	mg/l

NOTES:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

Authorized Signatory

AUTHORIZED SIGNATORY

NOIDA TESTING LABORATORIES

(AN ISO) : 9001 : 2015, ISO 14001:2015 & ISO 45001:2018 & NABL Accredited Laboratory
 MoEF & CC (Ministry of Environment, Forest & Climate Change), EPPCB & HSPCB Recognized Laboratory
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Test Report of Waste Water	Report Code	Date of Issue
	WW-121120-01	16/11/2020

SENT TO: **M/s. Bajaj Hindusthan Sugar Ltd**
Palia Distillery, Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn On : 12/11/2020
 Sample Drawn By : NTL
 Sample Received on : 12/11/2020
 Analysis Duration : 12/11/2020 to 16/11/2020
 Sample Description : Waste Water (Before MEE)
 Sample Quantity : 2lit/Plastic cane
 Weather Condition : Normal

TEST RESULTS

PHYSICAL EXAMINATION

S.No	Parameter	Test Method	Results	Units
1.	Colour	3025: Part - 4	Dark Brown	-
2.	Odour	3025: Part - 5	Molasses	-
3.	Total Solids	3025: Part - 16	22.90	g/l

CHEMICAL EXAMINATION

1.	pH	IS:3025(Part-11):1983	4.72	-
2.	Chemical Oxygen Demand (as O ₂)	APHA 5220 B:2005	198200	mg/l

NOTES:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY: *[Signature]*

AUTHORIZED SIGNATORY

For Bajaj Hindusthan Sugar Ltd.
 (Unit Distillery)

[Signature]
 Authorised Signatory

NOIDA TESTING LABORATORIES

(An ISO : 9001:2015, ISO 14001:2015 & ISO 45001:2018 & NABL Accredited Laboratory,
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory
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Test Report of	Report Code	Date of Issue
Waste Water	WW-121120-02	16/11/2020

ISSUED TO: **M/s. Bajaj Hindusthan Sugar Ltd**
Palia Distillery, Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn On : 12/11/2020
 Sample Drawn By : NTL
 Sample Received on : 12/11/2020
 Analysis Duration : 12/11/2020 to 16/11/2020
 Sample Description : Waste Water (After MEE)
 Sample Quantity : 2lit/Plastic cane
 Weather Condition : Normal

TEST RESULTS

PHYSICAL EXAMINATION

S.No	Parameter	Test Method	Results	Units
1.	Colour	3025: Part - 4	Dark Brunt Brown	-
2.	Odour	3025: Part - 5	Molasses	-
3.	Total Solids	3025: Part - 16	45.50	%

CHEMICAL EXAMINATION

1.	pH	IS:3025(Part-11):1983	2.98	-
2.	Chemical Oxygen Demand (as O ₂)	APHA 5220 B:2005	356180	mg/l

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

Authorized Signatory

NOIDA TESTING LABORATORIES

An ISO : 9001 : 2015, ISO 14001:2015 & ISO 45001:2018 & NABL Accredited Laboratory
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory
+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST REPORT

Test Report of	Report Code	Date of Issue
Waste Water	WW-041220-02	10/12/2020

ISSUED TO:

M/s. Bajaj Hindusthan Sugar Ltd
Palia Distillery, Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn On : 04/12/2020
Sample Drawn By : NTL
Sample Received on : 04/12/2020
Analysis Duration : 04/12/2020 to 10/12/2020
Sample Description : Waste Water (After MEE)
Sample Quantity : 2lit/Plastic cane
Weather Condition : Normal

TEST RESULTS

PHYSICAL EXAMINATION

S.No	Parameter	Test Method	Results	Units
1.	Colour	3025: Part - 4	Dark Brunt Brown	-
2.	Odour	3025: Part - 5	Molasses	-
3.	Total Solids	3025: Part - 16	57.80	%

CHEMICAL EXAMINATION

1.	pH	IS:3025(Part-11):1983	3.05	-
2.	Chemical Oxygen Demand (as O ₂)	APHA 5220 B:2005	363200	mg/l

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only
- Responsibility of the Laboratory is limited to the invoiced amount only.
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- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer

CHECKED BY

AUTHORIZED SIGNATORY

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

Authorised Signatory

visit
22/12/2020

Annexure 114
33

→ MEE Output Characteristics ←

Particulars	Concentrate s/w	Process Condensate
pH	8.87	5.93
Temp. °C	75°C	55°C
B.O.D	82900 PPM	1380 PPM
C.O.D	169200 PPM	3800 PPM
Total Solid %	44.39 %	NIL
T.D.S %	4500 PPM	492 PPM
T.S.S %	-	NIL
Ammonical Nitrogen (as N)	-	840.6

22/12/2020

Date	Alcohol production in KL	Spirits wash generation (M3)			Lagoon No. 1 (CSW)			Lagoon No. 2
		Initial Reading	Final Reading	Qty	Dip (Cm)	Vol. (M3)	Dip (Cm)	
01/12/20		9234.2	9234.2	0.00	825	4503.28	250	
02/12/20	45416	9234.2	9560.0	325.80	819	4375.28	250	
03/12/20	60062	9560.0	9976.3	416.30	820	4300.00	250	
04/12/20	60076	9976.3	10382.5	406.20	822	4433.31	250	
05/12/20	60080	10382.5	10782.2	399.70	821	4430.36	250	
06/12/20	60082	10782.2	11192.4	387.20	820	4418.77	250	
07/12/20	60085	11192.4	11509.8	390.40	822	4451.70	250	
08/12/20	60087	11509.8	11854.2	344.40	222	4433.07	250	
09/12/20	60091	11854.2	12247.5	393.3	220	4415.47	250	
10/12/20	60094	12247.5	12643.6	396.1	219	4446.82	250	
11/12/20	60097	12643.6	13050.0	406.4	219	4400.48	250	
12/12/20	60100	13050.0	13408.7	390.7	220	4394.76	250	
13/12/20	60103	13408.7	13829.3	390.6	222	4401.40	250	
14/12/20	60106	13829.3	14183.5	344.2	223	4407.51	250	
15/12/20	60109	14183.5	14592.4	390.5	221	4417.30	250	
16/12/20	60112	14592.4	14980	406.6	220	4375.23	250	
17/12/20	60115	14980	15383.8	403.8	220	4303.60	250	
18/12/20	60118	15383.8	15564.1	180.3	215	4220.08	250	
19/12/20	60121	15564.1	15936.1	390.3	217	4276.00	250	
20/12/20	60124	15936.1	16339	390.4	219	4177.15	250	
21/12/20	60127	16339	16720	381.0	220	4189.37	250	
22/12/20	60130	16720	17086	366.0	220	4124.40	250	
23/12/20						4183.806		
24/12/20								
25/12/20								
26/12/20								
27/12/20								
28/12/20								
29/12/20								
30/12/20								
Total								

(RSW)	Lagoon No. 3 (BMSW)		Total Effluent Lagoon (1+2+3)	Signature Shift I/C	Signature ETP I/C	Remarks (if any)
	Vol. (M3)	Dip (Cm)				
636	210	170	526328			3 (Completed) 2 (not)
636	210	170	522978			192332-192971-134
636	207	115	524230			192971-193568-99
636	207	115	52763			193568-193719-106
636	207	115	523336			193719-193861-123
636	207	115	526197			193861-194000-135
636	207	115	529420			194000-194140-142
636	207	115	527601			194140-194279-151
636	207	115	525047			194279-194412-158
636	207	115	523982			194412-194547-165
636	207	115	525240			194547-194670-172
636	207	115	520271			194670-194790-179
636	207	115	527401			194790-194900-186
636	207	115	535091			194900-195000-193
636	207	115	531001			195000-195100-200
636	207	115	527230			195100-195200-207
636	207	115	520661			195200-195300-214
636	207	115	520660			195300-195400-221
636	207	115	491900			195400-195500-228
636	207	115	495310			195500-195600-235
636	207	115	494150			195600-195700-242
636	207	115	500740			195700-195800-249
636	207	115	500740			195800-195900-256
636	207	115	500740			195900-196000-263
636	207	115	500740			196000-196100-270
636	207	115	500740			196100-196200-277
636	207	115	500740			196200-196300-284
636	207	115	500740			196300-196400-291
636	207	115	500740			196400-196500-298
636	207	115	500740			196500-196600-305
636	207	115	500740			196600-196700-312
636	207	115	500740			196700-196800-319
636	207	115	500740			196800-196900-326
636	207	115	500740			196900-197000-333
636	207	115	500740			197000-197100-340
636	207	115	500740			197100-197200-347
636	207	115	500740			197200-197300-354
636	207	115	500740			197300-197400-361
636	207	115	500740			197400-197500-368
636	207	115	500740			197500-197600-375
636	207	115	500740			197600-197700-382
636	207	115	500740			197700-197800-389
636	207	115	500740			197800-197900-396
636	207	115	500740			197900-198000-403
636	207	115	500740			198000-198100-410
636	207	115	500740			198100-198200-417
636	207	115	500740			198200-198300-424
636	207	115	500740			198300-198400-431
636	207	115	500740			198400-198500-438
636	207	115	500740			198500-198600-445
636	207	115	500740			198600-198700-452
636	207	115	500740			198700-198800-459
636	207	115	500740			198800-198900-466
636	207	115	500740			198900-199000-473
636	207	115	500740			199000-199100-480
636	207	115	500740			199100-199200-487
636	207	115	500740			199200-199300-494
636	207	115	500740			199300-199400-501
636	207	115	500740			199400-199500-508
636	207	115	500740			199500-199600-515
636	207	115	500740			199600-199700-522
636	207	115	500740			199700-199800-529
636	207	115	500740			199800-199900-536
636	207	115	500740			199900-200000-543
636	207	115	500740			200000-200100-550
636	207	115	500740			200100-200200-557
636	207	115	500740			200200-200300-564
636	207	115	500740			200300-200400-571
636	207	115	500740			200400-200500-578
636	207	115	500740			200500-200600-585
636	207	115	500740			200600-200700-592
636	207	115	500740			200700-200800-599
636	207	115	500740			200800-200900-606
636	207	115	500740			200900-201000-613
636	207	115	500740			201000-201100-620
636	207	115	500740			201100-201200-627
636	207	115	500740			201200-201300-634
636	207	115	500740			201300-201400-641
636	207	115	500740			201400-201500-648
636	207	115	500740			201500-201600-655
636	207	115	500740			201600-201700-662
636	207	115	500740			201700-201800-669
636	207	115	500740			201800-201900-676
636	207	115	500740			201900-202000-683
636	207	115	500740			202000-202100-690
636	207	115	500740			202100-202200-697
636	207	115	500740			202200-202300-704
636	207	115	500740			202300-202400-711
636	207	115	500740			202400-202500-718
636	207	115	500740			202500-202600-725
636	207	115	500740			202600-202700-732
636	207	115	500740			202700-202800-739
636	207	115	500740			202800-202900-746
636	207	115	500740			202900-203000-753
636	207	115	500740			203000-203100-760
636	207	115	500740			203100-203200-767
636	207	115	500740			203200-203300-774
636	207	115	500740			203300-203400-781
636	207	115	500740			203400-203500-788
636	207	115	500740			203500-203600-795
636	207	115	500740			203600-203700-802
636	207	115	500740			203700-203800-809
636	207	115	500740			203800-203900-816
636	207	115	500740			203900-204000-823
636	207	115	500740			204000-204100-830
636	207	115	500740			204100-204200-837
636	207	115	500740			204200-204300-844
636	207	115	500740			204300-204400-851
636	207	115	500740			204400-204500-858
636	207	115	500740			204500-204600-865
636	207	115	500740			204600-204700-872
636	207	115	500740			204700-204800-879
636	207	115	500740			204800-204900-886
636	207	115	500740			204900-205000-893
636	207	115	500740			205000-205100-900
636	207	115	500740			205100-205200-907
636	207	115	500740			205200-205300-914
636	207	115	500740			205300-205400-921
636	207	115	500740			205400-205500-928
636	207	115	500740			205500-205600-935
636	207	115	500740			205600-205700-942
636	207	115	500740			205700-205800-949
636	207	115	500740			205800-205900-956
636	207	115	500740			205900-206000-963
636	207	115	500740			206000-206100-970
636	207	115	500740			206100-206200-977
636	207	115	500740			206200-206300-984
636	207	115	500740			206300-206400-991
636	207	115	500740			206400-206500-998
636	207	115	500740			206500-206600-1005
636	207	115	500740			206600-206700-1012
636	207	115	500740			206700-206800-1019
636	207	115	500740			206800-206900-1026
636	207	115	500740			206900-207000-1033
636	207	115	500740			207000-207100-1

Date: 15/12/2020

RO Plant Log Book

Time	Feed					Pressure					Reject (m3/hr)	Reject (m3/hr)							
	Feed flow m3/hr	pH	TDS (ppm)	TSS (ppm)	COO (ppm)	HPP	ACF outlet	UF outlet	Feed pump outlet	RO Feed			RO Permeate	RO Reject					
8:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-						
10:00 AM	32.91	6.7	1268	140	3572	3.4	1.4	3.4	1.4	3.0	17	7.5	6.0	24.12	6.2	240	-	582	5.43
12:00 PM	32.71	6.6	1262	142	3612	3.4	1.4	3.4	1.4	2.8	17	7.5	6.0	24.86	6.2	246	-	596	5.56
2:00 PM	32.38	6.6	1260	138	3640	3.4	1.2	3.4	1.2	2.8	17	7.5	6.0	24.90	6.4	286	-	622	6.02
4:00 PM	31.55	6.8	1255	136	3662	3.4	1.2	3.4	1.2	2.8	17	7.5	6.0	24.92	6.3	268	-	646	6.12
6:00 PM	31.62	6.7	1276	132	3680	3.2	1.2	3.2	1.2	2.8	16	7.5	6.0	25.12	6.2	276	-	613	5.95
8:00 PM	32.85	6.7	1282	130	3592	3.4	1.4	3.4	1.4	2.8	16	7.5	6.0	24.95	6.2	272	-	540	5.52
10:00 PM	32.60	6.8	1290	142	3490	3.4	1.4	3.4	1.4	2.8	16	7.5	6.0	25.10	6.3	270	-	680	5.38
12:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

CHEMICAL CONSUMPTION DETAILS

Chemicals	A-Sum	B-Sum	C-Sum	Total
Sodium Hydroxide				15 liter
HCL				3.5 liter
Anti Scale				
Peracetic acid				
Slime				

Remarks: Plant stopped at 11pm due to empty feed tank

FLOW METER READING

RO Feed	Initial FM reading	Final FM reading	Total m3/day
RO Feed	8445.66	8830.06	384.4
RO Permeate	6587.62	6890.14	302.5
RO Reject	1684.63	1756.89	72.26

POWER CONSUMPTION (kwh)

Authorized Signatory:

[Signature]

For Energy...

Date: 16/12/2020

RO Plant Log Book

Time	Feed Flow Rate (m ³ /Hr)	pH	TDS (ppm)	TSS (ppm)	COD (ppm)	Feed			Pressure			Membrane Inlet	Membrane Outlet	Flow (m ³ /Hr)	pH	TDS (ppm)	TSS (ppm)	COD (ppm)	Reject (m ³ /Hr)
						CO ₂ (ppm)	Feed pump outlet	UF outlet	ACF outlet	HPF	Outlet Pressure (PSI)								
8:00 AM	37.10	6.7	1236	140	3480	3.4	1.3	3.0	17	7.5	6.0	23.06	6.4	2912	---	610	105	5.92	
10:00 AM	58.15	6.8	1255	130	3560	3.4	1.4	3.0	15	7.5	6.0	24.55	6.8	2925	---	574	105	5.74	
12:00 PM	32.40	6.8	1260	135	3620	3.4	1.3	2.8	15	7.5	6.0	25.15	6.4	2962	---	575	105	5.75	
2:00 PM	34.10	6.7	1275	138	3680	3.4	1.2	2.8	16	8.5	6.5	24.50	6.2	325	---	605	105	5.76	
4:00 PM	32.86	6.6	1280	142	3650	3.4	1.4	2.9	16	7.5	6.0	23.60	6.3	292	---	536	105	5.77	
6:00 AM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
8:00 PM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
10:00 PM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
12:00 AM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
2:00 AM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
4:00 AM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
6:00 AM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---

CHEMICAL CONSUMPTION DETAILS			
CHEMICALS	A-SM	B-SM	C-SM
Total			
Scale			
HCl			
Ant Scale			
Permangan			
SAB			

Remarks: In Plant 30 ppm of 5.30 ppm/dur to empty of RO feed tank.

FLOW METER READING		POWER CONSUMPTION (kwh)	
RO Feed	RO Permeate	RO Feed	RO Reject
Initial FM reading	8830.06	Final FM reading	9140.26
RO Permeate	6890.14	RO Permeate	7135.81
RO Reject	1756.89	RO Reject	1816.14
Total m3/day		Total m3/day	
		54.25	

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)
Authorized Signatory

Date: 17/12/2020

RO Plant Log Book

Time	Feed										Pressure		Permeate						
	Feed Flow m ³ /hr	pH	TDS (ppm)	TSS (ppm)	COO (ppm)	Feed pump outlet	UF outlet	ACF outlet	DPH Pressure	HPP	Membrane inlet	Membrane outlet	Flow (m ³ /hr)	pH	TDS (ppm)	TSS (ppm)	COO (ppm)	Reject (m ³ /hr)	Reject (m ³ /hr)
8:00 AM	27.10	6.6	1240	136	2576	3.4	1.5	3.0	16	-	7.5	6.0	24.32	6.2	286	-	-	15	4.6
10:00 AM	24.95	6.7	1180	142	2640	3.4	1.4	2.9	16	-	8.0	6.5	24.25	6.3	292	-	612	12	5.7
12:00 PM	30.80	6.7	1210	140	2720	3.4	1.5	2.9	16	-	8.0	6.5	24.09	6.2	282	-	640	10	5.7
2:00 PM	25.10	6.5	1230	145	2585	3.4	1.5	3.0	15	-	7.5	6.0	25.0	6.4	275	-	40	5	5.0
4:00 PM	28.50	6.6	1130	158	2680	3.4	1.5	2.9	15	-	8.0	6.5	24.50	6.1	225	-	40	5	5.0
6:00 PM	32.25	6.8	1250	144	2540	3.4	1.5	3.0	16	-	7.5	6.0	24.34	6.3	221	-	40	5	5.0
8:00 PM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10:00 PM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
12:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

CHEMICAL CONSUMPTION DETAILS				
CHROMIUM	A-SHA	B-SHA	C-SHA	Total
SODIUM HYDROXIDE				
HCL				
ANTI-SCALED				
PERACETIC				
SMS				

FLOW METER READING	
Initial FM reading	9447.26
RO Feed	9447.56
RO Permeate	7378.26
RO Reject	1878.94

POWER CONSUMPTION (kwh)	
Total m3/day	51.2
Final FM reading	1878.94

Remarks: 1. Total reject of 6:30 pm to 6:00 am is 1878.94 kwh

For Bepi Industries Sugar Ltd.
(Unit Distillery)
Authorized Signatory

UNIVERSITY OF MALAYA, DUSUN LAKHIMULI NEIH (U.L.N.)
RO Plant Log Book

Date: 18/12/2020

Time	Feed					Pressure					Permeate					Reject recycle (m ³ /hr)	Reject (m ³ /hr)		
	Feed Flow m ³ /hr	pH	TDS (ppm)	TSS (PPM)	COD (PPM)	Feed pump outlet	UFF outlet	ACF outlet	HPP		Membrane Inlet	Membrane outlet	Flow (m ³ /hr)	pH	TDS (PPM)			TSS (PPM)	COD (PPM)
									Outlet Pressure	RPM									
8:00 AM	5.2	6.2	1850	135	3575	3.4	15	3.0	16	---	7.5	6.0	24.10	6.2	275	---	---		
10:00 AM	6.4	6.4	1740	142	3660	3.4	15	3.0	16	---	7.5	6.0	25.50	6.5	275	---	---		
12:00 PM	5.2	6.0	1820	145	3540	3.4	14	3.0	16	---	7.0	6.0	24.50	6.4	275	---	---		
2:00 PM	5.4	6.5	1950	146	3565	3.4	15	3.0	15	---	7.5	6.0	25.10	6.2	275	---	---		
4:00 PM	5.2	6.2	1810	136	3675	3.4	15	3.0	15	---	7.0	6.0	24.50	6.5	275	---	---		
6:00 PM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
8:00 PM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
10:00 PM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
12:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
2:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
4:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
6:00 AM	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		

FLOW METER READING		POWER CONSUMPTION (kwh)	
RO Feed	Initial FM reading	Final FM reading	Total m ³ /day
RO Feed	9447.56	9738.56	2910
RO Permeate	7378.26	7607.86	2310
RO Reject	1875.44	1930.44	35

CHEMICALS	CHEMICAL CONSUMPTION DETAILS			Total
	A-Shift	B-Shift	C-Shift	
Sodium hypochlorite				0.3
HCL				3.525
Hyd Sulfuric				6.314
Peracetic acid				
SMSS				

Remarks: 1. 140.5 Tapped at 57pm due to empty of RO Feed tank.

For Faizal Hudaib...
Signature: [Signature]
Authorised Signatory

19.12.2020

CH 11

Reverse 4.11001 of 2.22/bm that is supply of Adm. H. H. H.

2-EM CAL CONSUMPTION DETAILS				
1-EMCAL	1-5M	8-5M	0-5M	Total

FLOW METER READING			
RO Feed	RO Permeate	RO Feed	Initial FM reading
1930.44	7607.86	9138.56	
1984.47	7855.35	10050.64	Final FM reading

POWER CONSUMPTION (kWh)

Time	Feed flow rate (m ³ /hr)	pH	TDS (ppm)	TSS (ppm)	ROD (ppm)	ROD (ppm)	Feed pump outlet	UF2 outlet	ACF outlet	HPF outlet pressure (RPM)	Monitors RPM	Monitors outlet	Flow (m ³ /hr)	OR	ROD (ppm)	TSS (ppm)	ROD (ppm)	Reject (m ³ /hr)	Reject (m ³ /hr)
8:00 AM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
9:00 AM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
10:00 AM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
11:00 AM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
12:00 PM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
1:00 PM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
2:00 PM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
3:00 PM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
4:00 PM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
5:00 PM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
6:00 PM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
7:00 PM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				
8:00 PM	3.0	7.5	158	158	3.0	3.0	1.4	1.4	1.4	16	7.5	6.0	2.98	6.2	2.5				

Signature

For 1-5M

20/12/2020

Time	Feed					Permeate					Reject					Reject recycle (m ³ /hr)	Reject (m ³ /hr)		
	Feed Flow (m ³ /hr)	pH	TDS (ppm)	TSS (ppm)	COD (PPM)	Feed pump outlet	UFF outlet	ACF outlet	ROD		Membrane inlet	Membrane outlet	Flow (m ³ /hr)	pH	TDS (PPM)			TSS (PPM)	COD (PPM)
									Outlet Pressure	PPM									
8:00 AM	34.30	6.8	1280	138	3580	3.4	1.4	3.0	16	—	7.5	6.0	23.80	6.1	275	—	—	—	—
10:00 AM	34.80	6.7	1280	136	3560	3.4	1.5	2.9	15	—	7.0	5.5	24.10	6.9	272	—	—	—	—
12:00 PM	34.20	6.3	1310	145	3610	3.4	1.5	3.0	15	—	7.5	6.0	24.30	6.4	262	—	—	—	—
2:00 PM	34.75	6.2	1340	140	3590	3.4	1.4	2.9	16	—	8.0	6.5	23.80	6.5	286	—	—	—	—
4:00 PM	34.55	6.6	1290	140	3640	3.4	1.5	3.0	16	—	7.5	6.0	23.90	6.1	270	—	—	—	—
6:00 PM	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
8:00 PM	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
10:00 PM	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
12:00 AM	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
2:00 AM	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
4:00 AM	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
6:00 AM	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—

CHEMICALS	A-Shift	B-Shift	C-Shift	Total
NaOH - 40%				
HCl				
Ammonia				
CaSO4				
Others				

	Inlet FM reading	Final FM reading	Total flow (m ³)
RO Feed	10050.66	10058.66	8.00
RO Permeate	7855.35	8015.53	1660.18
RO Reject	1989.42	2014.50	25.08

For Bajaj Hindustan Sugar Ltd.
(Unit Distillery)

(Signature)
Authorized Signatory

Remarks: Plant stopped at 11:30 AM / due to maintenance work.

For Bepoj Hindustan Sugar Ltd.
 (Unit Director)
 Authorized Signatory

169

Remarks: Plant stopped at 4:30 pm due to supply of RO feed failure.

CHEMICAL CONSUMPTION DETAILS			
CHEMICALS	A-SHIFT	B-SHIFT	C-SHIFT
			TOTAL
RO Feed			
RO Inverse			
RO Reject			
Am Syden			
Permoxan			
SMS			

FLOW METER READING			
Initial FM reading	109728.66	10595.66	Final FM reading
RO Feed	8075.55	8287.80	
RO Inverse	20113.52	20928.98	
RO Reject			

Time	Feed Flow m ³ /hr	PH	TDS (ppm)	TSS (ppm)	COD (ppm)	Feed pump outlet	UF outlet	ACF outlet	HFF		Methano tank	Membrane outlet	TDS (ppm)	PH	TDS (ppm)	ISS (ppm)	COD (ppm)	Reject m ³ /hr	
									Outlet Pressure	NFM									
8:00 AM	32.10	6.7	1270	156	9510	3.4	1.5	3.0	15	---	7.5	6.0	23.10	6.1	272	---	---	---	---
10:00 AM	32.45	6.6	1260	170	9500	3.4	1.4	3.0	15	---	8.0	6.5	25.20	6.4	272	---	---	---	---
12:00 NM	31.91	6.5	1300	174	9620	3.4	1.4	2.9	16	---	7.5	6.0	21.10	6.2	272	---	---	---	---
2:00 PM	31.80	6.8	1345	198	9640	3.4	1.5	3.0	16	---	7.0	5.5	21.40	6.3	280	---	---	---	---
4:00 PM	32.10	6.6	1290	174	9590	3.4	1.4	2.9	15	---	7.5	6.0	23.00	6.1	272	---	---	---	---
6:00 PM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
8:00 PM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
10:00 PM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
12:00 AM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
2:00 AM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
4:00 AM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---
6:00 AM	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---	---

21/12/2020

BOJAL MANCIBAN SUGAR LTD.
Distillery Unit, Palla Kalan, Dist: Lakhimpur Kheri (U.P.)
RO Plant Log Book

Date	Feed				Parameters				Parameters				RO Feed (LPH)	RO Prod (LPH)	
	PH	TDS (ppm)	CaCO ₃ (ppm)	Hardness (mg/L)	UPP (mg/L)	ROV (mg/L)	ROV (ppm)	ROV (ppm)	ROV (ppm)	ROV (ppm)	ROV (ppm)	ROV (ppm)			ROV (ppm)
12/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
13/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
14/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
15/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
16/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
17/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
18/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
19/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
20/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
21/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
22/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
23/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
24/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
25/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
26/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
27/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
28/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
29/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
30/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15
31/11/18	7.5	100	100	100	15	2.5	15	15	15	15	15	15	15	15	15

CHEMICAL CONSUMPTION DETAILS				
Chemical	A-50A	B-50A	C-50A	Total
Sulfonate				
RO				
1st Stage				
2nd Stage				
3rd Stage				

FLOW METER READING		TOTAL (CM ³ / DAY)	
RO Feed		RO Feed	
RO Product		RO Product	
RO Reject		RO Reject	

Remarks

For Bajaj (Signature)
 Date: 12/11/18

A no. 10-1

DATE INITIAL READING FINAL READING FLOW (KL) AMMONIA INLET (mg/l) INITIAL READING FINAL READING FLOW (KL) AMMONIA STRIPPER OUT-LET PRODUCT AMMONIA OUTLET (mg/l) REMARKS

DATE	INITIAL READING	FINAL READING	FLOW (KL)	AMMONIA INLET (mg/l)	INITIAL READING	FINAL READING	FLOW (KL)	AMMONIA STRIPPER OUT-LET PRODUCT	AMMONIA OUTLET (mg/l)	REMARKS
15-12-2023										
16-12-2023										
17-12-2023										
18-12-2023										
19-12-2023										
20-12-2023										
21-12-2023										
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29-01-2024										
30-01-2024										
31-01-2024										

Operator Signature

Shift - A

Shift - B

Shift - C

HOD Signature

Unit Head Signature

(Distillery)

AMMONIA STRIPPER

bajaj SUGAR

Bajaj Hindusthan Sugar Limited #
 TC - 13, 6th Floor, Vibhuti Khand, Gomtinagar
 Lucknow - 226010, Uttar Pradesh.
 Phone No. 0522-4971604 Fax No. 0522-2728662

Reg. Office - Golagokaranath, Lakhimpur Kheri
 District: Kheri, Uttar Pradesh - 262802
 Corp Id No - L15420UP1931PLC065243
 PAN No: AAACB4351J
 www.bajajhindusthan.com

Your vendor number with us 1008392
 M/s
 MM ENVIRO PROJECTS PVT LTD #
 Plot No.1A,Akanksha Arcade,
 KDK College Road,Nandanvan,,
 440009 NAGPUR-Nagpur
 Maharashtra
 Phone No : 9422112183
 PAN No : AACDM8278L
 GST Reg No : 27AADCM8278L1LZS

Purchase order
 PO Number : 2100294439
 PO Date : 10.11.2020

Contact Person
 Mr. Udai Nath Ojha
 Pur Group : IKO GENERAL
 Phone No : 0522 4971607
 Mobile No : 9711991668

Please deliver / invoice to :

Bajaj Hindusthan Sugar Ltd Unit : Palia Distillery
 Bhira Road 262902 - Palia Kalan Lakhimpur
 GST Reg No: 09AAACB4351J1ZQ

Terms of delivery: FOR PALIA-DISTILLERY

Terms of payment: as under
 AGAINST COMPARATIVE CHART APPROVAL

GST- 18% ETXRA

P&F- INCLUSIVE IN ABOVE PRICE

FREIGHT- INCLUSIVE

Materials to be dispatched as per delivery mentioned in PO through approved transport.

Note:-

Water & Lighting - IN BHSL SCOPE

LABOUR HUTMENT - SPACE TO BE PROVIDED BY BHSL

ACCOMMODATION FOR ENGINEER- GUEST HOUSE ROOM IN BHSL SCOPE

PAYMENT TERMS - Advance 10%, 5% Against submission of drawing, 70 % Against material receipt at site on prorata basis. & 15% Against PBG (5% during seeding in the digester and 10% Against PBG after commissioning /performances).

WARRANTY- 12 months from date of startup or 18 months from date of dispatch of the equipment, whichever is earlier.

DELIVERY WITHIN - 5 MONTHS.

S.No	Indent No	itm No	Code	Description	Order qty./Unit	Price	Discount	Disc Value	Net Value
10	1100228338	00010	5000010469	MOD & RECTIF. IN WATER TREATMENT PLANT	1.000	11000000.00	INR		11000000

For Bajaj Hindusthan Sugar Ltd.
 (Unit Distillery)

(Signature)
 Authorised Signatory

S.No	Indent No	Itm No	Code	Description	Order qty./Unit	Price	Discount	Disc Value	Net Value
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MODIFICATION & RECTIFICATION IN EXISTING WATER TREATMENT PLANT

Condensate Polishing Unit

(Capacity -580 M3/day + 270 M3/Day)

RAW CONDENSATE CHARACTERISTICS:

Following are the main characteristics of the condensate reaching to CPU:

SN PARAMETERS RAW CONDENSATE INORGANIC EFFLUENT

1. Flow 580 (m³/day) 270 (m³/day)
2. Ph 2.5 7 # 7.5
3. BOD 3500 mg/L -
4. COD 7000 mg/L 250 mg/L
5. TDS 300 mg/L 1900 mg/L
6. TSS 100 mg/L 100 mg/L
7. VFA 3500 mg/L --
8. Temperature 40 Deg C

The treated condensate form the CPU will have following parameters

(a) Characteristics at outlet of ACF: -

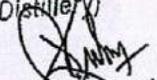
SN Parameters Treated Condensate

- 1 Flow rate 830 m³/day
- 2 Ph 6.5-7.5
- 3 BOD < 20 ppm
- 4 COD < 200 ppm
- 5 TSS < 10 ppm
- 6 TDS 1000-1500 mg/L
- 6 Temp Ambient

Offer No: MMEPPL/CPU/BHL PALIA/011/R-2 Date: 19/10/2020

SECTION - V: EQUIPMENT FOR CPU # 580 KLD LIST:

1. TRANSFER PUMPS AT RECEIVING SUMP
- Type Horizontal, centrifugal, non-clog, gland pack
MOC SS All
Duty Conditions 30 m³/hr, 12 m head
KW A p p r o x . 3 . 7 5 KW
Quantity. 2 nos. [1 W + 1 SB]
Make Kirloskar/Indo

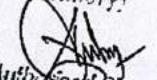
For Bajaj Hindusthan Sugar
(Unit Distillery)

Authorised Signatory

S.No	Indent No	itm No	Code	Description	Order qty./Unit	Price	Discount	Disc Value	Net Value
				2. AGITATOR FOR NEUTRALIZATION TANK					
				Qty 1 no.					
				MOC Wetted Parts. SS 304					
				Power 0.75 Kw					
				Make MM Enviro					
				Qty 1 No.					
				3. ALKALI DOSING SYSTEM					
				Dosing Tank					
				Qty 1 No					
				MOC HDPE					
				Capacity 3000 Ltrs.					
				Make MM ENVIRO					
				Dosing Pump					
				Qty 2 nos. [1 W + 1 SB]					
				CAPACITY 400 LPH					
				MOC Shaft/Impeller/SS304					
				Make Positive Metering/Alpha Helical					
				Mixer					
				Qty. 1 no.					
				MOC SS304					
				Power 0.75 Kw					
				Make MM Enviro					
				4. TUBE SETTLER FOR PRIMARY LAMELLA CLARIFIER					
				Type Chevron Shaped PVC Tube Settler					
				MOC PV					
				Make MM Aqua/Cool deck/Equiv.					
				Qty 1 lot					
				5. SLUDGE PUMPS					
				Type Horizontal, centrifugal, non-clog, gland pack.					
				MOC CI Body, SS-304 Internal					
				Duty Conditions 5 m ³ /hr, 12 m head					
				KW A p p r o x . 0 . 7 5 K W					
				Quantity. 2 nos. [1 W + 1 SB]					
				Make Kirloskar/Indo					
				6. UASB FEED PUMPS					
				Type Horizontal, centrifugal, non-clog, gland pack					
				MOC CI Body, SS-304 Internal					
				Duty Conditions 30 M ³ /HR @ 15 m head					
				RPM 2900					

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)


Authorised Signatory

S.No	Indent No	itm No.	Code	Description	Order qty./Unit	Price	Discount	Disc Value	Net Value
				POWER 3.75 Kw Quantity. 2 nos. [1 W + 1 SB] Make Kirloskar/Indo 7 UASB G-L-S-S MOC FRP Hood supported on MSEP Frames Quantity 1 lot Components The UASB GLSS Shall consists of the Upper Dome, Overflow Gutters, Gas Connectors and Lower Domes, MS Support frames, etc MOC The Dome / Baffle Plate / Overflow Gutters shall be made from 3 mm thk FRP Plates. The Domes shall be supported on the Structure fabricated out of MS Angle and Channel and painted with Epoxy Paint. Feed Distribution System SS 304 Feed Distribution System Make MM Enviro 8 NUTRIENT DOSING SYSTEM Dosing Tank Qty 1 No. MOC HDPE Capacity 500 Ltrs. Make Syntax / Plasto Dosing Pump Qty 2 nos. [1 W + 1 SB] Flow 0-30 LPH MOC PP TYPE Electronic diaphragm Make Positive/SR Metering 9 AIR GRID WITH DFFUSER MEMBRANES FOR AERATION TANK Air Grid 1 Lot MOC SS 304 Diffuser Membrane 1 lot Type Tubular MOC EPDM Make SSI/ Scogen / Nopon / Equiv					

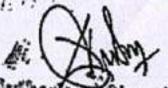
For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)

Authorized Signatory

S.No	Indent No	Item No	Code	Description	Order qty./Unit	Price	Discount	Disc Value	Net Value
		10		AIR BLOWER FOR AERATION TANK Type Twin Lobe Type MOC Cl all Duty Conditions 850 m3/hr., 0.5 kg/cm2 motor rating Approx. 18.75 KW Qty 2 Nos (1W+1SB) Make TMVT/Everest/Equiv.					
		11		TUBE DEK FOR SECONDARY CLARIFIER Dimensions 3.5m X 3.5m x 2.5m SWD Type Chevron Shaped PVC tube Settler Vertical Height 500 mm Inclined at 60 Deg with Horizontal MOC PVC Make MM Aqua / Cool Dek Qty 1 Lot					
		12		SLUDGE RECIRCULATION PUMP Type Self-priming, centrifugal, non-clog MOC CI Body, SS-304 Internal Duty Conditions 20 m3/hr, 10 m head KW Approx. 2.25 KW Quantity 2 nos. [1 W + 1 SB] Make Kirloskar/Indo					
		13		EQUIPMENTS FOR COMBINED FLOW OF 850 M3/DAY HOCL DOSING SYSTEM HOCl Dosing Pump Cap 0-25 LPH MOC PP Type Electronic metering pump Qty 2 nos. [1 W + 1 SB] Make Positive/SR Metering Dosing Tank Cap 500 Ltr. MOC HDPE Qty 1 No. Make Sintex /Plasto					
		14		COAGULANT DOSING SYSTEM FOR HRSCC Dosing Pump Cap 0-25 LPH					

For Batej Purand...
(Unit Order)

[Signature]
Authorized Signatory

S.No	Indent No	Itm No	Code	Description	Order qty./Unit	Price	Discount	Diso-Value	Net Value	
				MOC PP Type Electronic metering pump Qty 2 nos. [1 W + 1 SB] Make Positive/SR Metering Dosing Tank Cap 500 ltr MOC HDPE Qty 1 no. Make Sintex/Plasto Dosing Tank Mixer Qty. 1 No. RPM 100-150 MOC SS 304 Power 0.37 KW Make MM Enviro 15 FLASH MXER Qty 1 no. MOC SS 304 RPM 100 Motor 0.75 Kw Make M M Enviro Qty 1 No. 16 HRSCC MECHANISM Type Slow Speed Centrally Driven Dimensions 6.3 m Dia. x 3.5m SWD MOC MS Epoxy Make MM Enviro Power 1.5 Kw RPM 6-7 Qty 1No. 17 SLUDGE PUMPS Type Non-Clog, Horizontal, centrifugal, gland pack MOC CI Body, SS304 Internal Duty Conditions 5 m3/hr, 10 m Head KW Approx. 0.75 KW Quantity 2 no. Make Kirloskar/Indo 18 FILTER FEED PUMPS Type Centrifugal, Horizontal						

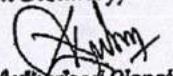

 Authorized Signatory

S.No	Indent No	Item No	Code	Description	Order qty./Unit.	Price	Discount	Disc Value	.Net Value
				MOC CI-All					
				Duty Conditions 45 m3/hr, 30 m Head					
				KW Approx 7.5 KW					
				Quantity 2 nos. [1 W + 1 SB]					
				Make Kirloskar/Indo					
				19 PRESSURE SAND FILTER (PSF)					
				Qty 1 no. Horizontal Filter					
				Capacity 40 m3/hr					
				MOC MSEP					
				Filter Dimensions 1800 mm Dia. x 1800 mm HOS.					
				Pipeline & Valve Size 150 NB					
				Filter Media Sand + Gravel					
				Valve Butterfly Valve					
				Make Kartar/Delvalve/L & T					
				Type Vertical					
				Make M M Enviro					
				Qty 1 no.					
				20 MULTI GRADE FILTER (ACF)					
				Qty 1 no. Horizontal Filter					
				Capacity 40 m3/hr.					
				MOC MSEP					
				Filter Dimensions 1800 mm Dia. x 1800 mm HOS					
				Pipeline & Valve Size 100 NB					
				Filter Media Sand + Gravel + Activated Carbon					
				Valve Butterfly Valve					
				Make Kartar/Delvalve/L & T					
				Type Vertical					
				Make MM Enviro					
				Qty 1 no.					
				21 INSTRUMENTS					
				Rotameter 1 lot					
				Liquid Flow Meter 3 Nos					
				Make Aster/Eureka/Equiv					
				Pressure Gauges 1 Lot					
				Make GIC/Wika					
				Level Switches 1 lot					
				Type Floaty					
				Make Aster/Equiv					
				22 PIPING & VALVES					

For Bajaj Hindustani
(Unit Distillery)
Authorized Signatory

S.No	Indent No	Itm No	Code	Description	Order qty./Unit	Price *	Discount	Disc Value	Net Value	
				Piping Before Equalization Tank : 33 304 Piping After Equalization Tank: MS Class C Valves : CI Body , SS internals 23 MBBR Media Purpose For Immobilization of Bacterial Film Details PP Cylindrical Media , 25 mm Dia x 40 mm Long MOC PP Surface Area 400 m2/m3 Make Bio Tech / Equivalent Qty Lot 24 ELECTRICAL WORKS MCC Control Panel 1 No. Make MM Enviro MOC MS Powder coated Panel Type Compartmentalized Contactors Make Siemens / Schneider/L & T MCB/SFU WITH OLR 1 lot as required Cabling 1 Lot Cabling Type Flexible Make Polycab / Havels 25 SLUDGE HANDLING SYSTEM DECANTER Type Solid Bowl Type MOC SS 304 Flow 2 m3/hr Power 5 kw Make Alfa Laval Qty 1 Nos DECANTER FEED PUMPS Type Screw Pump Flow, Head 3 m3/hr @ 12 m head Power 1 HP MOC CI all Qty 2 Nos Make Roto / Positive POLYDOSING SYSTEM Poly Dosing Tank 2000 Ltrs HDPE Tank						

For Bajaj Hindusthan Sugar
(Unit Distillery)


Authorized Signatory

S.No	Indent No	Itm No	Code	Description	Order qty./Unit	Price	Discount	Disc Value	Net Value
				Poly Dosing Tank Agitator 1 HP, 100 RPM, SS Agitator					
				Poly dosing Pumps 0-50 LPH , 2 kg/cm2 , 2 Nos					
				Gross Price		11000,000.00	INR		11000,000.00
				Taxes on the PO		0.00			1,980,000.00
				IGST 18% Goods_I TC_FC					
HSN Code - 8421 21 90 Delivery Date - 31.03.2021									

For Bajaj Hindustani
 (Unit Distillery)

 Authorized Signatory

S.No	Indent No	Item No	Code	Description	Order qty./Unit	Price	Discount	Disc Value	Net Value
					Total net value (Tax Exclusive)		INR		11,000,000.00
Amount in Words : One Crores Ten Lakhs only									

General Terms and Conditions:

1. Invoice must be prepared separately for each individual order consignment and send in duplicate.
2. Supplier code, HSN/SAC number, PO number and Item code number must be mentioned in the challan(s)/Invoices.
3. Supplier code, HSN/SAC number, PO number and Item code number must be mentioned in the challan(s)/Invoices.
4. All necessary details of suppliers should be uploaded by supplier on GSTN portal without waiting for last prescribed date.
5. Acknowledged copy of delivery challan must be attached with invoice.
6. You must intimate the dispatch particulars immediately on dispatch to us by Email/Phone/Courier.
7. Any type of supply v/s the receipts mismatch attributable to supplier should be rectified within two days.
8. Due payment of GST against the supply under reference should be paid / deposited to the appropriate account within prescribed time limit. In case of any failure in making timely payment of due GST by supplier, we reserve the right to recover from supplier the loss of ITC and interest thereon, if any.
9. Prescribed E-way bill as per GST rules should be generated by the supplier with all necessary, correct and prescribed information / inputs and be sent along with the supply / consignment to avoid any difficulty during the transit of material and supplier shall be responsible for any consequence whether financial or otherwise, if proper E-way bill is not found to be available with consignment during the transit of material.
10. In case of any transit delay due to some unavoidable reasons, the supplier should timely revalidate the said E-way bill to avoid any holdup / seizer of goods during transit. However the supplier shall be responsible for any failure to timely revalidate the same.
11. In case the vendor is availing the scheme of Composition, it should declare the said status on the invoice itself.
12. The vendor should submit the self-certified copy of his PAN card along with complete address.
13. The validity of this PO shall expire on 30th day from the specified delivery date / schedule, unless an extended period is granted by BHSI in writing at its absolute discretion. In the event BHSI grants an extended period, including variation of price as also addition of fresh terms and conditions and it shall be at liberty to vary, alter or amend the terms & conditions to such fresh terms & conditions of supplying.
14. Jurisdiction: All disputes shall be subjected to Lucknow Jurisdiction.
15. Please sign and return the duplicate copy of this order as a token of acceptance.

For - Bajaj Hindusthan Sugar Limited

**(Authorized Signatory)
APPROVED PURCHASE ORDER**

**For Bajaj Hindusthan Sugar Ltd.
(Unit Delivery)
Authorized Signatory**

BAJAJ HINDUSTHAN SUGAR LIMITED, PALIA KALAN, LAKHIMPUR (KHERI)
A - YARD

Annexure - 13

i)	P/m (M.T.) Approx	Windows Formation Date	Particular	Date SNW Con.	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31			
	SB-80	11.10.2020	M %													62	-	-	60	-	-	56	-	-	52	-	-	54	-	-	52	-	-	54	-	-		
			TC													41	44	48	54	57	60	62	58	65	68	64	63	65	66	67	70	66	69	70	65	68		
			SPQ (KL)													-	✓	✓	✓	-	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
			Turning window																																			
	SB-0 M	1.11.20	M %		58	-	-	60	-	-	62	-	-	64	-	-	67	-	-	66	-	-	69	-	-	68	-	-	65	-	-	67	-	-				
			TC		70	68	67	70	64	68	70	65	70	68	65	63	66	62	63	60	65	61	62	63	65	61	60	60	58	61	59	60	58					
			SPQ (KL)		5	6	-	6	6	-	6	-	-	6	-	6	-	-	8	-	-	8	-	-	6	-	6	-	-	9	-	-	-	-	-	-		
			Turning window		✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
		1.12.20	M %		65	-	-	64	-	-	63	-	-	60	-	-	58	-	-	55	-	-	53	-	-													
			TC		58	56	53	57	56	54	56	54	51	48	52	46	42	40	40	38	35	38	41	35	39	36												
			SPQ (KL)		-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
			Turning window		✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
	SB-80	11.10.2020	M %													63	-	-	61	-	-	55	-	-	53	-	-	55	-	-	54	-	-	55	-	-		
			TC													39	42	46	49	53	58	61	63	65	67	64	66	67	68	65	68	63	67	68	70	65		
			SPQ (KL)													-	✓	✓	✓	✓	-	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
			Turning window																																			
	SB-0 M	1.11.20	M %		59	-	-	61	-	-	63	-	-	65	-	-	68	-	-	65	-	-	69	-	-	68	-	-	66	-	-	68	-	-				
			TC		69	71	65	70	70	66	69	65	68	70	65	69	63	60	63	65	62	61	64	62	60	64	66	62	62	57	56	58	61	60	56			
			SPQ (KL)		5	5	-	6	6	-	6	-	-	6	-	4	-	6	-	-	6	-	6	-	6	-	6	-	-	7	7	-	-	-	-	-		
			Turning window		✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
		1.12.20	M %		66	-	-	64	-	-	62	-	-	59	-	-	56	-	-	52	-	-	50	-	-													
			TC		59	58	56	54	53	58	57	58	53	49	51	47	45	40	42	40	38	39	37	41	40	38												
			SPQ (KL)		-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
			Turning window		✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓

BAJAJ HINDUSTHAN SUGAR LIMITED, PALIA KALAN, LAKHIMPUR (KHERI)

A - YARD

J)	P/m (M.T.) Approx	Windrows Formation Date	Particular	Date SAW Con.	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	
	114.45	13.10.20	M %														64	-	-	61	-	-	58	-	-	58	-	-	56	-	-	55	-	-	56	
			T°C														45	42	48	54	58	61	63	65	66	67	66	69	70	66	69	65	68	70	68	
	109.0M		SPQ (KL)														-	-	-	-	-	-	4	4	4	-	-	-	-	-	-	-	10	-	-	
			Turning window														-	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	
		1.11.20	M %		-	-	58	-	-	61	-	-	63	-	-	66	-	-	67	-	-	68	-	-	66	-	-	65	-	-	66	-	-	67	-	
			T°C		70	68	65	66	69	70	68	65	70	68	66	69	70	66	61	63	65	64	63	63	65	65	63	59	56	59	60	63	61	60	-	
			SPQ (KL)		10	-	-	-	10	-	10	✓	10	10	-	-	6	-	4	4	-	-	10	-	-	-	-	10	-	-	10	-	-	-	-	
			Turning window		✓	-	✓	-	✓	✓	✓	-	✓	✓	-	✓	✓	✓	✓	✓	-	✓	✓	✓	-	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
		1.12.20	M %		-	-	64	-	-	65	-	-	62	-	-	59	-	-	54	-	-	53	-	-	51	-	-	-	-	-	-	-	-	-	-	
			T°C		56	55	52	50	52	58	56	54	57	46	50	45	43	42	40	40	39	36	39	35	41	38	-	-	-	-	-	-	-	-	-	
			SPQ (KL)		10	-	10	-	10	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
			Turning window		✓	✓	✓	✓	✓	-	-	✓	✓	-	✓	✓	✓	✓	✓	✓	-	✓	✓	✓	-	✓	-	-	✓	-	-	-	-	-	-	-
	113.40	13.10.20	M %														64	-	-	61	-	-	59	-	-	58	-	-	55	-	-	53	-	-	56	
			T°C														46	46	49	53	57	60	64	65	67	67	68	70	69	70	65	68	64	65	68	
	108.0M		SPQ (KL)														-	-	-	-	-	-	-	4	4	-	-	-	-	-	-	-	10	-	10	-
			Turning window														-	✓	✓	✓	✓	✓	✓	✓	✓	-	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
		1.11.20	M %		-	-	57	-	-	60	-	-	62	-	-	64	-	-	66	-	-	65	-	-	66	-	-	68	-	-	69	-	-	67	-	
			T°C		70	66	68	70	68	70	68	70	65	69	64	67	62	68	62	65	61	65	63	65	63	65	61	58	58	58	59	60	58	56	-	
			SPQ (KL)		-	-	6	-	8	-	10	-	10	09	-	10	-	4	-	-	-	-	-	12	10	-	10	-	-	10	5	-	-	-	-	
			Turning window		✓	-	✓	✓	✓	✓	✓	-	✓	✓	-	✓	-	✓	✓	✓	-	✓	✓	✓	-	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓	✓
		1.12.20	M %		-	-	64	-	-	64	-	-	62	-	-	59	-	-	57	-	-	54	-	-	53	-	-	-	-	-	-	-	-	-	-	
			T°C		60	58	65	52	58	61	60	56	57	47	50	46	44	45	43	41	40	38	42	35	39	37	-	-	-	-	-	-	-	-	-	-
			SPQ (KL)		10	-	-	5	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
			Turning window		✓	✓	✓	✓	-	-	✓	✓	✓	-	✓	✓	✓	✓	✓	✓	-	✓	✓	-	✓	✓	-	✓	-	-	-	-	-	-	-	-

For Bajaj Hindusthan
(Unit Manager)

Authorised Signatory

Palia Distillery Palia

Date	Opening Balance Today in Qtls.	Prodn. Today in Qtls.	Total in Qtls.	Opening Balance To month in Qtls.	Prodn. To month in Qtls.	Total To month in Qtls.	Opening Balance's date in Qtls.	SALE <i>CR. 2020</i>			CLOSING BALANCE		
								Today in Qtls.	To month in Qtls.	To date in Qtls.	Today in Qtls.	To month in Qtls.	To date in Qtls.
1/10/20	9555.67	—	9555.67	9555.67	—	—	9555.67	—	—	—	9555.67	—	—
2/10/20	9555.67	—	9555.67	9555.67	—	—	9555.67	—	—	—	9555.67	—	—
3/10/20	9555.67	—	9555.67	9555.67	—	—	9555.67	—	—	—	9555.67	—	—
4/10/20	9555.67	—	9555.67	9555.67	—	—	9555.67	—	—	—	9555.67	—	—
5/10/20	9555.67	—	9555.67	9555.67	—	—	9555.67	—	—	—	9555.67	—	—
6/10/20	9110.07	—	9110.07	9555.67	—	—	—	445.6	445.6	445.60	9110.07	—	—
7/10/20	8427.17	—	8427.17	9555.67	—	—	—	682.90	1128.50	1128.50	8427.17	—	—
8/10/20	6936.97	—	6936.97	9555.67	—	—	—	1490.20	2618.70	2618.70	6936.97	—	—
9/10/20	5676.27	—	5676.27	9555.67	—	—	—	1860.70	4479.40	4479.40	5676.27	—	—
10/10/20	3269.97	—	3269.97	9555.67	—	—	—	1806.30	6285.70	6285.70	3269.97	—	—
11/10/20	1379.87	—	1379.87	9555.67	—	—	—	1890.10	8175.80	8175.80	1379.87	—	—
12/10/20	0.07	—	—	"	—	—	—	1379.80	9555.60	9555.60	0.07	—	—
13/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
14/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
15/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
16/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
17/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
18/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
19/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
20/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
21/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
22/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
23/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
24/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
25/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
26/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
27/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
28/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
29/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—
30/10/20	"	—	—	"	—	—	—	—	"	"	"	—	—

Palia Distillery Palia

Nov-2020

Nov-2020

Date	Opening Balance Today in Qlt.	Prodn. Today in Qlt.	Total in Qlt.	Opening Balance To month in Qlt.	Prodn. To month in Qlt.	Total To month in Qlt.	Opening Balance To date in Qlt.	Prodn. To date in Qlt.	Total To date in Qlt.	SALE			CLOSING BALANCE					
										Today in Qlt.	To month in Qlt.	To date in Qlt.	Today in Qlt.	To month in Qlt.	To date in Qlt.			
1/1/2020	0.070	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
11/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
12/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
13/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
14/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
15/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
16/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
17/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
18/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
19/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
20/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
21/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
22/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
24/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
25/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
26/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
27/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
28/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
29/1/20	"	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
30/1/20	0.07	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

0955560 0.07

Pressmud Report (Season 2020-21)		
Date	Pressmud Production (Qtls)	
	Ondate (Qtls)	Todate (Qtls)
11/11/2020	2040.00	2040.00
11/12/2020	2040.00	4080.00
11/13/2020	2040.00	6120.00
11/14/2020	2040.00	8160.00
11/15/2020	2040.00	10200.00
11/16/2020	2040.00	12240.00
11/17/2020	3870.00	16110.00
11/18/2020	4266.00	20376.00
11/19/2020	4504.50	24880.50
11/20/2020	4099.50	28980.00
11/21/2020	4549.50	33529.50
11/22/2020	4482.00	38011.50
11/23/2020	4505.00	42516.50
11/24/2020	4477.50	46994.00
11/25/2020	4009.50	51003.50
11/26/2020	2756.00	53759.50
11/27/2020	3340.30	57099.80
11/28/2020	2768.40	59868.20
11/29/2020	4490.70	64358.90
11/30/2020	4029.60	68388.50
12/1/2020	3844.30	72232.80
12/2/2020	2973.90	75206.70
12/3/2020	3648.30	78855.00
12/4/2020	3688.60	82543.60
12/5/2020	3488.20	86031.80
12/6/2020	3111.20	89143.00
12/7/2020	2896.00	92039.00
12/8/2020	3671.30	95710.30
12/9/2020	3272.20	98982.50
12/10/2020	3271.24	102253.74
12/11/2020	3505.06	105758.80
12/12/2020	2965.50	108724.30
12/13/2020	3822.50	112546.80
12/14/2020	3188.95	115735.75
12/15/2020	2879.80	118615.55
12/16/2020	3449.40	122064.95
12/17/2020	3505.70	125570.65
12/18/2020	3463.95	129034.60
12/19/2020	3660.65	132695.25
12/20/2020	3934.15	136629.40
12/21/2020	3644.60	140274.00

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)


Authorized Signatory

Hindusthan Sugar Ltd., Palia Kalan (Kheri) U.P.

Challan - Cum- Gate pass

No. **7003**

Date: **07/11/20**

Please Receive the following material & return the duplicate copy duly acknowledged

Particulars	Remarks
Bio-Compost	
Gross Wt..... 113.41 Qtls	3.11
Tare Wt..... 1.56 Qtls	
Nett Wt..... 111.85 Qtls	153.90
Truck No..... UP-14-20101	
Driver..... Prakash Kumar	
Our GSTIN 09AAAACB4351J1ZQ	153.90

Received as above

Date.....

Form M/s

Your's Faithfully
For-BajajHindusthan Sugar Ltd.



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TEST CERTIFICATE

MS-140320-01(Page 1 to 2)

Test Report of	Report Code	Date of Issue
Bio-composed	MS-140320-01	20/03/2020

ISSUED TO: M/S Bajaj Hindusthan Sugar Ltd
 Distillery Unit- Palia Kalan, District- Lakhimpur Kheri (U.P) India

Sampling & Analysis Data

Sample Receive On	: 14/03/2020
Sample description	: Bio-compost collect from Compost Site
Sample Drawn On	: 14/03/2020
Sample Collected By	: Laboratory Representative
Production Capacity of Plant	: 60 KLPD RS/ENA/AA
Sample Quantity	: 2.0 Kg
Analysis Duration	: 14/03/2020 To 20/03/2020

TEST RESULTS

S.No.	Parameter	Unit	Sample-1	Sample-2	Norm as per S.O 2776 (E) of MoA & FW Dated 10/10/2015	Test Method
1	Moisture Content	%	35.2	34.6	30-40	IS:2770-01-2011
2	Particle Size	% Qty pass through 4 mm sieve	94.5	95.8	≥90	IS:2770-04-2004
3	Bulk Density	gm/cm ³	0.53	0.62	<1.0	ISO-11272-1998
4	Total Viable Count (N,P,K and Zn Bacteria)		5.7X10 ⁶	5.5X10 ⁶	≥5.0 X10 ⁶	APHA-21 st edit
5	Total Organic Carbon	% by weight	21.05	20.34	>14.0	ISO:10094-1995
6	Total Nitrogen	% by weight	1.62	1.58	≥0.8	ISO:11251-1995
7	Total Phosphate (as P2O5)	% by weight	0.85	0.74	≥0.5	APHA-21 st edit
8	Total Potash (as K2O)	% by weight	1.26	1.22	≥0.8	IS:3025 P-40-1991
9	NPK nutrient- Total of N, P2O5 and K2O Nutrient	% by weight	3.45	3.36	≥3	APHA 4500N, APHA-3500K, APHA-4500P
10	C:N Ratio	-	15.20	13.80	<18	ISO-17184-2014
11	pH	-	7.28	7.36	6.5-8.0	ISO-10390-2005
12	Conductivity	Dsm ⁻¹	3.41	3.25	<4.0	ISO-11265-1994
13	Heavy Metal Content					
	Arsenic (as AS2O3)	mg/kg	ND	ND	<10	ISO-20280-2007
	Cadmium (as Cd)	mg/kg	ND	ND	<5.0	ISO-11265-1994
	Chromium (as Cr)	mg/kg	ND	ND	<50	ISO-11265-1994

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Copper (as Cu)	mg/kg	258	266	<300	ISO-11265-1994
Mercury (as Hg)	mg/kg	ND	ND	<0.15	ISO-11265-1994
Nickel (as Ni)	mg/kg	ND	ND	<50	ISO-11265-1994
Lead (as Pb)	mg/kg	ND	ND	<100	ISO-11265-1994
Zinc (as Zn)	mg/kg	285	296	<1000	ISO-11265-1994

MS-140320-01(Page 2 to 2)

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer

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TEST CERTIFICATE

MS-220520-021(Paget 1 to 2)

Test Report of	Report Code	Date of Issue
Bio-composed	MS-220520-02	26/05/2020

ISSUED TO: M/S Bajaj Hindusthan Sugar Ltd
Distillery Unit- Palia Kalan, District- Lakhimpur Kheri (U.P) India

Sample Receive On	: 22/05/2020
Sample description	: Bio-compost collect from Compost Site
Sample Drawn On	: 22/05/2020
Sample Collected By	: Laboratory Representative
Production Capacity of Plant	: 60 KLPD RS/ENA/AA
Sample Quantity	: 2.0 Kg
Analysis Duration	: 22/05/2020 To 26/05/2020

TEST RESULTS

S.No.	Parameter	Unit	Sample-1	Sample-2	Norm as per S.O 2776 (E) of MoA & FW Dated 10/10/2015	Test Method
1	Moisture Content	%	36.5	38.2	30-40	IS:2770-01-2011
2	Particle Size	% Qty pass through 4 mm sieve	95.2	97.6	≥90	IS:2770-04-2004
3	Bulk Density	gm/cm ³	0.53	0.65	<1.0	ISO-11272-1998
4	Total Viable Count (N,P,K and Zn Bacteria)		5.6X10 ⁶	5.5X10 ⁶	≥5.0 X10 ⁶	APHA-21 st edit
5	Total Organic Carbon	% by weight	21.40	19.35	>14.0	ISO:10094-1995
6	Total Nitrogen	% by weight	1.61	1.56	≥0.8	ISO:11251-1995
7	Total Phosphate (as P2O5)	% by weight	0.86	0.72	≥0.5	APHA-21 st edit
8	Total Potash (as K2O)	% by weight	1.23	1.20	≥0.8	IS:3025 P-40-1991
9	NPK nutrient- Total of N, P2O5 and K2O Nutrient	% by weight	3.42	3.23	≥3	APHA 4500N, APHA-3500K, APHA-4500P
10	C:N Ratio	-	15.10	12.52	<18	ISO-17184-2014

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11	pH	-	7.42	7.36	6.5-8.0	ISO-10390-2005
12	Conductivity	Dsm ⁻¹	3.45	3.72	<4.0	ISO-11265-1994
13	Heavy Metal Content					
	Arsenic (as AS2O3)	mg/kg	ND	ND	<10	ISO-20280-2007
	Cadmium (as Cd)	mg/kg	ND	ND	<5.0	ISO-11265-1994
	Chromium (as Cr)	mg/kg	ND	ND	<50	ISO-11265-1994
	Copper (as Cu)	mg/kg	261	265	<300	ISO-11265-1994
	Mercury (as Hg)	mg/kg	ND	ND	<0.15	ISO-11265-1994
	Nickel (as Ni)	mg/kg	ND	ND	<50	ISO-11265-1994
	Lead (as Pb)	mg/kg	ND	ND	<100	ISO-11265-1994
	Zinc (as Zn)	mg/kg	282	285	<1000	ISO-11265-1994

MS-220520--02(Pagel to 2)

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters the customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
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TEST CERTIFICATE

MS-100620-025(Page 1 to 2)

Test Report of Bio-composed	Report Code MS-100620-025	Date of Issue 16/06/2020
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ISSUED TO: M/S Bajaj Hindusthan Sugar Ltd
Distillery Unit- Palia Kalan, District- Lakhimpur Kheri (U.P) India

Sample Receive On : 10/06/2020
 Sample description : Bio-compost collect from Compost Site
 Sample Drawn On : 10/06/2020
 Sample Collected By : Laboratory Representative
 Production Capacity of Plant : 60 KLPD RS/ENA/AA
 Sample Quantity : 2.0 Kg
 Analysis Duration : 10/06/2020 To 16/06/2020

TEST RESULTS

S.No.	Parameter	Unit	Sample-1	Sample-2	Norm as per S.O 2776 (E) of MoA & FW Dated 10/10/2015	Test Method
1	Moisture Content	%	34.8	36.6	30-40	IS:2770-01-2011
2	Particle Size	% Qty pass through 4 mm sieve	92.5	95.8	≥90	IS:2770-04-2004
3	Bulk Density	gm/cm ³	0.56	0.62	<1.0	ISO-11272-1998
4	Total Viable Count (N,P,K and Zn Bacteria)		5.4X10 ⁶	5.2X10 ⁶	≥5.0X10 ⁶	APHA-21 st edit
5	Total Organic Carbon	% by weight	18.50	23.60	>14.0	ISO:10094-1995
6	Total Nitrogen	% by weight	1.47	1.52	≥0.8	ISO:11251-1995
7	Total Phosphate (as P2O5)	% by weight	0.69	0.74	≥0.5	APHA-21 st edit
8	Total Potash (as K2O)	% by weight	1.25	1.22	≥0.8	IS:3025 P-40-1991
9	NPK nutrient- Total of N, P2O5 and K2O	% by weight	3.56	3.45	≥3	APHA 4500N, APHA-3500K,

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TEST CERTIFICATE

	Nutrient					APHA-4500P
10	C:N Ratio	--	14.23	12.60	<18	ISO-17184-2014
11	pH	-	7.34	7.42	6.5-8.0	ISO-10390-2005
12	Conductivity	Dsm ⁻²	3.21	3.54	<4.0	ISO-11265-1994
13	Heavy Metal Content					
	Arsenic (as AS2O3)	mg/kg	ND	ND	<10	ISO-20280-2007
	Cadmium (as Cd)	mg/kg	ND	ND	<5.0	ISO-11265-1994
	Chromium (as Cr)	mg/kg	ND	ND	<50	ISO-11265-1994
	Copper (as Cu)	mg/kg	248	256	<300	ISO-11265-1994
	Mercury (as Hg)	mg/kg	ND	ND	<0.15	ISO-11265-1994
	Nickel (as Ni)	mg/kg	ND	ND	<50	ISO-11265-1994
	Lead (as Pb)	mg/kg	ND	ND	<100	ISO-11265-1994
	Zinc (as Zn)	mg/kg	290	288	<1000	ISO-11265-1994

MS-100620-025(Page1 to 2)

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters the customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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TEST CERTIFICATE

MS-051020-012(Page 1 to 2)

Test Report of	Report Code	Date of Issue
Bio-composed	MS-051020-012	10/10/2020

ISSUED TO: M/S Bajaj Hindusthan Sugar Ltd
 Distillery Unit- Palia Kalan, District- Lakhimpur Kheri (U.P) India

Sampling & Analysis Data

Sample Receive On : 05/10/2020
 Sample description : Bio-compost collect from Compost Site
 Sample Drawn On : 05/10/2020
 Sample Collected By : Laboratory Representative
 Production Capacity of Plant : 60 KLPD RS/ENA/AA
 Sample Quantity : 2.0 Kg
 Analysis Duration : 05/10/2020 to 10/10/2020

TEST RESULTS

S.No.	Parameter	Unit	Sample-1	Sample-2	Norm as per S.O 2776 (E) of MoA & FW Dated 10/10/2015	Test Method
1	Moisture Content	%	35.2	36.8	30-40	IS:2770-01-2011
2	Particle Size	% Qty pass through 4 mm sieve	93.1	95.5	≥90	IS:2770-04-2004
3	Bulk Density	gm/cm ³	0.57	0.64	<1.0	ISO-11272-1998
4	Total Viable Count (N,P,K and Zn Bacteria)		5.5X10 ⁶	5.4X10 ⁶	≥5.0 X10 ⁶	APHA-21 st edit
5	Total Organic Carbon	% by weight	18.65	23.80	>14.0	ISO:10094-1995
6	Total Nitrogen	% by weight	1.42	1.54	≥0.8	ISO:11251-1995
7	Total Phosphate (as P ₂ O ₅)	% by weight	0.72	0.75	≥0.5	APHA-21 st edit
8	Total Potash (as K ₂ O)	% by weight	1.26	1.24	≥0.8	IS:3025 P-40-1991
9	NPK nutrient- Total of N, P ₂ O ₅ and K ₂ O Nutrient	% by weight	3.58	3.50	≥3	APHA 4500N, APHA-3500K, APHA-4500P

For Bajaj Hindusthan Sugar Ltd.
 (Unit Distillery)

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TEST CERTIFICATE

10	C:N Ratio	-	14.20	12.40	<18	ISO-17184-2014
11	pH	-	7.12	7.34	6.5-8.0	ISO-10390-2005
12	Conductivity	Dsm ⁻¹	3.10	3.26	<4.0	ISO-11265-1994
13	Heavy Metal Content					
	Arsenic (as As ₂ O ₃)	mg/kg	ND	ND	<10	ISO-20280-2007
	Cadmium (as Cd)	mg/kg	ND	ND	<5.0	ISO-11265-1994
	Chromium (as Cr)	mg/kg	ND	ND	<50	ISO-11265-1994
	Copper (as Cu)	mg/kg	234	242	<300	ISO-11265-1994
	Mercury (as Hg)	mg/kg	ND	ND	<0.15	ISO-11265-1994
	Nickel (as Ni)	mg/kg	ND	ND	<50	ISO-11265-1994
	Lead (as Pb)	mg/kg	ND	ND	<100	ISO-11265-1994
	Zinc (as Zn)	mg/kg	276	284	<1000	ISO-11265-1994

MS-051020-012(Page 1 to 2)

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters the customer asked for the above tests only.
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- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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AUTHORIZED SIGNATORY

For Bajaj Hindusthan Sugar Ltd.
 (Unit Distillery)

Authorised Signatory

Details of Windrows

Dec-2020

Annexure - (21)

And Press mud in BioComposting

Date:

Date	No. of windrows	Length in Meter	PM in MT
1-12-20	-	-	-
2-12-20	-	-	-
3-12-20	-	-	-
4-12-20	-	-	-
5-12-20	-	-	-
6-12-20	03	128+127+132	557.28
7-12-20	-	-	-
8-12-20	02	132+138	388.80
9-12-20	-	-	-
10-12-20	-	-	-
11-12-20	02	138+138	397.44
12-12-20	04	138+140+74+74	561.78
13-12-20	05	140+136+93+76+76+80	750.47
14-12-20	-	-	-
15-12-20	-	-	-
16-12-20	-	-	-
17-12-20	-	-	-
18-12-20	-	-	-
19-12-20	-	-	-
20-12-20	-	-	-
21-12-20	-	-	-

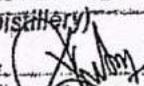
Total No. of Windrows - 79 Nos

Total length of windrows - 7683 mtr.

Total Press mud Used - 9293.005 MT

Total SW Consumption - 6412 m³ as on 21/12/20

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)


Authorized Signatory

Nov-2020

Page No.	
Date:	

Date	No. of windmills	Length in Meter	P.M in M.T
1-11-20	-	-	-
2-11-20	-	-	-
3-11-20	-	-	-
4-11-20	-	-	-
5-11-20	-	-	-
6-11-20	-	-	-
7-11-20	-	-	-
8-11-20	-	-	-
9-11-20	-	-	-
10-11-20	-	-	-
11-11-20	02	66 + 71	154.13
12-11-20	02	76 + 146	249.75
13-11-20	02	140 + 140	315
14-11-20	02	140 + 140	315
15-11-20	02	140 + 140	315
16-11-20	02	137 + 135	305.995
17-11-20	02	135 + 139	308.245
18-11-20	02	142 + 145	325.125
19-11-20	02	140 + 135	309.37
20-11-20	02	132 + 120	283.5
21-11-20	02	59 + 59	169.92
22-11-20	02	59 + 59	169.92
23-11-20	02	58 + 64	175.68
24-11-20	04	38 + 38 + 38 + 67	260.64
25-11-20	03	65 + 68 + 132	381.60
26-11-20	-	-	-
27-11-20	-	-	-
28-11-20	-	-	-
29-11-20	02	78 + 79	226.08
30-11-20	02	79 + 78	226.08

For Baja

[Signature]
Authorized Signat

OCT-2020.

Page No.

Date:

Date	No. of Windraus	Length in meters.	Pl/min MT	
1.10.20	-	-	-	
2.10.20	-	-	-	
3.10.20	-	-	-	
4.10.20	-	-	-	
5.10.20	-	-	-	
6.10.20	-	-	-	
7.10.20	-	-	-	
8.10.20	-	-	-	
9.10.20	-	-	-	
10.10.20	-	-	-	
11.10.20	04	56+56+63+65	252.00	
12.10.20	04	72+82+111+108	391.65	
13.10.20	04	109+108+108+108	454.65	
14.10.20	04	105+80+80+80	362.25	
15.10.20	-	-	-	
16.10.20	-	-	-	
17.10.20	-	-	-	
18.10.20	-	-	-	
19.10.20	-	-	-	
20.10.20	-	-	-	
21.10.20	-	-	-	
22.10.20	-	-	-	
23.10.20	-	-	-	
24.10.20	-	-	-	
25.10.20	-	-	-	
26.10.20	04	73+74+74+74	309.75	
27.10.20	04	71+71+72+72	300.30	
28.10.20	01	72	75.60	
29.10.20	-	-	-	
30.10.20	-	-	-	
31.10.20	-	-	-	

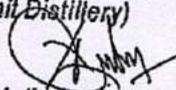
[Signature]

Bajaj Hindusthan Sugar Limited Unit Palia Distillery
Detail of OCEMS & Mass Flowmeter

Site- www.xylemcpc.com
Log in → bhslpaliakal
Password bhslpalia00#2

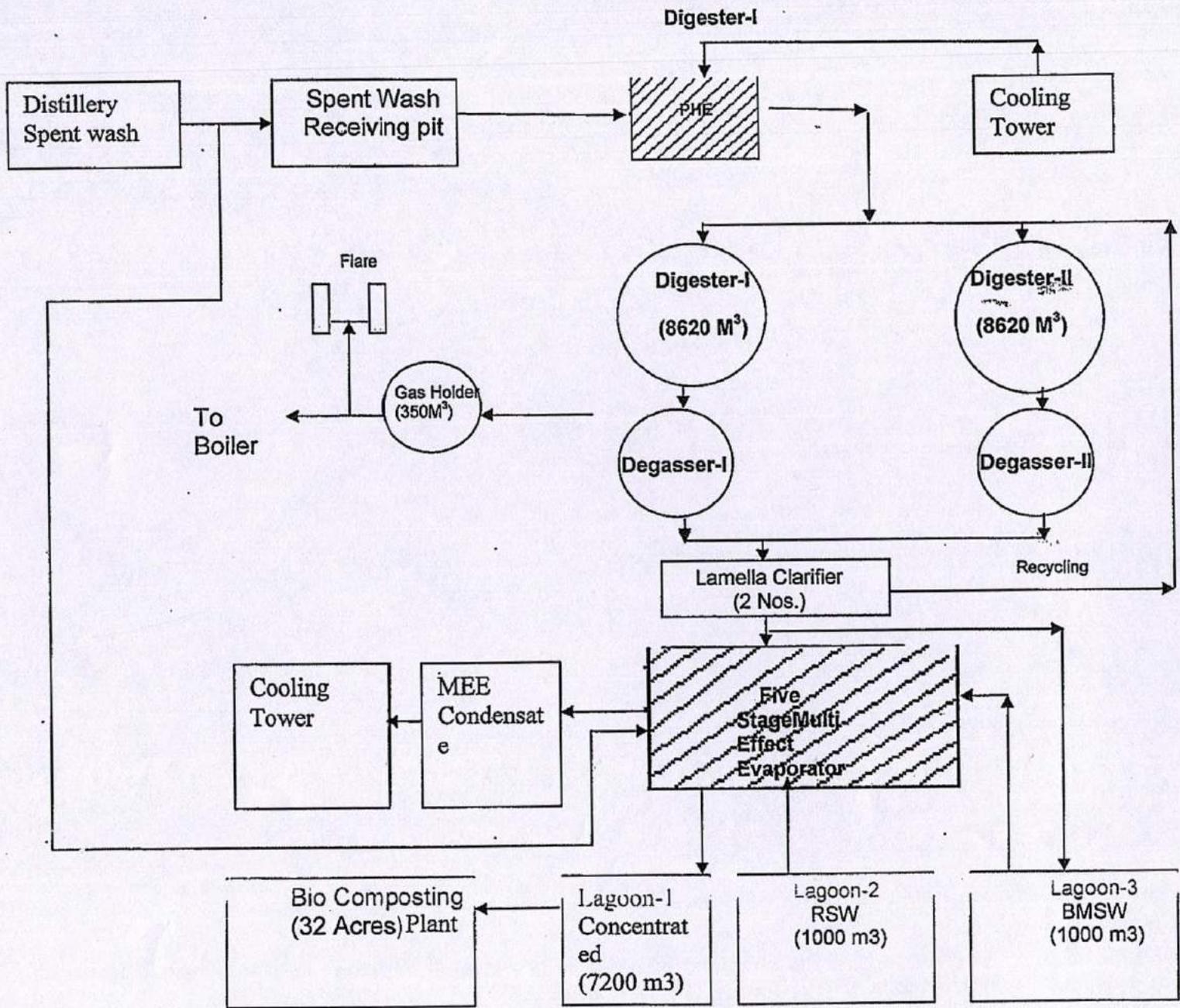
Sr. No.	Item description	Make	Model No
1	Lagoon Camera	CP Plus	CPUNP 2020 TL 10P
2	Biocompost Camera-1	CP Plus	CPUNP 2013 TL 10P
3	Biocompost Camera-2	CP Plus	CPUNP D2521 L 10DP
4	Ethanol Alcohol	Endress +Hauser	BA881159
5	MEE Inlet	Endress +Hauser	M6030D20000
6	MEE Outlet	Endress +Hauser	M6030E20000

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)


Authorised Signatory

FLOW DIAGRAM OF EXINGTING ETP
BHL - PALIA DISTILLERY (LAKHIMPUR KHERI)

Annexure - 27



Zero Discharge

Signature
 [Signature]

Annexure (25)



UTTAR PRADESH POLLUTION CONTROL BOARD
Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Dated : 28/10/2020

Ref No. -
101641/UPPCB/Lucknow(UPPCBRO)/CTO/water/LAKHIMPUR KHIRI/2020

To ,
Shri Chandresh Kumar Dubey
M/s BAJAJ HINDUSTHAN SUGAR LTD, UNIT: PALIA DISTILLERY
Bajaj Hindusthan Sugar Ltd, Unit Distillery, Palia Kalan , Lakhimpur Kheri
262902,LAKHIMPUR KHIRI,262902
LAKHIMPUR KHIRI

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. BAJAJ HINDUSTHAN SUGAR LTD, UNIT: PALIA DISTILLERY

Reference Application No :9329247

Dated :28/10/2020

- For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act) M/s. BAJAJ HINDUSTHAN SUGAR LTD, UNIT: PALIA DISTILLERY is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tank/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
 - This consent is valid for the period from 27/10/2020 to 26/12/2020 .
 - In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Prevention and Control of Pollution) Act, 1974 as amended .
- This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board
Prmod Kumar Agarwal Digitally signed by Pramod Kumar Agarwal
Date: 2020.10.28 19:58:59 +05'30'
Chief Environmental Officer, Circle-5, UPPCB.

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, UPPCB, Lucknow.

Prmod Kumar Agarwal Digitally signed by Pramod Kumar Agarwal
Date: 2020.10.28 19:59:51 +05'30'
Chief Environmental Officer, Circle-5, UPPCB.

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s.BAJAJ HINDUSTHAN SUGAR LTD, UNIT: PALIA
DISTILLERY vide

Consent Order No. 9329247/ Water

Dated : 28/10/2020 .

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of 60 KLD (RS, ENA, and Absolute Alcohol) .
2. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge, KL/day	Treatment facility and discharge point
1	Domestic	10.0 KLD	Septic Tank
2	Industrial	500 KLD (ZLD)	ETP

3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. It should be ensured that domestic effluent should not be discharged in storm water drain.
- 4(a) The domestic effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms.

Domestic Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	100 mg/l
2	BOD	30 mg/l
3	COD	250 mg/l
4	Oil & Grease	10 mg/l

5. The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry.
6. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under the Environment (Protection) Act, 1986.
7. The industry shall not discharge any trade effluent outside the premises and Zero Liquid Discharge (ZLD) shall be maintained all the time.
8. Molasses shall not be stored in kachcha pits.
9. If UPPCB or CPCB issues closure order against the industry, this consent shall remain suspended for the period till closure order is revoked, after which the consent will be effective again for the remaining period.
10. The unit should be operated in such a way so that there is no adverse impact on public and environment.
11. Unit must maintain on line connectivity of mass flow meters at the inlet and outlet of MEE and web cameras installed at the final outlet, MEE and Bio Compost yard and connected with server of CPCB and UPPCB.
12. The unit shall ensure deployment of qualified staff for self monitoring mechanism on 24 X7 hours basis.
13. Volume of spent wash shall be reduced to 40 % minimum and solid concentration shall be maintained minimum 30% at the outlet of MEE.
14. Unit shall identify recipient drains/rivulets and their upstream & downstream locations in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at upstream & downstream location through recognized lab under Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis by 10th of every month to CPCB and UPPCB.



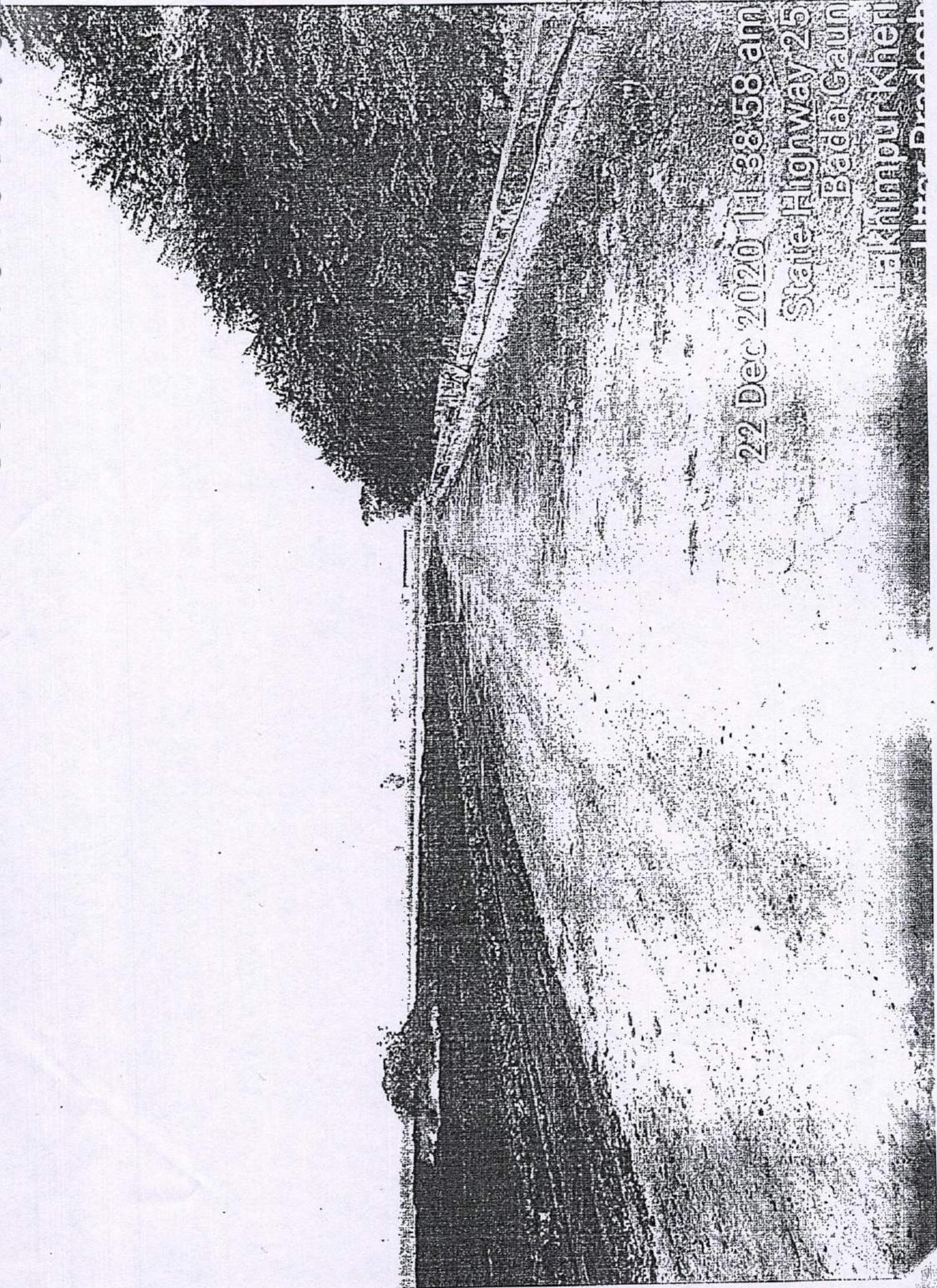
22 Dec 2020 11:32:21 am
State Highway 25
Bada Gaur
Lakhimpur Kher
Uttar Pradesh

(Handwritten signature)

Z. J. J.

Unit District

22 Dec 2020 11:57:55 am
State Highway 25
Bada Gaun
Bakhippur Khien
M. B. D. D. D.



22 Dec 2020 11:38:58 am

State Highway 25

Badai Gaun

Lakshmapur Khori

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TEST CERTIFICATE

Annexure 2.8

Test Report of Poizometer	Report Code W-171020-010	Date of Issue 19/10/2020
------------------------------	-----------------------------	-----------------------------

Issued To: M/s. Bajaj Hindusthan Sugar Ltd
 Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
 Sample Drawn On : 17/10/2020
 Sample Quantity : 2.0 Lt.
 Sampling Location : Biocompost Yard (Handpump)

S.no.	Parameter	Unit	Test Method	Results	Limit (IS- 10500:2012)	
					Desirable	Permissible
1	Colour	Hazen	IS:3025(P-04)	<5	5	15
2	Odour	-	IS:3025(P-05)	Agreeable	Agreeable	Agreeable
3	Taste	-	IS:3025(P-07 & 08)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	IS:3025(P-10)	<1.0	1	5
5	pH	-	IS:3025(P-11)	7.12	6.5-8.5	No Relaxation
6	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-23)	180	200	-
7	Iron (as Fe)	mg/l	IS: 3025(P-53)	0.11	0.3	No Relaxation
8	Chlorides (as Cl)	mg/l	IS: 3025 (P- 32)	34.2	250	1000
9	Fluoride (as F ⁻)	mg/l	IS: 3025 (P-60)	0.5	1	1.5
10	TDS	mg/l	IS-3025(P-16)	294	500	2000
11	Calcium (as Ca ²⁺)	mg/l	IS:3025(Part-40)	58.40	75	-
12	Magnesium (as Mg ²⁺)	mg/l	IS: 3025 (P-46)	8.19	30	100
13	Sulphate (as SO ₄)	mg/l	IS: 3025 (P- 24)	27.0	200	400
14	Nitrate(as NO ₃)	mg/l	IS: 3025 (P- 34)	7.76	45	No Relaxation
15	Lead (as Pb)	mg/l	IS-3025(P-47)	BDL	0.01	No Relaxation
16	Zinc (as Zn)	mg/l	IS: 3025 (P- 49)	0.430	5	15
17	Chromium (as Cr ⁶⁺)	mg/l	Annex J of IS-13428	BDL	0.05	No Relaxation
18	Pesticides	mg/l	Table 5	Nil	Nil	Nil
19	MNP of Coliform count/100ml	mg/l	IS: 3025 (P- 23)	Absent	Should be Absent	10 max

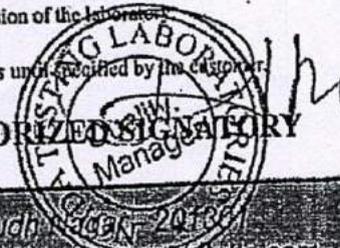
Notes: BDL- Below detection limit.

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless unutilized specified by the customer.

CHECKED BY

Unit Director

AUTHORIZED SIGNATORY



Laboratory, G-120, Sector 17, Noida, Gautam Buddha Nagar, U.P. 201301



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Andream for an Assured Future

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Peizometer	W-171020-011	19/10/2020

Issued To: **M/s. Bajaj Hindusthan Sugar Ltd**
Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
 Sample Drawn On : 17/10/2020
 Sample Quantity : 2.0 Lt.
 Sampling Location : Shri Hari Dharam Kanta (Bheera Road) (Handpump)

S.no.	Parameter	Unit	Test Method	Results	Limit (IS- 10500:2012)	
					Desirable	Permissible
1	Colour	Hazen	IS:3025(P-04)	<5	5	15
2	Odour	-	IS:3025(P-05)	Agreeable	Agreeable	Agreeable
3	Taste	-	IS:3025(P-07 & 08)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	IS:3025(P-10)	<1.0	1	5
5	pH	-	IS:3025(P-11)	7.10	6.5-8.5	No Relaxation
6	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-23)	184	200	-
7	Iron (as Fe)	mg/l	IS: 3025(P-53)	0.16	0.3	No Relaxation
8	Chlorides (as Cl)	mg/l	IS: 3025 (P- 32)	34.6	250	1000
9	Fluoride (as F ⁻)	mg/l	IS: 3025 (P-60)	0.50	1	1.5
10	TDS	mg/l	IS-3025(P-16)	292	500	2000
11	Calcium (as Ca ²⁺)	mg/l	IS:3025(Part-40)	62.8	75	-
12	Magnesium (as Mg ²⁺)	mg/l	IS: 3025 (P-46)	6.50	30	100
13	Sulphate (as SO ₄)	mg/l	IS: 3025 (P- 24)	34.0	200	400
14	Nitrate(as NO ₃)	mg/l	IS: 3025 (P- 34)	6.89	45	No Relaxation
15	Lead (as Pb)	mg/l	IS-3025(P-47)	BDL	0.01	No Relaxation
16	Zinc (as Zn)	mg/l	IS: 3025 (P- 49)	0.512	5	15
17	Chromium (as Cr ⁶⁺)	mg/l	Annex J of IS-13428	BDL	0.05	No Relaxation
18	Pesticides	mg/l	Table 5	Nil	Nil	Nil
19	MNP of Coliform count/100ml	mg/l	IS: 3025 (P- 23)	Absent	Should be Absent	10 max

Notes: BDL- Below detection limit.

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- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless notified specified by the customer.

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Peizometer	W-171020-012	19/10/2020

Issued To: M/s. Bajaj Hindusthan Sugar Ltd
 Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
Sample Drawn On : 17/10/2020
Sample Quantity : 2.0 Lt.
Sampling Location : Nearby Railway Crossing (Bheera Road) (Handpump)

S.no.	Parameter	Unit	Test Method	Results	Limit (IS- 10500:2012)	
					Desirable	Permissible
1	Colour	Hazen	IS:3025(P-04)	<5	5	15
2	Odour	-	IS:3025(P-05)	Agreeable	Agreeable	Agreeable
3	Taste	-	IS:3025(P-07 & 08)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	IS:3025(P-10)	<1.0	1	5
5	pH	-	IS:3025(P-11)	7.30	6.5-8.5	No Relaxation
6	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-23)	188	200	-
7	Iron (as Fe)	mg/l	IS: 3025(P-53)	0.12	3	No Relaxation
8	Chlorides (as Cl)	mg/l	IS: 3025 (P- 32)	58.60	250	1000
9	Fluoride (as F ⁻)	mg/l	IS: 3025 (P-60)	0.43	1	1.5
10	TDS	mg/l	IS-3025(P-16)	319	500	2000
11	Calcium (as Ca ²⁺)	mg/l	IS:3025(Part-40)	61.8	75	-
12	Magnesium (as Mg ²⁺)	mg/l	IS: 3025 (P-46)	8.07	30	100
13	Sulphate (as SO ₄)	mg/l	IS: 3025 (P- 24)	38.6	200	400
14	Nitrate(as NO ₃)	mg/l	IS: 3025 (P- 34)	NIL	45	No Relaxation
15	Lead (as Pb)	mg/l	IS-3025(P-47)	BDL	0.01	No Relaxation
16	Zinc (as Zn)	mg/l	IS: 3025 (P- 49)	0.117	5	15
17	Chromium (as Cr ⁶⁺)	mg/l	Annex J of IS-13428	BDL	0.05	No Relaxation
18	Pesticides	mg/l	Table 5	Nil	Nil	Nil
19	MNP of Coliform count/100ml	mg/l	IS: 3025 (P- 23)	Absent	Should be Absent	10 max

Notes: BDL- Below detection limit.
 1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
 2. Responsibility of the Laboratory is limited to the invoiced amount only.
 3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
 4. This test report will not be used for any publicity/legal purpose.
 5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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TEST CERTIFICATE

Test Report of Ground Water	Report Code W-171020-020	Date of Issue 19/10/2020
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Issued To: **M/s. Bajaj Hindusthan Sugar Ltd**
Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
 Sample Drawn On : 17/10/2020
 Sample Quantity : 2.0 Lt.
 Sampling Location : A.H. yard near Gajji Field (Bore well)

S.no.	Parameter	Unit	Test Method	Results	Limit (IS- 10500:2012)	
					Desirable	Permissible
1	Colour	Hazen	IS:3025(P-04)	<5	5	15
2	Odour	-	IS:3025(P-05)	Agreeable	Agreeable	Agreeable
3	Taste	-	IS:3025(P-07 & 08)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	IS:3025(P-10)	<1.0	1	5
5	pH	-	IS:3025(P-11)	6.31	6.5-8.5	No Relaxation
6	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-23)	194	200	-
7	Iron (as Fe)	mg/l	IS: 3025(P-53)	0.160	0.3	No Relaxation
8	Chlorides (as Cl)	mg/l	IS: 3025 (P- 32)	28.53	250	1000
9	Fluoride (as F)	mg/l	IS: 3025 (P-60)	0.52	1	1.5
10	TDS	mg/l	IS-3025(P-16)	310	500	2000
11	Calcium (as Ca ²⁺)	mg/l	IS:3025(Part-40)	60.8	75	-
12	Magnesium (as Mg ²⁺)	mg/l	IS: 3025 (P-46)	10.12	30	100
13	Sulphate (as SO ₄)	mg/l	IS: 3025 (P- 24)	32.97	200	400
14	Nitrate(as NO ₃)	mg/l	IS: 3025 (P- 34)	3.30	45	No Relaxation
15	Lead (as Pb)	mg/l	IS-3025(P-47)	BDL	0.01	No Relaxation
16	Zinc (as Zn)	mg/l	IS: 3025 (P-49)	0.43	5	15
17	Chromium (as Cr ⁶⁺)	mg/l	Annex J of IS:13428	BDL	0.05	No Relaxation
18	Pesticides	mg/l	Table 5	Nil	Nil	Nil
19	MNP of Coliform count/100ml	mg/l	IS: 3025 (P- 23)	Absent	Should be Absent	10 max

Notes: BDL- Below detection limit.

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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- This test report will not be used for any publicity/legal purpose.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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TEST CERTIFICATE

Test Report of Ground Water	Report Code W-171020-019	Date of Issue 19/10/2020
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Issued To: **M/s. Bajaj Hindusthan Sugar Ltd**
Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
 Sample Drawn On : 17/10/2020
 Sample Quantity : 2.0 Lt.
 Sampling Location : Main Road Bheera Palia near "AH" yard (Bore well)

Sl. No.	Parameter	Unit	Test Method	Results	Limit (IS- 10500:2012)	
					Desirable	Permissible
1	Colour	Hazen	IS:3025(P-04)	<5	5	15
2	Odour	-	IS:3025(P-05)	Agreeable	Agreeable	Agreeable
3	Taste	-	IS:3025(P-07 & 08)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	IS:3025(P-10)	<1.0	1	5
5	pH	-	IS:3025(P-11)	7.48	6.5-8.5	No Relaxation
6	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-23)	190	200	-
7	Iron (as Fe)	mg/l	IS: 3025(P-53)	0.15	0.3	No Relaxation
8	Chlorides (as Cl)	mg/l	IS: 3025 (P- 32)	38.6	250	1000
9	Fluoride (as F)	mg/l	IS: 3025 (P-60)	0.49	1	1.5
10	TDS	mg/l	IS-3025(P-16)	287	500	2000
11	Calcium (as Ca ²⁺)	mg/l	IS:3025(Part-40)	62.4	75	-
12	Magnesium (as Mg ²⁺)	mg/l	IS: 3025 (P-46)	8.19	30	100
13	Sulphate (as SO ₄)	mg/l	IS: 3025 (P- 24)	27.5	200	400
14	Nitrate(as NO ₃)	mg/l	IS: 3025 (P- 34)	7.80	45	No Relaxation
15	Lead (as Pb)	mg/l	IS-3025(P-47)	BDL	0.01	No Relaxation
16	Zinc (as Zn)	mg/l	IS: 3025 (P- 49)	0.481	5	15
17	Chromium (as Cr ₆₊)	mg/l	Annex-I of IS-13428	BDL	0.05	No Relaxation
18	Pesticides	mg/l	Table 5	Nil	Nil	Nil
19	MNP of Coliform count/100ml	mg/l	IS: 3025 (P- 23)	Absent	Should be Absent	10 max

Notes: BDL- Below detection limit.

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- The test samples will be disposed off after two weeks from the date of issue of test report, unless specified by the customer.

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ground Water	W-171020-018	19/10/2020

Issued To: M/s. Bajaj Hindusthan Sugar Ltd
Palia Kalan, District - Lakhimpurkhiri (U.P.), India.

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
 Sample Drawn On : 17/10/2020
 Sample Quantity : 2.0 Lt.
 Sampling Location : Main Road Bheera Palia near "D" yard (Bore well)

S.no.	Parameter	Unit	Test Method	Results	Limit (IS- 10500:2012)	
					Desirable	Permissible
1	Colour	Hazen	IS:3025(P-04)	<5	5	15
2	Odour	-	IS:3025(P-05)	Agreeable	Agreeable	Agreeable
3	Taste	-	IS:3025(P-07 & 08)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	IS:3025(P-10)	<1.0	1	5
5	pH	-	IS:3025(P-11)	7.43	6.5-8.5	No Relaxation
6	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-23)	184	200	-
7	Iron (as Fe)	mg/l	IS: 3025(P-53)	0.15	0.3	No Relaxation
8	Chlorides (as Cl)	mg/l	IS: 3025 (P- 32)	34.8	250	1000
9	Fluoride (as F)	mg/l	IS: 3025 (P-60)	0.5	1	1.5
10	TDS	mg/l	IS-3025(P-16)	281	500	2000
11	Calcium (as Ca ²⁺)	mg/l	IS:3025(Part-40)	60.4	75	-
12	Magnesium (as Mg ²⁺)	mg/l	IS: 3025 (P-46)	7.95	30	100
13	Sulphate (as SO ₄)	mg/l	IS: 3025 (P-24)	27.0	200	400
14	Nitrate(as NO ₃)	mg/l	IS: 3025 (P-34)	7.76	45	No Relaxation
15	Lead (as Pb)	mg/l	IS-3025(P-47)	BDL	0.01	No Relaxation
16	Zinc (as Zn)	mg/l	IS: 3025 (P- 49)	0.430	5	15
17	Chromium (as Cr ⁶⁺)	mg/l	Annex J of IS-13428	BDL	0.05	No Relaxation
18	Pesticides	mg/l	Table 5	Nil	Nil	Nil
19	MNP of Coliform count/100ml	mg/l	IS: 3025 (P- 23)	Absent	Should be Absent	10 max

Notes: BDL- Below detection limit.

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ground Water	W-171020-017	19/10/2020

Issued To: **M/s. Bajaj Hindusthan Sugar Ltd**
Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn By : **Laboratory (NTL)**
 Sample Drawn On : **17/10/2020**
 Sample Quantity : **2.0 Lt.**
 Sampling Location : **Main Road Nagla at the corner of "D" yard (Bore well)**

S.no.	Parameter	Unit	Test Method	Results	Limit (IS- 10500:2012)	
					Desirable	Permissible
1	Colour	Hazen	IS:3025(P-04)	<5	5	15
2	Odour	-	IS:3025(P-05)	Agreeable	Agreeable	Agreeable
3	Taste	-	IS:3025(P-07 & 08)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	IS:3025(P-10)	<1.0	1	5
5	pH	-	IS:3025(P-11)	7.17	6.5-8.5	No Relaxation
6	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-23)	186	200	-
7	Iron (as Fe)	mg/l	IS: 3025(P-53)	0.16	0.3	No Relaxation
	Chlorides (as Cl)	mg/l	IS: 3025 (P- 32)	38.2	250	1000
9	Fluoride (as F)	mg/l	IS: 3025 (P-60)	0.49	1	1.5
10	TDS	mg/l	IS:3025(P-16)	364	500	2000
	Calcium (as Ca ²⁺)	mg/l	IS:3025(Part-40)	56.4	75	-
12	Magnesium (as Mg ²⁺)	mg/l	IS: 3025 (P-46)	10.84	30	100
13	Sulphate (as SO ₄)	mg/l	IS: 3025 (P- 24)	27.5	200	400
14	Nitrate(as NO ₃)	mg/l	IS: 3025 (P- 34)	7.80	45	No Relaxation
15	Lead (as Pb)	mg/l	IS-3025(P-47)	BDL	0.01	No Relaxation
16	Zinc (as Zn)	mg/l	IS: 3025 (P-49)	0.321	5	15
17	Chromium (as Cr ⁶⁺)	mg/l	Annex J of IS-15428	BDL	0.05	No Relaxation
18	Pesticides	mg/l	Table 5	Nil	Nil	Nil
19	MNP of Coliform count/100ml	mg/l	IS: 3025 (P- 23)	Absent	Should be Absent	10 max

- Notes: BDL- Below detection limit.
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TEST CERTIFICATE

Date of Issue	19/10/2020	Report Code	W-171020-016
Test Report of		Ground Water	

Issued To: M/s. Bajaj Hindusthan Sugar Ltd
 Palla Kalan, District - Lakimpurkheri (U.P), India.

SAMPLING & ANALYSIS DATA

Laboratory (NTL) :
 17/10/2020 :
 2.0 Lt :
 Nagla Road (near "C" yard Corner) (Bore well) :
 Sampling Location

S.no.	Parameter	Unit	Test Method	Results	Desirable	Permissible
1	Colour	Hazen	IS:3025(P-04)	<5	5	15
2	Odour	-	IS:3025(P-05)	Agreeable	Agreeable	Agreeable
3	Taste	-	IS:3025(P-07 & 08)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	IS:3025(P-10)	<1.0	1	5
5	pH	-	IS:3025(P-11)	7.56	6.5-8.5	No Relaxation
6	Total Hardness (as CaCO ₃)	mg/l	IS:3025(P-23)	182	200	No Relaxation
7	Iron (as Fe)	mg/l	IS:3025(P-53)	0.15	0.3	No Relaxation
8	Chlorides (as Cl)	mg/l	IS:3025(P-60)	34.82	250	1000
9	Fluoride (as F)	mg/l	IS:3025(P-16)	397	500	2000
10	TDS	mg/l	IS:3025(P-40)	59.8	-	-
11	Calcium (as Ca ²⁺)	mg/l	IS:3025(P-46)	7.83	30	100
12	Magnesium (as Mg ²⁺)	mg/l	IS:3025(P-24)	40.38	200	400
13	Sulphate (as SO ₄)	mg/l	IS:3025(P-34)	5.23	45	No Relaxation
14	Nitrate (as NO ₃)	mg/l	IS:3025(P-47)	BDL	0.01	No Relaxation
15	Lead (as Pb)	mg/l	IS:3025(P-49)	0.51	5	15
16	Zinc (as Zn)	mg/l	Annex I of IS-13428	BDL	0.05	No Relaxation
17	Chromium (as Cr ⁶⁺)	mg/l	Tables	Nil	Nil	Nil
18	Pesticides	mg/l	IS:3025(P-23)	Absent	Should be Absent	10 max
19	MNP of Coliform count/100ml	mg/l				

Notes: BDL- Below detection limit.
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 2. Responsibility of the Laboratory is limited to the involved amount only.
 3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
 4. This test report will not be used for any publicity/legal purpose.
 5. The test sample will be disposed off after two weeks from the date of issue of test report, unless instructed by the customer.



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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ground Water	W-171020-015	19/10/2020

Issued To: **M/s. Bajaj Hindusthan Sugar Ltd**
Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
 Sample Drawn On : 17/10/2020
 Sample Quantity : 2.0 Lt.
 Sampling Location : Nagla Road (near "B" yard) (Bore well)

S.no.	Parameter	Unit	Test Method	Results	Limit (IS- 10500:2012)	
					Desirable	Permissible
1	Colour	Hazen	IS:3025(P-04)	<5	5	15
2	Odour	-	IS:3025(P-05)	Agreeable	Agreeable	Agreeable
3	Taste	-	IS:3025(P-07 & 08)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	IS:3025(P-10)	<1.0	1	5
5	pH	-	IS:3025(P-11)	7.36	6.5-8.5	No Relaxation
6	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-23)	154	200	-
7	Iron (as Fe)	mg/l	IS: 3025(P-53)	0.11	0.3	No Relaxation
8	Chlorides (as Cl)	mg/l	IS: 3025 (P- 32)	45.20	250	1000
9	Fluoride (as F)	mg/l	IS: 3025 (P-60)	0.5	1	1.5
10	TDS	mg/l	IS-3025(P-16)	405	500	2000
11	Calcium (as Ca ²⁺)	mg/l	IS:3025(Part-40)	54.4	75	-
12	Magnesium (as Mg ²⁺)	mg/l	IS: 3025 (P-46)	4.33	30	100
13	Sulphate (as SO ₄)	mg/l	IS: 3025 (P- 24)	26.37	200	400
14	Nitrate(as NO ₃)	mg/l	IS: 3025 (P- 34)	3.64	45	No Relaxation
15	Lead (as Pb)	mg/l	IS-3025(P-47)	BDL	0.01	No Relaxation
16	Zinc (as Zn)	mg/l	IS: 3025 (P- 49)	0.255	15	15
17	Chromium (as Cr ⁶⁺)	mg/l	Annex J of IS-13428	BDL	0.05	No Relaxation
18	Pesticides	mg/l	Table 5	Nil	Nil	Nil
19	MNP of Coliform count/100ml	mg/l	IS: 3025 (P- 23)	Absent	Should be Absent	10 max

Notes: BDL- Below detection limit.

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TEST CERTIFICATE

Test Report of Ground Water	Report Code W-171020-014	Date of Issue 19/10/2020
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Issued To: **M/s. Bajaj Hindusthan Sugar Ltd**
Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
 Sample Drawn On : 17/10/2020
 Sample Quantity : 2.0 Lt.
 Sampling Location : Nagla Road (near "A" yard) (Bore well)

S.no.	Parameter	Unit	Test Method	Results	Limit (IS- 10500:2012)	
					Desirable	Permissible
1	Colour	Hazen	IS:3025(P-04)	<5	5	15
2	Odour	-	IS:3025(P-05)	Agreeable	Agreeable	Agreeable
3	Taste	-	IS:3025(P-07 & 08)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	IS:3025(P-10)	<1.0	1	5
5	pH	-	IS:3025(P-11)	7.33	6.5-8.5	No Relaxation
6	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-23)	152	200	-
7	Iron (as Fe)	mg/l	IS: 3025(P-53)	0.13	0.3	No Relaxation
8	Chlorides (as Cl)	mg/l	IS: 3025 (P- 32)	43.18	250	1000
9	Fluoride (as F)	mg/l	IS: 3025 (P-60)	0.52	1	1.5
10	TDS	mg/l	IS-3025(P-16)	423	500	2000
11	Calcium (as Ca ²⁺)	mg/l	IS:3025(Part-40)	48.8	75	-
12	Magnesium (as Mg ²⁺)	mg/l	IS: 3025 (P-46)	7.23	30	100
13	Sulphate (as SO ₄)	mg/l	IS: 3025 (P- 24)	28.15	200	400
14	Nitrate(as NO ₃)	mg/l	IS: 3025 (P- 34)	3.46	45	No Relaxation
15	Lead (as Pb)	mg/l	IS-3025(P-47)	BDL	0.01	No Relaxation
16	Zinc(as Zn)	mg/l	IS: 3025(P- 49)	0.264	5	15
17	Chromium (as Cr ⁶⁺)	mg/l	Annex J of IS-13428	BDL	0.05	No Relaxation
18	Pesticides	mg/l	Tables	Nil	Nil	Nil
19	MNP of Coliform coun/100ml	mg/l	IS: 3025 (P- 23)	Absent	Should be Absent	10 max

Notes: BDL- Below detection limit.

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- This test report will not be used for any publicity/legal purpose.
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CHECKED BY

AUTHORIZED SIGNATORY
 Manager

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MoEF & CC (Ministry of Environment, Forest & Climate Change), URPCB & HSPCB Recognized Laboratory.

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ground Water	W-171020-013	19/10/2020

Issued To: M/s. Bajaj Hindusthan Sugar Ltd
Palia Kalan, District - Luckhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn By : Laboratory (NTL)
 Sample Drawn On : 17/10/2020
 Sample Quantity : 2.0 Lt.
 Sampling Location : Melaghat Chak- Road (near drain) (Bore well)

Sl. No.	Parameter	Unit	Test Method	Results	Limit (IS- 10500:2012)	
					Desirable	Permissible
1	Colour	Hazen	IS:3025(P-04)	<5	5	15
2	Odour	-	IS:3025(P-05)	Agreeable	Agreeable	Agreeable
3	Taste	-	IS:3025(P-07 & 08)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	IS:3025(P-10)	<1.0	1	5
5	pH	-	IS:3025(P-11)	7.24	6.5-8.5	No Relaxation
6	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-23)	192	200	-
7	Iron (as Fe)	mg/l	IS: 3025(P-53)	0.16	0.3	No Relaxation
8	Chlorides (as Cl)	mg/l	IS: 3025 (P-32)	36.8	250	1000
9	Fluoride (as F)	mg/l	IS: 3025 (P-60)	0.51	1	1.5
10	TDS	mg/l	IS:3025(P-16)	290	500	2000
11	Calcium (as Ca ²⁺)	mg/l	IS:3025(Part-40)	60.8	75	-
12	Magnesium (as Mg ²⁺)	mg/l	IS: 3025 (P-46)	9.64	30	100
13	Sulphate (as SO ₄)	mg/l	IS: 3025 (P-24)	32.5	200	400
14	Nitrate(as NO ₃)	mg/l	IS: 3025 (P-34)	7.91	45	No Relaxation
15	Lead (as-Pb)	mg/l	IS-3025(P-47)	BDL	0.01	No Relaxation
16	Zinc (as Zn)	mg/l	IS: 3025 (P-49)	0.498	5	15
17	Chromium (as Cr ₆₊)	mg/l	Annex J of IS-13428	BDL	0.05	No Relaxation
18	Pesticides	mg/l	Table 5	Nil	Nil	Nil
19	MNP of Coliform count/100ml	mg/l	IS: 3025 (P-23)	Absent	Should be Absent	10 max

Notes: BDL- Below detection limit.

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
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4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless specified by the customer.

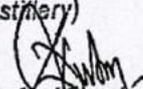
CHECKED BY

AUTHORIZED SIGNATORY
Manager

Environmental Management Cell Unit- Palia Kalan, 2019-20
(Distillery Division)

Sr. No.	Name	Designation	Responsibility
1	Dr A. V. Singh	ED (EHS & DB)	Overall Guideline for Group Environment & Business Head Distillery
2	Mr. C.K Dubey	G.M. (Distillery Head)	Overall control of the Distillery including Environment
3	Mr. Rajiv Dubey	A.G.M.(Engineering)	Responsible for Engineering and water Management.
4	Mr. H.S.Jawala	A.G.M. (HR & Admin)	Overall control of HR & Administration
5	Mr. Prabhakar Singh	A.G.M (Production)	Overall control of the Production & water Management
6	Mr. Vaibhaw Singh	Officer (EHS)	Responsible for the Control of Environment Health & Safety.
7	Mr. Anurudh singh	Asst. Manager (Bio-compost)	Overall control of ETP and reporting to the Distillery Head
8	Mr. Suhel Anwar	Asst. Manager (Horticulture)	Responsible for the green Belt Development.
9	Mr. Vimal Shahni	Officer (Safety & Security)	In charge of Security & Fire .

For Bajaj Hindusthan Sugar Ltd.
(Unit Distillery)


Authorized Signatory

...the Ministry of Environment and Forests...
...the State Pollution Control Board...
...the Ministry of Environment and Forests...

...a six monthly compliance status report...
...the State Pollution Control Board...
...the Ministry of Environment and Forests...

...the plant area shall be kept well within the standards...
...the ambient noise levels shall conform to the standards...
...the State Pollution Control Board...

...the State Pollution Control Board...
...the Ministry of Environment and Forests...
...the State Pollution Control Board...

...the State Pollution Control Board...
...the Ministry of Environment and Forests...
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GENERAL CONDITIONS

...the State Pollution Control Board...
...the Ministry of Environment and Forests...
...the State Pollution Control Board...

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...the Ministry of Environment and Forests...
...the State Pollution Control Board...

(Dr. Sujata Arora)
Joint Director

Secretary, Department of Environment & Forests, Government of Uttar Pradesh, Lucknow
Central Regional Office (Central
Sector H, Aligarh, Lucknow-226 024
Central Pollution Control Board, CBD-cum-office Complex, East
Amply Nagar, New Delhi-110032
Director, Uttar Pradesh Pollution Control Board, Jind Road, P.O. P.C.B. Bhawan, Vidhull Khari,
Lucknow-226 020
Dr. O.P. Mohr
Director, Lucknow (C.P. Board)

(Dr. Sujata Arora)
Joint Director

The State Government and the Public Liability Insurance Act, 1991, along with their amendments and
The State Government and the Public Liability Insurance Act, 1981, the Environment
The State Government will provide the interalia under the provisions of the Water Prevention &

The Ministry reserves the right to stipulate additional conditions if found necessary. The
The Ministry may revoke or amend the conditions if it is deemed necessary of any of the above
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TEST CERTIFICATE

Palia Municipal Doain

Cane Yard Doain Analysis

Annexure - (32)

Test Report of
Water

Report Code
W-181120-01

Date of Issue
23/11/2020

ISSUED TO:

M/s. Bajaj Hindusthan Sugar Ltd.
Palia Distillery, Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn On	: 18/11/2020
Sample Drawn By	: NIL
Sample Received on	: 18/11/2020
Sample description	: UP Stream(Jind Baba)
Sample Quantity	: 2 Lit.r
Weather Condition	: Normal

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per CPCB Norm
1	PH	IS:3025(Part-11):1983	7.70	-	6.5-8.5
2	TSS	IS:3025(Part-17):1984	25.0	Mg/l	100
3	COD	APHA 5220 B:2005	164.0	Mg/l	250
4	BOD	IS:3025(Part-14):1993	15.0	Mg/l	30.0
5	O&G	IS:3025(Part-39):1984	1.1	Mg/l	10.0

Notes:

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- The test samples will be disposed off after two weeks from the date of issue of test report, unless and specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

For Bajaj ...

(Unit ...)
Authorized Signatory

Laboratory: GT-20, Sector-117, Noida, Gautam Budh Nagar - 201301
E: noida.laboratory@gmail.com, info@noidalabs.com W: www.noidalabs.com



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Analyse for an Assured Future

TEST CERTIFICATE

Test Report of Water	Report Code W-181120-02	Date of Issue 23/11/2020
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ISSUED TO: M/s. Bajaj Hindusthan Sugar Ltd.
Palia Distillery, Palia Kalan, District - Lakhimpurkhiri (U.P), India.

SAMPLING & ANALYSIS DATA

Sample Drawn On : 18/11/2020
 Sample Drawn By : NTL
 Sample Received on : 18/11/2020
 Sample description : Down Stream (Chhoti Palia)
 Sample Quantity : 2 Liter
 Weather Condition : Normal

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per CPCB Norm
1	PH	IS:3025(Part-11):1983	7.65	-	6.5-8.5
2	TSS	IS:3025(Part-17):1984	26.0	Mg/l	100.0
3	COD	APHA 5220 B:2005	168.0	Mg/l	250.0
4	BOD	IS:3025(Part-44):1993	14.0	Mg/l	30.0
5	O&G	IS:3025(Part-39):1984	1.2	Mg/l	10.0

Notes:

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CHECKED BY



AUTHORIZED SIGNATORY

Authorized Signatory

Laboratory: GT-20 Sector-117, Noida, Gautam Budh Nagar - 201301
E: noida.laboratory@gmail.com, info@noidalabs.com W: www.noidalabs.com



Form - A2

**JOINT DIRECTOR OF AGRICULTURE (FERTILIZER)
(DEPARTMENT OF AGRICULTURE, U.P.)
ACKNOWLEDGEMENT
See Clause 8(3)**

1. License Number: JDA FERTILIZER/16/LMK/1

Received from M/s **BAJAJ HINDUSTHAN SUGAR LTD (DISTILLERY DIVISION),
VILLAGE & POST - PALIA KALAN, DISTRICT- LÁKHIMPUR HERI, UTTAR
PRADESH** a complete Memorandum of Intimation alongwith Form 'O', fee of **Rs.2251** by
Demand Draft bearing number **DI98144** dated **18/04/2019**

2. This acknowledgement shall be deemed to be the letter of authorisation entitling the applicant to carry on the business as applied for, for a period of 3 years from the date of issue of this Memo of acknowledgement unless suspended or revoked by the competent authority.

(Authorised As Per Enclosed Form A1)
Issue Date : 18/04/2019
Valid Upto : 17/04/2022

SURENDRA Digitally signed by
BAHADUR SURENDRA
SINGH BAHADUR SINGH
Date: 2019.04.23
12:58:05 +05'30'

Signature of Notified Authority
Joint Director of Agriculture (Fertilizer)
Uttar Pradesh

MEMORANDUM OF INTIMATION
[See Clause 8(2)]

Licence Number: JDA FERTILIZER/16/LMK/1
Issue Date: 18/04/2019
Valid Upto: 17/04/2022

1. Details of the Notified Authority to whom application is submitted.

(a) Designation of Notified Authority: Joint Director of Agriculture (Fertilizer)
Uttar Pradesh
(b) Place: Krishi Bhawan Lucknow
(c) State of: Uttar Pradesh

2. Details of the applicant:

Name of the applicant: CHANDRESH KUMAR DUBEY
Name of the Concern: BAJAJ HINDUSTHAN SUGAR LTD (DISTILLERY
DIVISION)
Postal Address with telephone number: M-1, MILL COLONY, BHL PALIA KALAN PALLIA
LAKHIMPUR HERI, 262902
9451809329
Mob No:

3. Place of Business:

(i) For Sale:

VILLAGE & POST - PALIA KALAN, DISTRICT-
LAKHIMPUR HERI, UTTAR PRADESH
(i) For Storage: VILLAGE & POST - PALIA KALAN, DISTRICT-
LAKHIMPUR HERI, UTTAR PRADESH

4. Whether the application is for:

Wholesale Dealer

5. Details of fertilizer and their source in form 'O':

S.No	Name of Fertilizer	Whether certificate of source in attached
01.	BIO ENRICHED ORGANIC MANURE	NO

(Please tick mark whichever is applicable)

- I have deposited the registration fee of Rs 2251 vide Challan No. DI98144 Dated 18/04/2019 in the bank/Treasury or enclose Demand Draft No. ___ Dated in favour of payable at _____ towards registration fees.
- Whether the intimation is for an authorization letter or a renewal thereof. (Note: In case the intimation is for renewal of authorization letter, the acknowledgment in Form A2 should be submitted for necessary endorsement thereon.)
- Any other relevant information
- I have read the terms and conditions of eligibility for submission of Memorandum of Intimation and undertake that the same will be complied by me and in token of the same. I have signed the same is enclosed herewith.

Signature of Applicar

Term and Conditions of authorisation.

- I shall comply with the provisions of the Fertilizer (Control) Order, 1985 and the notifications issued thereunder for the time being in force.
- I shall from time to time report to the Notified Authority and inform about change in the premises of sale depot and godowns attached to sale depot.
- I shall also submit in time all the returns as may be prescribed by the State Government.
- I shall not sell fertilizers for industrial use
- I shall file a separate Memorandum of Intimation for, where the storage point is located outside the area jurisdiction of the Notified Authority where the sale depot is located.
- I shall file a separate MOI for each place when the business of selling fertilizers is intended to be carried on at more than one place.
- I shall file separate MOI if I carry on the business of fertilizers both as retail and wholesale dealer.
- I confirm that my previous certificate of Registration or Authorisation is not under Suspension or Cancellation or debarred from selling of fertilizers.

Declaration

- (a) I/We declare that the information given above is true to the best of my/our knowledge and belief and no part thereof is false or no material information has been concealed.
- (b) Declared that the fertilisers mentioned above will be supplied conforming to the standards laid down under the Fertiliser (Control) Order, 1985 and, as the case may be, grades/formulations (of mixtures of fertilisers) notified by the Central/State Government and packed and marked in container as provided under clause 21 of the Fertiliser (Control) Order, 1985

Date :

Place :

Signature of Applicant

LAND CALCULATION FOR BIO COMPOST PROCESSING

1. The capacity of plant (Actual) ----- 60 KLPD
2. The RSW Generation @ 6.76 KL/KL ethanol prod. ----- $6.76 \times 60 = 405.6$ KLPD
3. The number of operation days in a year ----- 270
4. The RSW generation in a year ----- $405.6 \times 270 = 109512$ KL
5. The spent wash feed to digester ----- 109512 KL
6. Total BMSW generation in a year ----- 109512 KL
7. Total feed to MEE ----- 109512 KL
8. After MEE CSW generation in a year ----- $109512 \times 20.43/48.9 = 45753$ KL
9. Press mud to CSW ratio ----- 1 : 1.6
10. Press mud required in a year ----- $45753/1.6 = 28596$ MT
11. The Bio-compost generated @ 33% at 35% moisture in a year - $28596 \times 0.33 = 9437$ MT
 - a. Land required for bio-composting @ 850MT/acre/cycle = $28596/850/4 = 8.41$ acres
 - b. Land required for PM storage = $8.41/4$ cycles = 2.1 acres
 - c. Land required for storage of finished products (33% of annual production of compost)
= $9437 \times 0.33/850/4 = 0.916$ acres

Total land required for 60 KLPD = $8.41 + 2.1 + 0.916 = 11.426$ acres

INDUSTRY INSPECTION ANALYTICAL REPORT**BHSL Sugar Ltd., Palia Kalan (Distillery Unit), Distt. – Lakhimpur Khiri, U.P.**

S.NO	PARTICULARS	pH	TDS	TSS	Brix%	COLOUR	COD
1.	Digester Inlet	5.07	32600	6430	27.57	Dark Brown	158000
2.	Digester Outlet/ MEE Inlet	7.6	24550	4360	9.7	Dark Brown	85000
3.	MEE outlet	5.16	65700	7120	43.5	Dark Brown	165200
4.	RO Inlet	6.7	727	54	..	Colourless	3600
5.	Ro out let	6.9	397	18	..	Colourless	680
6.	CSW Lagoon	5.5	57500	6850	44.5	Dark Brown	298000



J.P. Srivastava

Consultant (Sugar Engg.)



Subhash Chandra

J.T.O. (ST)

Item No. 06

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 1041/2018
(I.A. No. 120/2020)

(With report dated 09.09.2020)

Shailesh Singh

Applicant(s)

Versus

Bajaj Hindustan Sugar Ltd.
(Distillery Division) & Ors.

Respondent(s)

Date of hearing: 24.09.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent(s): Mr. Alok Krishna Aggarwal, Advocate for Bajaj Hindustan Sugar Ltd.
Mr. Raj Kumar, Advocate for CPCB
Mr. Pradeep Misra, Advocate for UPPCB

ORDER

1. The issue for consideration is the remedial action against the pollution by M/s Bajaj Hindustan Sugar Ltd. (distillery division), village – Paliakalan, District Lakhimpur Kheri, Uttar Pradesh.

2. The matter was earlier considered and in light of the report of the CPCB and the State PCB, finding deficiencies in the compliance of environmental norms, further report was sought. Finally, on 24.02.2020, the matter was considered in light of the report dated 02.12.2019, filed by the CPCB to the effect that the unit had yet to comply with the

environmental norms and pay the environmental compensation. The hearing was deferred to today and a further report was sought.

3. Accordingly, the CPCB has filed its report on 09.09.2020 to the effect that the CPCB directions have been substantially complied may be allowed to operate for four months subject to conditions. The recommendations in the report are :-

“It is evident from the results that the unit is generally complying with the CPCB direction dated 01.07.2019. The unit may be directed to comply with the following:

- 1. The unit shall be allowed for an initial period of 04 months during which it shall be carry out adequacy assessment of ZLD system and others as per CPCB direction. Decision on regular operation shall be taken on successful operation ZLD system and associated activities with reference to water audit and mass balance.*
- 2. The unit may be allowed to operate only after obtaining consent under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 from UPPCB.*
- 3. The unit should expedite to install spare/floating bodies at MEE for having continuous working for the system without stoppage during cleaning period in compliance of NSI recommendations.”*

4. However, the applicant has filed I.A. No.120/2020 stating that the unit remained functional, even when it was ordered to be closed, causing massive pollution. The applicant has relied upon photographs and videos taken on 23.02.2020. The applicant has also mentioned that there was public outrage against the pollution of the unit in the year 2003 and there was a news article in the “Times of India” on 25.04.2003 on the subject. It is submitted that the unit is non-compliant and discharging arsenic resulting in damage to the environment. The arsenic and chemicals were affecting the ground water quality and ground water was being extracted illegally.

5. We direct the CPCB to verify the allegations in the I.A. No. 120/2020 filed in this Tribunal on 24.02.2020 and permit the unit to operate for two months to assess the adequacy of Zero Liquid Discharge (ZLD) system. During the inspection, the pollution control devices may be interlocked with the production process to verify the results, as an additional precautionary measure.

Let a further report be furnished before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List again on 21.12.2020.

A copy of the I.A. be sent to the CPCB and the unit by e-mail.

A copy of this order be sent to the CPCB by e-mail for compliance.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

September 24, 2020
Original Application No. 1041/2018
(I.A. No. 120/2020)
SN